

FORM NO . 21.

(Sec. Rule 114.)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH. HYDERABAD.

O.A / ~~P.A.~~ 909/97 199 .

..... R.V. Prasad & 185/04 Applicant(s).

Versus

..... In Secretary, Telangana, New Delhi 4
..... 20th Respondent(s).

INDEX SHEET

Serial No.	Description of documents and dates.	Pages.
Docket orders.		1 & 2
Interim Orders		
Orders in M.A(S)	—————	
Reply State,emt.		
Rejoinder		
ORDERS IN (Final orders)	17-12-28	76 to 92 93 to 110

Certified that the file is Completed
in all respects.


Signature of dealing Head.

(in Record Section)

Signature of S.O.

CA 909/97

Date

Office Note

ORDER

30-6-98

Before D.R. Cant

None Present.

R3 sd. Notice Sent to
RR, 42 not yet returned
sd. but deemed to
have been sd.

Call on 4/8/98
for memo of reply.

D.R.

4-8-98

None Present

Call on 8-9-98
for memo as reply.

D.R.

8/9/98!

None Present - Call on

13/10/98 for memo

Reply

Dy. Regn

17.12.98!

C.A. is disposed of

with observation.

no copy.

Dr

H.B.S.P.

M.F.

H.R.A.

M.A.

SSS

O.A.NO.

909

of 1997.

P. Venkata Prasada Rao Applicant(s)

VERSUS

The Secretary, Telecommunications, New Delhi &2nd

Respondent(s)

Date	Office Note	ORDER
		<u>3-6-97.</u> List it tomorrow i.e., 4-6-97. <i>[Signature]</i> HBSP MCT) <i>[Signature]</i> HRRN MCT) <u>16-7-97.</u> Note for the applicant. Mr. Satyam Satyanarayana from N.R. Deputy for the respondents. Reply in the MA. 399/97 has been filed. List this MA for hearing on 24/7/97. <i>[Signature]</i> HBSP MCT) <i>[Signature]</i> HRRN MCT) <u>21-7-97</u> Heard for learned counsel for both sides. MA is disposed of. ADMIT. <i>[Signature]</i> HBSP MCT) <i>[Signature]</i> HRRN MCT)

[Signature]
Admit
22/7
Issued
23/7/97

CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH: HYDERABAD.

ORIGINAL APPLICATION NO. 909 OF 1997

Shri. P. Venkata Prasad & Co Applicant(s)

VERSUS

UOI Sup by Mr. Gierday, Telecommunication,

Sanchar Bhawan, New Delhi & Co

Respondent (S)

The application has been submitted to the Tribunal by
Shri. M. Kishore Rao Adv Advocate
~~Party in Person~~

under section 19 of the Administrative Tribunal Act, 1985 and
the same has been scrutinised with reference to the points
mentioned in the check list in the light of the Provisions in
the Administrative Tribunal (Procedure) Rules 1987.

The application is in order and may be listed for
admission on _____

① 4/4/97
Scrutiny Asst.

JR DEPUTY REGISTRAR (JUDL) 3/4/97

11. Have legible copies of the annexure duly attested been filed.
12. Has the applicant exhausted all available remedies.
13. Has the Index of documents been filed, and Pagination done Properly.
14. Has the declaration as required by item No. 7 of form, I been made.
15. Have required number of envelops (file size) bearing full address of the respondents been filled.
16. (a) Whether the relief sought for, arise out of single cause of action.
17. (b) Whether any interim relief is prayed for.
17. In case an MA for condonation of delay is filed, is it supported by an affidavit of the applicant.
18. Whether this case can be heard by single Bench.
19. Any other Point.
20. Result of the Scrutiny with intial of the scrutiny clerk.

yes.

yes.

yes.

yes.

yes.

yes.

yes.

May be filed


Scrutiny Assistant.


Section Officer. 23/8/97

Deputy Registrar.

Registrar.

CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH: HYDERABAD.

Date No. 977/97

Report in the Scrutiny of Application.

Presented by M. Kesava Rao, Adv. Date of Presentation.

Applicant (s) P. Venkatesh Reddy & 185 ors. 27-3-97

Respondent (s) Secretary, Telangana Sahasra Shiksha, Hyderabad & 2 ors

Nature of grievance Pay Scale

No. of applicants 186 No. of Respondents 3

CLASSIFICATION

Subject Pay Scale 19 (No.) Department Min of Communications (No.) 1

1. is the application in the proper form, (three complete sets in paper books form in two duplications. Yes
2. Whether name, description and addressed of all the Parties been furnished in the cause title. Yes
3. (a) Has the application been duly signed and verified. Yes
(b) Have the copies been duly signed. Yes
(c) Have sufficient number of copies of the application been filed. Yes
4. Whether all the necessary Parties are impleaded. Yes
5. Whether English translation of documents in a language other than English or Hindi been filed. Yes
6. Is the application on in time, (See Section 21) Yes
7. Has the Vakalatnama/Memo of Appearance/Authorisation been filed. Yes
8. Is the application maintainability, (U/s 2, 14, 18, or U/R. 8 etc.) Yes
9. Is the application accompanied IPO/DD, for Rs.50/- Yes
10. Has the impugned orders Original, duly attested legible copy been filed. Yes
As impugned order is.

...P, T.O.

CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH: HYDERABAD

INDEX SHEET

O.A.NO. 909 of 1997.

CAUSE TITLE P.V. Prasad & others

VERSUS

The Secretary, Telecom, N. Delhi &

2 others

SL.NO.	Description of documents	Page No.
1.	Original Application	1 to 31B
2.	MATERIAL PAPERS	32 to 67.
3.	Vakalat	
4.	Objection Sheet	
5.	Spare Copies	
6.	Covers	

checked
/

Ref: Seeking a direction from the respondents to grant the pay scale of Rs 1400-2300 w.e.f. 1-1-86 irrespective of the date of conversion as Telecom Technical Assistants (3)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL BENCH AT HYDERABAD

O.A.No. 909 of 1997

Between:

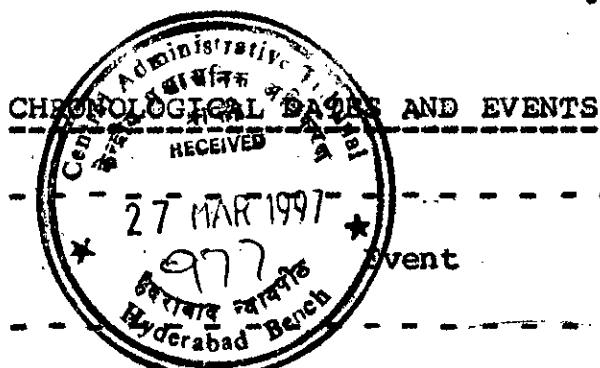
P.Venkata Prasad & others.

...APPLICANTS

A n d

The Union of India, rep. by its Secretary, Telecommunications, Sanchar Bhavan, Ashok road, New Delhi. & two others.

pay scale (9/c)
mut. promotional (1)
...RESPONDENTS



Sl.No.	Date	Event	Page No.
1.		The applicants are diploma holders in Engineering.	15
2.	1983	The qualification for Technician has been raised by the old pay scales are maintained.	16
3.		All the Engineering diploma holders in other Central Govt., depts., and in the same dept., were given higher pay scales.	16
4.		There are various conciliation settlements but the respondents have not implemented.	16
5.	1986	The IV Pay Commission was about to recommend the pay scale of Rs.1400-2300 to the Technicians but the respondents represented the matter has already been under rationalisation programme.	16
6.	1990	After lapse of more than 6 years the respondents have introduced restructuring schemes and created a new cadre of T.T.A. in the pay scale of Rs.1320-2040.	17
7.		The respondents should have created the cadre by attaching the scale of Rs.1400-2300 from the date of implementation of the IV Pay Commission i.e., 1-1-86.	17
8.		The grievance of the Applicants are their pay is low and there is anomalous position in their pay scale as compared with that of similar employees.	18
9.		The respondents have upgraded the pay of J.Es. and re-designated as J.T.O.	18
10.	20-6-1994	The respondents have revised the pay scales of A.S.TS w.e.f. 1-1-86	18

Sl.No.	Date	Events	Page No.
11.	23-2-1993	B'Men were given pay scale of Rs.1400-2300 w.e.f. 22-8-1973.	20
12.	23-5-1995	Engineering Assts. of Diploma holders in A.I.R. were given pay scales of Rs.2000-3200 w.e.f. 1-1-86.	20
13.		In similar circumstances this Hon'ble Tribunal was pleased to admit the O.A.No.984/95 & O.A.No.293/96.	21

Hyderabad,

Date: 9-3-1997.

COUNSEL FOR THE APPLICANTS.

C

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL BENCH AT HYDERABAD

O.A.No. 909 of 1997

Between:

P.Venkata Prasad & others.

...APPLICANTS

A n d

The Union of India, rep. by its
Secretary, Telecommunications,
Sanchar Bhavan, Ashok road,
New Delhi & two others.

...RESPONDENTS

I N D E X:-

Sl.No.	Date	Description of the documents relied upon	An.No.	Page No.
1.		Original application.	A--	1 to 31B
2.	1-11-93	Officiating arrangement in the cadre of TTAs of some of the india Applicants.	A-I	32 to 36
3.	1-1-96	IV Pay Commission.	A-II	37 to 38
4.	11-7-91	Restructuring of groups.	A-III	39 to 42
5.	10-4-87	Pay scales of J.Es.	A-IV	43 to 46
6.	20-6-94	Revision of pay scales in the cadre of A.E.T.T.s.	A-V	47
7.	23-5-95	Revision of pay scales of Engg., Assts., in AIR.	A-VI	48 to 49
8.	17-12-75	Recruitment rules of T.T.As.	A-VII	50 to 56
9.	14-12-92	Pay scales of J.Es.	A.VIII	57 to 58
10.	23-8-93	Revision of Pay scale of D'Men.	A-IX	59 to 60
11.	23-1-90	Lr. by General Secretary to Sri V.P.Singh, former P.M.	A-X	61 to 62
12.	-2-92	Implementation of Restructur- ing scheme letters to DOT/ Govt.	A-XI & A-XII	63 64 to 65

Hyderabad,

Date: 9-3-1997

COUNSEL FOR THE APPLICANTS.

For office use:-

Date of Registration:-
Registration No:-

Signature,
for Registrar.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL AT HYDERABAD
U/S 19 & 24 CAT ACT 1979

O.A.No. 909 of 1997

Between:

1. P.Venkata Prasad,
S/o Amareswara Rao,
aged about 35 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., E-10B Instn., 4th floor,
Sanchar Bhavan, Rajahmundry, E.G.District.
2. V.Ravindra Kumar,
S/o Panduranga Rao,
aged about 34 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones-II,
Sanchar Bhavan, Rajahmundry, E.G.District.
3. N.Daya Manjula Kumari,
D/o China Saheb,
aged about 33 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones-II, Sanchar Bhavan,
Rajahmundry, E.G.District.
4. Janjam Satya Vara Prasada Rao,
S/o Tatalu, aged about 44 years,
Occ: Telecom Technical Assistant,
O/o S.D.E. Phones-II, Sanchar Bhavan,
Rajahmundry, E.G.District.
5. T.Sreerama Murty, S/o Venkata Varada-
Manga Raju, aged about 40 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., phones-II, Sanchar Bhavan,
Rajahmundry, E.G.District.
6. A.Veera Venkata Sresh Kumar,
S/o Gopala Krishna Murthy,
aged about 34 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones-II, Sanchar Bhavan,
Rajahmundry, E.G.District.
7. S. Ramaswamy Reddy, S/o Tata (Alias) Kamayya,
aged about 40 years, Occ: Telecom Technical Asst.
O/o S.D.E. Phones-II, Sanchar Bhavan,
Rajahmundry, E.G.District.
8. D.Prabhakara Pattabhi Rama Rao,
S/o Appa Rao, aged about 38 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., phones, Sanchar Bhavan,
Rajahmundry, E.G.District.
9. T.Harinatha Ramakrishna Reddy, S/o Narayana Reddy,
aged about 48 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., phones, Sanchar Bhavan, Rajahmundry, E.G.District.
10. S.Nagessara Rao, S/o Apparao, aged about 39 years,
Occ: Telecom Technical Asst., O/o S.D.E. (Ele),
Sanchar Bhavan, Rajahmundry, E.G.District.

11. B.Kishore, S/o Late B.Narayana Rao,
aged about 39 years,
Occ: Telecom Technical Assistant,
O/o S.D.E. (MaRR), O/o S.D.O. (Complaints),
Near Head Post Office, Nellore-524 001.
12. V.Prabhakar, S/o Late V.Subrahmanyam,
aged about 34 years,
Occ: Telecom Technical Assistant,
O/o S.D.O. Phones, Near Head Post Office,
Nellore-524 001.
13. T.Subbarao, S/o Late T.Syama Rao,
aged about 47 years,
Occ: ~~Technical~~ Telecom Technical Assistant,
O/o S.D.E. Phones, Telephone Exchange,
Nellore-524 002.
14. R.V.Amaranath, S/o R.Ramachandraiah,
aged about 35 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones, Telephone Exchange,
Nellore-524 002.
15. P.Parameswara, S/o P.Subbarayulu Setty,
aged about 29 years,
Occ: Telecom Technical Assistant,
O/o S.D.E. (Phones), Telephone Exchange,
Nellore-524 001.
16. Ch.Chenchaiiah, S/o Ch.Chaiah,
aged about 48 years,
Occ: Telecom Technical Assistant,
O/o Telephone Exchange, Viajamur (Post),
Nellore district.
17. G.Gurunadham, S/o Late G.Guravaiah,
aged about 51 years,
Occ: Telecom Technical Assistant,
O/o S.D.E. (Installations),
Thikkanna Telephone Bhavan, Nellore.
18. K.Ramagopal, S/o K.Sankaraiah,
aged about 30 years,
Occ: Telecom Technical Assistant,
O/o S.D.E. (Installations),
Thikkanna Telephones Bhavan, Brindavanam,
Nellore-524 001.
19. N.Ravendra Babu, S/o N.Manthanaiah,
aged about 33 years,
Occ: Telecom Technical Assistant,
O/o S.D.O. Phones, Near Head Post Office,
Nellore-524 001.
20. K.Jaya Prasad, S/o Subrahmanyam,
aged about 38 years,
Occ: Telecom Technical Assistant,
O/o S.D.O., Phones, Near Head Post Office,
Nellore-524 001.
21. J.Venkata Ramana, S/o J.Anjaiah,
aged about 33 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Installations,
Telephone Exchange, Nellore-524 001.

22. T.Saikumar, S/o T.Subbaiah,
aged about 38 years,
Occ: Telecom Technical Assistant,
O/o Telephone Exchange,
Kavali, Nellore district-524 201.
23. N.Naga Prakash, S/o N.Balaiah,
aged about 33 years,
Occ: Telecom Technical Assistant,
O/o S.D.E.(Phones),
Telephone Exchange, Nellore-524 001.
24. Goli Bala Soury, S/o Gole Anthony,
aged about 29 years,
Occ: Telecom Technical Assistant,
O/o S.D.E. E-108 II, E-108 Exchange,
Khammam - 507 001.
25. Thakur Usha Ram, S/o T.Manohar Singh,
aged about 36 years,
Occ: Telecom Technical Assistant,
O/o Telephone Exchange, New Palavancha,
Khammam district-507 115;
26. Pattikonda Hanumanthu, S/o P.Anjanaiah,
aged about 29 years,
Occ: Telecom Technical Assistant,
O/o Telephone Exchange, MAX-I,
Valampeta, Visakhapatnam-1.
27. Dusi Yogeswara Rao, S/o Late D.Chinnaiah,
aged about 26 years,
Occ: Telecom Technical Assistant,
O/o Telephone Exchange,
Amadalavalasa, Srikakulam district-532 187.
28. Chinnamsetty Satyanarayana, S/o Hanumaiah,
aged about 39 years,
Occ: Telecom Technical Assistant,
O/o Telephone Exchange, Bhadrachalam,
Khammam district-507 111.
29. S.Balabeevi Reddy, S/o Brahma Reddy,
aged about 38 years,
Occ: Telecom Technical Assistant,
O/o Telephone Exchange, Madhira,
Khammam district- 507 203.
30. Mohamed Zafer Sadiq, S/o Md.Ghouse,
aged about 37 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Installations,
Telephone Bhavan, Kakinada, E.G.District.
31. BH.V.V.S.S.Janaki Manchar, S/o BH.Suryanarayana,
aged about 35 years,
Occ: Telecom Technical Assistant,
O/o M.B.M., Kakinada, E.~~G.M.~~G.District.
32. P.Rama Krishnuudu, S/o P.Ramarao,
aged about 28 years,
Occ: Telecom Technical Assistant,
O/o Telephone Exchange, Pithapuram,
E.G.District.

33. R.V.V.N.V.Krishna Prasad, S/o R.Venkata Raju,
aged about 27 years,
Occ: Telecom Technical Assistant,
O/o Telephone Exchange, Kakinada,
E.G.District.
34. K.Satyaji Rao, S/o K.Appala Raju,
aged about 30 years,
Occ: Telecom Technical Assistant,
O/o C.T.O., Kakinada, E.G.District.
35. M.Satyanarayana, S/o M.Krishna Murthy,
aged about 20 years,
Occ: Telecom Technical Assistant,
O/o Carries Station, Kakinada, E.G.District.
36. J.Joginaidu, S/o Raminaidu,
aged about 46 years,
Occ: Telecom Technical Assistant,
O/o Auto Exchange, Kakinada, E.G.District.
37. D.Ch.Pullayya, S/o Nasa Sesharao,
aged about 47 years,
Occ: ~~Technical~~ Telecom Technical Assistant,
O/o S.D.E., Phones, Telephone Exchange,
Kakinada, E.G.District.
38. Ch.Vijayakumar, S/o Ch.Achiyya,
aged about 40 year,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones-I, Telephone Exchange,
Kakinada, E.G.District.
39. K.Ranganayakulu, S/o K.Satti Raju,
aged about 52 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones-I, Telephone Exchange,
Kakinada, E.G.District.
40. Y.Srinivasa Rao, S/o Y.V.S.Krishnam Raju,
aged about 45 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones, Auto Exchange,
Kakinada, E.G.District.
41. M.V.Narasimhacharyulu,
S/o Late M.Gopalachary,
aged about 48 years,
Occ: Telecom Technical Assistant,
O/o Instructor, CTTC., Kakinada, E.G.Dist.
42. M.Avathara Murty, S/o Late M.Suranna,
aged about 48 years,
Occ: Telecom Technical Assistant,
O/o S.D.E. Phones, Auto Exchange, (MAX-I),
Kakinada, E.G.District.

: 5 :

43. M.Gopala Krishna, S/o Satyam,
aged about 49 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Telephones,
Auto Exchange, Kakinada, E.G.District.
44. T.S.N.Murty, S/o Seshagiri Rao,
aged about 51 years,
Occ: Telecom Technical Assistant,
O/o S.E.D. Telephones, Auto Exchange,
Kakinada, E.G.District.
45. A.Veerabhadra Rao, S/o Lingam,
aged about 41 years,
Occ: Telecom Technical Assistant,
O/o S.E.D. Telephones, Telex Bldgs.,
Kakinada, E.G.District.
46. K.Srinivas, S/o Surya Rao,
aged about 29 years,
Occ: Telecom Technical Assistant,
O/o S.D.E. Telex Bldgs,
Kakinada, E.G.District.
47. B.Padma Rao, S/o Papa Rao,
aged about 48 years,
Occ: Telecom Technical Assistant,
O/o S.D.E. Telephones, Telephone Bhavan,
Kakinada, E.G.District.
48. D.Veerabhadram, S/o Veeraraghavulu,
aged about 48 years,
Occ: Telecom Technical Assistant,
O/o S.D.E. Phones, Telephone Exchange,
Kakinada, E.G.District.
49. R.A.Narasimha Rao, S/o Peddiraju,
aged about 39 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones, Kakinada, E.G.District.
50. Ch.V.R.Krishna Rao, S/o Venkata Rao,
aged about 52 years,
Occ: Telecom Technical Assistant,
O/o S.D.E. Phones-I, Kakinada, E.G.District.
51. T.Suryaprakasha Rao, S/o Nagabhushanam,
aged about 47 years,
Occ: Telecom Technical Assistant,
O/o C.T.T.C., Kakinada, E.G.District.
52. K.Sree Rama Murthy, S/o Ramalah,
aged about 49 years,
Occ: Telecom Technical Assistant,
O/o S.D.E./Tunks, Guntur.
53. Ch.Venkata Rao, S/o Venkata Ratnam,
aged about 49 years,
Occ: Telecom Technical Assistant,
O/o J.D.E., Phones, Tanuku, W.G.District.
54. V.Appalacharyulu, S/o Raja Rao,
aged about 49 years,
Occ: Telecom Technical Assistant,
O/o S.D.O., Telecom., Bheemavaram,
West Godavari District.
55. K.Ramakrishna Rao, S/o Venkateswarlu,
aged about 45 years,
Occ: Telecom Technical Assistant

O/o S.D.O., Telecom, Palakol,
W.G.District.

56. MD.Habibul Rahman, S/o Jamin,
aged about 45 years,
Occ: Telecom Technical Assistant,
O/o S.D.E./MPJ, Mandapeta, E.G.District.
57. K.Vasudeva Rao, S/o Satyanarayana Naidu,
aged about 40 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., C-DOT, MEM, Kakinada,
East Godavari District.
58. M.Ramachandra Rao, S/o Veeraraghavulu,
aged about 41 years,
Occ: Telecom Technical Assistant,
O/o S.D.E. Phones, Kakinada, E.G.District.
59. V.Rama Mohanarao, S/o Surya Rao,
aged about 34 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones, MAX-I, Kakinada, E.G.Dist.
60. U.Satyanarayana, S/o Venkataraju,
aged about 46 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones, MAX-I, Kakinda, E.G.Dist.
61. G.Veerabhadram, S/o Satyam,
aged about 47 years,
Occ: ~~xxxx~~ Telecom Technical Assistant,
O/o S.D.E., Phones, MAX-I, Kakinda, E.G.Dist.
62. D.Uma Devi, D/o D.S.N.Raju, aged about 47 years,
Occ: Telecom Technical Assistant,
O/o S.D.E.Phones, & Trunks, MAX-I, Vizianagaram.
Kxx
63. P.Sita Ramamurthy, S/o Narasimha Murty,
aged about 48 yeafs,
Occ: Telecom Technical Assistant,
O/o A.E., Phones & Trunks, Vizianagaram.
64. G.Gouri Sankar, S/o Janardhana Rao,
aged about 38 years,
Occ: Telecom Technical Assistant,
O/o Telephone Exchange, Bobbili-535 558,
Vizianagaram district.
65. P.Jagannadham, S/o Dhalisetty, aged about 48 years,
Occ: Telecom Technical Assistant,
O/o Telephone Exchange, Chipurupalli-535 128,
Vizianagaram district.
66. P.Vasudeva Rao, S/o Jagannadham,
aged about 35 years, Occ: Telecom Technical Assistant,
O/o Telephone Exchange, Bobbili-535 558,
Vizianagaram district.
67. Shaik Ahamad Ausha, S/o Abdul Khader,
aged about 41 years, Occ: Telecom Technical Assistant,
O/o S.D.E. Trunks, Kakinada, E.G.District.
68. Doddi Suryaprakash Rao, S/o D.Markandeyulu,
aged about 48 years, Occ: Telecom Technical Assistant,
O/o S.D.O., Trunks, Samalkot, E.G.District.
69. B.Kondaiah, S/o China Narasinga Rao,
aged about 47 years, Occ: Telecom Technical Assistant,
O/o S.D.E. Trunks, Kakinda, E.G.District.

70. M.Ramachandra Rao, S/o M.K.V.Gopal, aged about 48 years, Occ: Telecom Technical Assistant, O/o Auto Exchange, Kakinada, E.G.District.
71. V.Venkateswara Rao, S/o Guravaiah, aged about 44 years, Occ: Telecom Technical Assistant, O/o C.D.O.T., Tadepalligudem, W.G.District.
72. T.P.Ramakrishna, S/o T.P.Kurmachary, aged about 44 years, Occ: ~~Technical~~ Telecom Technical Assistant, O/o S.D.E., MARR., C.T.O., Srikakulam.
73. B.Nageswara Rao, S/o Rama Rao, aged about 50 years, Occ: Telecom Technical Assistant, O/o C.D.D.T., Tadepalligudem, W.G.District.
74. K.Rama Raju, S/o Rama Raju, aged about 42 years, Occ: Telecom Technical Assistant, O/o S.D.E.Phones, Tadepalligudem, W.G.District.
75. T.Venkateswara Rao, S/o Subba Rao, aged about 26 years, Occ: Telecom Technical Assistant, O/o S.D.E. Phones, Tadepalligudem, W.G.District.
76. K.Trimurthy, S/o Suryanarayana, aged about 48 years, Occ: Telecom Technical Assistant, O/o S.D.O.T., Tanuku, W.G.District.
77. K.Jaganmohan Rao, S/o Satyam, aged about 45 years, Occ: Telecom Technical Assistant, O/o Telephone Exchange, Samalkota, E.G.District.
78. Boddu Veeraraghava Chowdary, S/o Veeraju, aged about 45 years, Occ: Telecom Technical Assistant, O/o Telephone Exchange, Kakinada, E.G.District.
79. Boppuri Raja Babu, S/o B.Ramabai, aged about 35 years, Occ: Telecom Technical Assistant, O/o S.D.O. Telecom, Tuni, E.G.District.
80. Kudupudi Satyanarayana Murthy, S/o Chandrayya, aged about 35 years, Occ: Telecom Technical Assistant, O/o S.D.O.T., Mandapeta, E.G.District.
81. Yalla Bhodeswara Rao, S/o Veeraswami, aged about 40 years, Occ: Telecom Technical Assistant, O/o S.D.O.T., Mandapeta, E.G.District.
82. P.Rami Reddy, S/o Subba Reddy, aged about 29 years, Occ: Telecom Technical Assistant, O/o D.E. Witching Installations Division-II, Opp: Micro/wave Tower, Labhipet, Vijayawada.
83. T.Subrahmanyam, S/o Late T.Venkateswara Rao, aged about 42 years, Occ: Telecom Technical Assistant, O/o S.D.E.(P) L-23, Ashoknagar, X-Dar, Guntur.
84. K.S.Ali, S/o M.A.Araf, aged about 46 years, Occ: Telecom Technical Assistant, O/o ADE(P) L-23, Ashoknagar, X-Bar, Guntur.
85. K.Jyotiremaye, S/o K.Gopichand, aged about 34 years, Occ: Telecom Technical Assistant, O/o SDE(P) L-23, Ashoknagar, X-Bar, Guntur.
86. K.S.^R.Prasad, S/o Ramabrahman, aged about 47 years, Occ: Telecom Technical Assistant, O/o SDE(P) L-23, Ashoknagar, X-Bar, Guntur.
87. P.Purnima, D/o Sai Das, aged 41 years, Occ: Telecom Technical Assistant, O/o SDE(MDF), Ashoknagar, Guntur.
88. S.Purnachandra Rao, S/o Late S.Guravaiah, aged about 22 years, Occ: Telecom Technical Assistant, O/o SDE(P) L-22, Kothapet, Guntur.

89. P.Srinivasa Rao, S/o Ramakrishna, aged about 27 years,
Occ: Telecom Technical Assistant,
O/o SDE(P) L-22, Kothapeta, Guntur.
90. G.Sitaramaiah, S/o Suryanarayana,
aged about 48 years, Occ: Telecom Technical Assistant,
O/o S.D.E. MDT, Ashoknagar, Guntur.
91. A.Madhava Rao, S/o Rama Koti, aged about 45 years,
Occ: Telecom Technical Assistant,
O/o SDE, 11-22, Kothapet, Guntur.
92. Ch.Raghava Rao, S/o Lakshminarayana,
aged about 37 years, Occ: Telecom Technical Assistant,
O/o SDE - Telex O.D., Kothapet, Guntur.
93. K.V.Krishnaji Rao, S/o Venkateswara Rao,
aged about 49 years, Occ: Telecom Technical Assistant,
O/o SDE-Telex, Indoor, Kothapet, Guntur.
94. M.S.Chowdary, S/o Swamy Vivekananda,
aged about 31 years, Occ: Telecom Technical Assistant,
O/o S^{DE}, Telegraphs, Numbur Extn., Guntur.
95. D.Gopal Rao, S/o Rama Krishnaiah,
aged about 40 years, Occ: Telecom Technical Assistant,
O/o S^E(Installation), Guntur.
96. G.Siva Prasad, S/o C.Rama Rao,
aged about 45 years, Occ: Telecom Technical Assistant,
O/o S^E A/T, Switching, Vijayawada.
97. N.Subbash Chandra Bose, S/o Satyanarayana,
aged about 45 years, Occ: Telecom Technical Assistant,
O/o S^{DE}(P) L-22, Kothapet, Guntur.
98. D.Kumaraswamy Reddy, S/o Subba Reddy,
aged about 41 years, Occ: Telecom Technical Assistant,
O/o SDE(Installation) Machavaram, Vijayawada.
99. K.Lava Kumar, S/o Naganjaneylu,
aged about 47 years, Occ: Telecom Technical Assistant,
O/o under S.D.E. M.A.R.R. C.M.Nagar, Guntur.
100. Md. Ibrahim Salim, S/o Sk.Adam Saheb,
aged about 33 years, Occ: Telecom Technical Assistant,
O/o J.T.O.(O), S.D.C.T., Guntur.
101. G.Srinivasa Rao, S/o Kondala Rao,
aged about 29 years,
Occ: Telecom Technical Assistant,
O/o J.T.O.(Jr), SDOT, Guntur.
102. M.Baltha Raju, S/o Shouraiiah,
aged about 49 years,
Occ: Telecom Technical Assistant,
O/o SDE/A.C., Guntur.
103. P.Srinivasa Rao, S/o Subba Rao,
aged about 30 years,
Occ: Telecom Technical Assistant,
O/o S^E, Mangalagiri.

104. N.Koteswara Rao, S/o Koti Veera Basavaiah, aged about 47 years, Occ: Telecom Technical Assistant, O/o S^DE. S.D., Guntur.
105. A.Venkata Ratnam, S/o Kutumbaiah, aged about 31 years, Occ: Telecom Technical Assistant, O/o S.D.o., Phones, OppL Library, Koretapadu, Guntur.
106. K.Chandramouleswara Rao, S/o Anjaneyulu, aged about 47 years, Occ: Telecom Technical Assistant, O/o S^DE., Phones External, Opp: Library, Kuretipadu, Guntur.
107. Ch.Rajeswara Rao, S/o Venkata Reddy, aged about 40 years, Occ: Telecom Technical Assistant, O/o S.D.O.T., Guntur.
108. Hari Shankar, S/o Krishna Rao, aged about 41 years, Occ: Telecom Technical Assistant, O/o A.E.(P) C-2, Kothapet, Guntur.
109. Ravula Hari Venkata Prasad, S/o Subba Rao, aged about 38 years, Occ: Telecom Technical Assistant, O/o S.D.E.(D) (Instls), O/o M.G.R.(Instlnp, Vijavawada.
110. Chinni Sankara Rao, S/o Venkateswarlu, aged about 39 years, Occ: Telecom Technical Assistant, O/o S^D, Bapatla.
111. Parla Subba Rao, S/o Krishnamurthy, aged about 51 years, Occ: Telecom Technical Assistant, O/o Telephone Exchange, Chilakaluripet, Guntur Dist.
112. D.V.R.R.J.Subba Rao, S/o D.V.Rama Rao, aged about 31 years, Occ: Telecom Technical Assistant, O/o S^E Phones, Eluru, W.G.District.
113. ~~xxxx~~ K.K.Kameswara Rao, S/o K.Subba Rao, aged about 39 years, Occ: Telecom Technical Assistant, O/o S^O Phones, Eluru, W.G.District.
114. ~~K.L.~~ Katyayani, D/o Late K.Venkateswara Rao, aged 35 years, Occ: Telecom Technical Asst., O/o S^DE phones, Eluru, W.G.District.
115. U.J.L.Rani, D/o Late P.Koteswara Rao, aged about 38 years, Occ: Telecom Technical Assistant, O/o S^E phones, Eluru, W.G.District.
116. K.V.V.N.Hanumantha Rao, S/o K.Sita Rama Swamy, aged about 43 years, Occ: Telecom Technical Assistant, O/o S^D Ocexial, Eluru, W.G.District.
117. ~~K.A.~~ M.Tayar, D/o K.Koteswara Sarma, aged about 37 years, Occ: Telecom Technical Assistant, O/o SDE ~~xxxxxx~~ Trunks, Eluru, W.G.District.
118. B.N.Murthy, S/o B.Surya Narayana Murthy, aged about 43 years, Occ: Telecom Technical Assistant, O/o S^DE Trunks, Eluru, W.G.District.

119. S.Suresh, S/o S.Raja Gopala Rao,
aged about 31 years, Occ: Telecom Technical Assistant,
O/o S^DO phones, Eluru, W.G.District.
120. K.Srimurthy Rao, S/o Rakulu,
aged about 47 years, Occ: Telecom Technical Assistant,
O/o SDE phones, Eluru, W.G.District.
121. M.V.S.Rayudu, S/o Late M.Ranga Rao,
aged about 50 years, Occ: Telecom Technical Assistant,
O/o S^DE phones, Eluru, W.G.District.
122. B.Isac Babu, S/o Jayapal,
aged about 30 year, Occ: Telecom Technical Assistant,
~~Occ~~ O/o SDE Groups, Eluru, W.G.District,
123. SK.Nazeeruddin, S/o Haji, aged about 28 years,
Occ: Telecom Technical Assistant,
O/o SDE Groups, Eluru, W.G.District.
124. B.V.L.Hemalatha, D/o B.Appa Rao,
aged about 30 years, Occ: Telecom Technical Assistant,
O/o SDE phones, Eouru, W.G.District.
125. N.Madhusudhana Babu, S/o B.Gantalah,
aged about 29 years, Occ: Telecom Technical Assistant,
O/o SDE Groups, Eluru, W.G.District.
126. Ch.Tatabhai, S/o Akkayya,
aged about 47 years, Occ: Telecom Technical Assistant,
O/o SDE Groups, Eluru, Bhimadole, W.G.District.
127. V.Srinivas, S/o Bhojya, aged 32 years,
Occ: Telecom Technical Assistant,
O/o S^DE Groups, Bhimadole, W.G.District.
128. R.Srinivasa Rao, S/o Varada Rajulu,
aged about 30 years, Occ: Telecom Technical Assistant,
O/o SDE Groups, Bhimadole, W.G.District.
129. V.Chittibabu, S/o V.Somaiah,
aged about 36 years, Occ: Telecom Technical Assistant,
O/o SDE Groups, Bhimadole, W.G.District.
130. D.Srinivasa Rao, S/o Nagabhushanam,
aged about 28 years, Occ: Telecom Technical Assistant,
O/o SDE Groups, Bhimadole, W.G.District.
131. Ch.Augustia, S/o Ch.Raja Rao,
aged about 29 years, Occ: Telecom Technical Assistant,
O/o S.D.O.Telecom, Tadepalligudem, W.G.District.
132. G.Ratnakumari, D/o G.V.Venkata Rao,
aged about 37 years, Occ: Telecom Technical Assistant,
O/o D.E.N.R.C., C.T.O., 3rd floor, Secunderabad.
133. A.V.Vijaya Lakshmi, D/o G.V.Narayana,
aged about 37 years, Occ: Telecom Technical Assistant,
O/o D.E., N.R.C., C.T.O., 3rd floor, Secunderabad.
134. S.Jaga Malleswari, D/o K.Bhava Raju,
aged about 37 years, Occ: Telecom Technical Assistant,
O/o D.E., N.R.C., C.T.O., 3rd floor, Secunderabad.

135. N.Kanaka Durga, D/o Vijayakumar,
aged about 31 years, Occ: Telecom Technical Assistant,
O/o D.E., N.R.C. C.T.O., 3rd floor, Secunderabad.
136. S.Shaeeda Begum D/o P.Durga Rao,
aged about 37 years, Occ: Telecom Technical Assistant,
O/o D.E. N.R.C. C.T.O., 3rd floor, Secunderabad.
137. Munir Ahmad, S/o Late Neeyuz Ahmed,
aged about 42 years, Occ: Telecom Technical Assistant,
O/o S.D.E. (Elec.II), Secunderabad.
138. C.Bhairava Murthy, S/o Suryanarayana,
aged about 36 years, Occ: Telecom Technical Assistant,
O/o S.D.E. (KLPM), Sanchar Bhavan,
Rajahmundry, E.G.District.
139. Kestala Seshagiri Rao, S/o Pentaiah,
aged about 32 years, Occ: Telecom Technical Assistant,
O/o SDE, E-10E(I), 4th floor, Sanchar Bhavan,
Rajahmundry, E.G.District.
140. Ponakala Venkata Subba Rao, S/o Venkata Rao,
aged about 38 years, Occ: Telecom Technical Assistant,
O/o SDE, Carr & VFT Instln, Syamalanagar,
Rajahmundry, E.G.District.
141. Chikkala Krishnanjaya, S/o Mutyalu,
aged about 44 years, Occ: Telecom Technical Assistant,
O/o S.D.E. Phones-II, Telephone Exchange,
Rajahmundry, E.G.District.
142. Koripolla Thrimurthulu, S/o Suryanarayana,
aged about 32 years, Occ: Telecom Technical Assistant,
O/o S.D.E. phones-II, Sanchar Bhavan,
Rajahmundry, E.G.District.
143. Dusi Srinivasa Rao, S/o Venkata Narasimham,
aged about 30 years, Occ: Telecom Technical Assistant,
O/o S.D.E., Communication Installation,
Syamala Nagar, Rajahmundry, E.G.District.
144. Betineedi Venkata Rao, S/o Rama Desu,
aged about 46 years, Occ: Telecom Technical Assistant,
O/o SDE phones-II, Sanchar Bhavan,
Rajahmundry, E.G.District.
145. Lingoju Bhagya Laxmi, D/o L.S.R.Brahmam,
aged about 35 years, Occ: Telecom Technical Assistant,
O/o S.D.E.Phones, Sanchar Bhavan,
Rajahmundry, E.G.District.
146. Mamidipalli Suryananda Rao, S/o M.V.Subba Rao,
aged about 51 years, Occ: Telecom Technical Assistant,
O/o S.D.E. Trunks, Rajahmundry, E.G.District.
147. Kumili Kesava Narasimha Rao, S/o K.Sanyasi Rao,
aged about 42 years, Occ: Telecom Technical Assistant,
O/o S.D.E., Elec. Sanchar Bhavan, Rajahmundry,
E.G.District.
148. Medisetti Nageswara Rao, S/o Tatabai,
aged about 46 years, Occ: Telecom Technical Assistant,
O/o S.D.O.P., Rajahmundry, E.G.District.

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149. B.Malleswara Prasad, S/o Neelakanteswara Rao,
aged about 38 years, Occ: Telecom Technical Assistant,
O/o Telephone Exchange, Razole, E.G.District.
150. P.Ravikumar, S/o Hanumantha Rao,
aged about 35 years, Occ: Telecom Technical Assistant,
O/o Auto Exchange, IInd floor, Sanchar Bhavan,
Rajahmundry, E.G.District.
151. Kanikella Subba Rao, S/o Rama Raju,
aged about 28 years, Occ: Telecom Technical Assistant,
O/o J.T.O. Telephone Exchange, Kothapeta,
E.G.District-533 223.
152. Sunkara Srinivasa Rao, S/o Subba Rao,
aged about 30 years, Occ: Telecom Technical Assistant,
O/o S.D.E. Installation, Jayadurga buildings,
Opp: Microveve tower, Bandar road, Vijayawada.
153. Narala Suryanarayana, S/o Veerraju,
aged about 33 years, Occ: Telecom Technical Assistant,
O/o J.T.D. IX C-DOT X'ge, Dowleswaram, E.G.Dist-533 125.
154. Pavuluri Nethaji, S/o Kondalah,
aged about 37 years, Occ: Telecom Technical Assistant,
O/o SDE(I) Tikkanah-524 001.
155. Tedala Venkateswara Rao, S/o Narasinga Rayudu,
aged about 35 years, Occ: Telecom Technical Assistant,
O/o J.T.O., Telephone Exchange, Gokavaram, E.G.District.
156. K.Jayantha Rao, S/o Nagaraju,
aged about 40 years, Occ: Telecom Technical Assistant,
O/o S.D.O.T., Ravulapalem, E.G.District.
157. D.V.S.S.Subrahmanyam, S/o Venkateswarlu,
aged about 34 years, Occ: Telecom Technical Assistant,
O/o S.D.E. Transmission, Installation,
Rajahmundry, E.G.District.
158. A.Rama Krishna Sarma, S/o Subba Rao,
aged about 52 years, Occ: Telecom Technical Assistant,
O/o S.D.E.-I (Phones) Sanchar Bhavan,
Rajahmundry, E.G.District.
159. K.Rama Lingeswara Reddy, S/o Baswi Reddy,
aged about 44 years, Occ: Telecom Technical Assistant,
O/o JTO - RVL, SDO-RVL, Ravulapalem, E.G.District.
160. K.Aruna Kumar, S/o Veeranna,
aged about 29 years, Occ: Telecom Technical Assistant,
O/o Telephone Exchange, Ravulapalem, E.G.District.
161. G.Bala Subrahmanyam, S/o Ch.Satti Raju,
aged about 37 years, Occ: Telecom Technical Assistant,
O/o Telephone Exchange, Rayavaram, E.G.District.
162. Ch.Saikumar, S/o Veera Swamy,
aged about 37 years, Occ: Telecom Technical Assistant,
O/o J.T.O., Telephone Exchange, Anaparthi, E.G.District.
163. G.V.M.Nagendran, S/o Veerabhadra Rao,
aged about 29 years, Occ: Telecom Technical Assistant,
O/o SDEP, Bhimavaram, W.G.District.

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164. P.Venkataratnam, S/o Bhaskara Rao,
aged about 27 years, Occ: Telecom Technical Assistant,
O/o SDOP, Bhimavaram, W.G.District.
165. G.Appa Rao, S/o V.Suryanarayana,
aged about 47 years, Occ: Telecom Technical Assistant,
O/o SDEP, Bhimavaram, W.G.District.
166. V.S.V.S.S.Bhagavan Raju, S/o Subba Raju,
aged about 46 years, Occ: Telecom Technical Assistant,
O/o S.D.E.P., Bhimavaram, W.G.District.
167. V.Bhujanga Rao, S/o Satyananda Rao,
aged about 39 years, Occ: Telecom Technical Assistant,
O/o SDEP, Bhimavaram, W.G.District.
168. G.Lakshmana Rao, S/o Simhachalam,
aged about 38 years, Occ: Telecom Technical Assistant,
O/o SDOT, Bhimavaram, W.G.District.
169. K.Ch.M.Tilak, S/o Pandu Ranga Rao,
aged about 37 years, Occ: Telecom Technical Assistant,
O/o SDOT, Tanuku, W.G.District.
170. A.S.C.L.Kumar, S/o Mutyala Rao,
aged about 38 years, Occ: Telecom Technical Assistant,
O/o SDOT., Tanuku, W.G.District.
171. M.V.Chalam, S/o Venkata Rao,
aged about 36 years, Occ: Telecom Technical Assistant,
O/o SDOT, Tanuku, W.G.District.
172. D.Venkata Rao, S/o Adinarayana,
aged about 50 years, Occ: Telecom Technical Assistant,
O/o SDE., Tanuku, W.G.District.
173. R.Ravi Prasad, S/o R.V.R.Choudary,
aged about 30 years, Occ: Telecom Technical Assistant,
O/o S E., Tanuku, W.G.District.
174. P.Janardhana Rao, S/o P.Veerabhadra Rao,
aged about 27 years, Occ: Telecom Technical Assistant,
O/o SDE, Tanuku, W.G.District.
175. B.Gangadhara Rao, S/o Subrahmanyam,
aged about 50 years, Occ: Telecom Technical Assistant,
O/o SDEP., Tanuku, W.G.District.
176. V.Raja Sekhar Babu, S/o Mangamma,
aged about 26 years, Occ: Telecom Technical Assistant,
O/o SDEP, Tanuku, W.G.District.
177. R.V.Prasada Rao, S/o Satyanarayana Murty,
aged about 38 years Occ: Telecom Technical Assistant,
O/o SDEP, Tanuku, W.G.District.
178. V.V.Suryanarayana Murthy, S/o. Nagabhushanam,
aged about 47 years, Occ: Telecom Technical Assistant,
O/o S E Coxl., (DM S.T.S.R. VJ), Tanuku, W.G.Dist.
179. Y.Manikyala Rao, S/o Y.Bangaraiiah,
aged about 46 years, Occ: Telecom Technical Asst.,
O/o SDE Coxl. (DM STSR., VJ), Tadepalligudem, W.G.Dist.

180. Ch.Rama Krishna, S/o Subba Rao,
aged about 37 years, Occ: Telecom Technical Assistant,
O/o SDEP, Tanuku, W.G.District.
181. N.K.Viswanadham, S/o Adinarayana,
aged about 38 years, Occ: Telecom Technical Assistant,
O/o S.D.E., M.W.Mtce., Palakol (DM STER - VJ)
W.G.District.
182. Konala Bapi Reddy, S/o Peda Kapu, Alias Tata Reddy,
aged about 48 years, Occ: Telecom Technical Assistant,
O/o Narasapur Telephones Exg., under SDOT.,
Palakol, W.G.District.
183. Dandu Suryanarayana Raju, S/o Tirupathi Raju,
aged about 48 years, Occ: Telecom Technical Assistant,
O/o S.D.O. Telecom, Palakol, W.G.District.
184. Panganamamula Venkata Mohana Rao,
S/o P.V.Kesava Rao, aged about 46 years,
Occ: Telecom Technical Assistant.
O/o S.D.E., Palakol, W.G.District.
185. Kadali Venkata Satya Prakash, S/o Anjaneyulu,
aged about 39 years, Occ: Telecom Technical Assistant,
O/o S.D.E., Phones, Palakol, W.G.District.
186. Thota Naga Bhushana Gangadharam,
S/o Subrahmanyam, aged about 38 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones, Palakol, W.G.District.

...APPLICANTS

A N D

1. The Union of India, rep. by its
Secretary, Telecommunications,
Sanchar Bhavan, Ashoka road,
New Delhi.
2. The Chairman, Telecom Commission,
Sanchar Bhavan, Ashok road,
New Delhi-I.
3. The Chief General Manager, Telecom
Circle, Sanchar Bhavan, Andhra Pradesh,
Hyderabad.

...RESPONDENTS

DETAILS OF APPLICATION:-

1. Particulars of the Applicants:-

- a) Name of the Applicants :
- b) Names of fathers : As shown in the
cause title.
- c) Designation and office in
which working. :
- d) Designation U Office addresses:
- e) Address for service of all X M/s. M.KESAVA RAO &
notices etc. X P.AMARENDER,
Advocates, Plot No.30,G.A.II,
S.B.Colony (New),
P&T Colony post,
HYDERABAD-500 660.

2. Particulars of the Respondents:-

- a. Name of the Respondents. :
- b. Names of the Fathers. :
- c. Designation & Office in : As shown in the cause
which employed. : title.
- d. Address. :
- e. Address for service of :
notices etc. :

3. Particulars of the order against which the application is made:

- a. Order No. : ..
- b. Date. : ..
- c. Passed by : ..
- d. Subject in brief:- The Applicants are question-
ing the action of the respon-
dents in not giving the pay
scale of Rs.1400-2300 w.e.f.
1-1-1986 to the cadre of
Technicians. Hence this O.A.

4. JURISDICTION:- The Applicants declares that the subject matter of the O.A. is within the jurisdiction of this Hon'ble Tribunal under Section 14 of the Indian Administrative Tribunals Act, 1985.

5. LIMITATION:- The Applicants further submits that some of the Applicants were given Telecom Technical Assistants during the year 1995 (Annexure-I, Page No.32 to 36B) and some of the Applicants yet to get the same. The relief of equal pay for equal work is also continuous cause of action. Hence, the O.A. is within time under Section 21(1) of the Administrative Tribunals Act, 1985.

6. FACTS OF THE CASE:-

a) The Applicants respectfully submit that they are all three year Diploma holders in Engineering and presently working as Telecom Technical Assistants in the pay scale of 1320-2040. Previously, the qualification for Technician was 10th Class of ITI or Diploma. In the year 1983, the qualification for Technician has been raised from the above qualifications to Diploma in Telecommunications/ Electronics/Electricals/Mechanical Engineering. But, the old pay scale of Rs.260-480 revised as 975-1660 was

maintained without any increase. It is submitted that all the Engineering Diploma Holders appointed in corresponding posts in all other Central Government Departments and in the same department of Telecommunications in Electrical/Civil wing were given higher scale of pay of Rs.625-700 revised as 1400-2300. The Applicants are doing the same job of above mentioned Diploma holders. As there is anomaly in pay scales between the Applicants and the other Diploma holders who are working in the same department and other Central Government Departments, the Applicants through their Union made several representations. The anomalous position on the pay was sought to be rectified by the respondents. There are various conciliation settlements. But, the respondents have not implemented the same.

b) The Applicants respectfully submit that in the year 1986 the Union of the employees has pointed out the anomalous position before the Fourth Pay Commission. The Fourth Pay Commission was felt that there was anomaly really existed in the pay of the Applicants and the Fourth Pay Commission was about to recommend the pay of Rs.1400-2300. But, unfortunately, when the representatives of the respondents submitted before the Fourth Pay Commission that the issue has already been taken up by the department under rationalisation programme, and hence the Fourth Pay Commission left the matter to be decided by the rationalisation Committee (Annexure-II, Page No.37 & 38) and directed to continue on relativity of scales. But not continued.

e) The Applicants respectfully submit that in the year 1990, after lapse of more than 6 years the respondents have introduced restructuring scheme and created a new

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cadres of Telecom Technical Assistant in a pay scale of Rs.1320-2040. Under the above new scheme Technicians and Technical Supervisors holding a diploma can come over to the post of Telecom Technical Assistant cadre through seniority cum fitness. The candidates from Group C & D other than Technicians and Technical Supervisors can also be taken in the Telecom Technical Assistant cadre in the same way if they possess the required Diploma (Annexure-III, page No.39 to 42). The case of the respondents that the above restructure is the policy decision of the Government to meet the requirements of the Department in moulding up a fresh set of employees competent to handle the advance technologies as introduced in the Telecommunication system. But, they respectfully submit that the real grievance of the Applicants are that they are not at all benefited by such restructure. The above restructure has not brought any benefit to the applicants for getting better pay scale and removing the anomaly in pay for which they were agitating since long time. Here it is submitted that some of the applicants have already crossed the pay scale of Rs.1320-2040 as they are having service of more than 10 years as Technician. In the year 1986 when the Fourth Pay Commission was about to recommend the pay scale of Rs.1400-2300, the representatives of the respondents have indirectly not allowed the Fourth Pay Commission for such recommendations on the pretext that the issue has already been taken by the department under ~~the~~ rationalisation programme. But, the respondents have taken more than 6 years., for such rationalisation programme. If not, the Applicants will be benefited the scale of Rs.1400-2300 on 1-1-1986 itself. How, under the above scheme, the Applicants are placed in the pay scale of Rs.1320-2040 from the date of their conversion as Telecom

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Technical Assistant. If the respondents really wants to remove the anomaly, the respondents should have created the cadre by attaching the scale of Rs.1400-2300 from the date of implementation of the Fourth Pay Commission ie., 1-1-1986. The grievances of the Applicants from the very begining is that their pay is low and there is an anomalous position when their scale is compared with that of the similarly situated employees working in the same department. But, their grievance has not at all redressed by the restructuring Scheme. As earlier submitted, the Applicants (some) have already reached the newly created scale of Rs.1320-2040. But, the respondents have taken more than 6 years for restructure the cadre and thereby the Applicants have lost the financial benefit all these years and also it is contineous loss to the Applicants.

d) The Applicants respectfully submit that the cadre of Technician itself is not restructuring at a time. Basing on the seniority in the cadre of Technician and after completion of 10 weeks training and subject to the sanction of posts they will be called as Telecom Technical Assistants. From the date of concersion as T.T.A. they will become eligible for the scale of Rs.1320-2040, but not from 1-1-1986. As such the respondents have not at all redressed the grievance of the Applicants. The Applicants are entitled the pay scale of Rs.1400-2300 in the category of Tenician from 1-1-1986 on par with similarly situated employees working in the same department and also in other Central Government departments. The Applicants have no grievance for any ~~z~~ restructure if the pay of Rs.1400-2300 is granted w.e.f. 1-1-1986. As earlier submitted that in the year 1986 itself the 4th Pay

Commission was about to recommend the scale of Rs.1400-2300 to the Applicants. But, it was indirectly not allowed the 4th Pay Commission for such recommendation on the pretext that the issue has already been taken by the departments under rationalisation programme. Therefore, the action of the respondents in restructuring the cadre and giving the pay scale of Rs.1320-2040 from the date of conversion is highly arbitrary, illegal, discrimination and violation of Article 14 and 16 of the constitution of India.

e) The Applicants respectfully submit that the contention of the respondents are the restructure of the cadre is necessitated to mould up a fresh set of employees competent to handle the advance technologies as introduced in the telecommunication system. For this respondents are importing Departmental Training also. But, whereas the respondents upgraded the pay scale of Junior Engineers from Rs.1400 to 1640 and redesignated as Junior Telecom Officer on 10-4-1987 w.e.f. 1-1-1986 (Annexure-IV. P.No.43 to 46). The respondents thought the upgradation of the pay scale of Junior Engineers is sufficient to meet the rapid development in Technology. But, in the case of the Applicants the respondents for the same cause restructured the cadre after 6 years instead of upgrading the scale as in the case of Junior Engineers. This itself shows the discriminative attitude by the respondents towards the Applicants. It is also submitted that the cadre of Assistant Superintendent Telegraph Traffic was also in the restructure scheme. But, none of the employees have approached the Hon'ble Central Administrative Tribunal, Ernakulam Bench questioning the application of different methods in different

cadres to meet the rapid development in Technology. The Hon'ble Bench of Ernakulam was pleased to uphold the contention of the Assistant Superintendent, Telegraph Traffic and consequently the 1st respondent on 8-4-1982 w.e.f. 1-4-1991 awarded the scale of Rs.1640-2900 from the scale of Rs.1400-2300. Later i.e., after awarding the above higher scale only the qualifications to the above post was raised from Diploma to Engineering Degree in the year 1993. As the pay scales were raised from 1-4-91 instead of from 1-1-1986, again the above Assistant Superintendent Traffic have approached the Hon'ble Central Administrative Tribunal, Ernakulam and basing on the judgement of the Hon'ble Tribunal, the above pay scales were given w.e.f. 1-1-1986 vide proceedings dated 20-6-94 (Annexure-V, page No.47).

f) The Applicants further submits that the Draughtsmen, Grade-II working in the Civil/Electrical wing of the same Department were given the scale of Rs.1400-2300 w.e.f. 22-8-73 notionally and actual financial benefit from 16-11-78 vide Proceedings dated 23-3-1993 (An-IX, Page No.59-60). The above Draughtsmen grievance was also that their pay is lesser than the employees who are working in Central Public Works Departments. Ultimately they succeeded. Here, it is pertinent to mention that the qualification for the above Draughtsmen is 10 + plus 2 (I.T.I). But, whereas the qualification for the Technician is 10 plus 3 (Diploma). This is one of the example for disparity in the pay scales of the Applicants. As such the Applicants are also entitled the pay scale of Rs.1400-2300 w.e.f. 1-1-1986 i.e., from the date of implementation of Fourth Pay Commission.

g) It is also submitted that the Engineering Assistants working in All India Radio with Diploma qualification have also approached the Hon'ble Central Administrative Tribunal, Madras for equal pay of Rs.2000-3200 on par with the other employees working in the same department and obtained orders in their favour and subsequently the Hon'ble Supreme Court was also pleased to confirm the same. Basing on the above, the Government vide Proceedings dt.23-5-1995 has granted the above pay scales of Rs.2000-3200 w.e.f. 1-1-1996 (Annexure-VI, page No.48 & 49).

h) The Applicants respectfully submit that the pay scales of Rs.1320-2040 is not in existence except pay scale of Rs.1400/- - 2300 in any Central Government Departments including Telecom Department for any cadre holding diploma in Engineering qualification. But, the pay scale of Rs.1320-2040 is erroneously fixed to the restructure cadre of Telecom Technical Assistants that to from the date of conversion only. In similar circumstances this Hon'ble Tribunal was pleased to admit O.A.No.984/95 and O.A.No.293/96 and the same are still pending.

i) The Applicants respectfully submit that earlier they filed O.A.Sr.No.2392/96 and withdrawn the same in view of the reason that this Hon'ble Tribunal directed to file single O.As on the ground that the Applicants are working in different categories. But now all the Applicants are working as Telecom Technical Assistants. Hence single O.A. is filed.

7. RELIEF(S) SOUGHT:-

In view of the facts mentioned in para 6 above the applicants pray that this Hon'ble Tribunal may be pleased to declare the action of the respondents in not awarding the pay scale of Rs.1400-2300 to the cadre of Technicians

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P. 9. 18. A
✓
U.P.O. B.C. B.C. Removes
..23..

V E R I F I C A T I O N

- We, (1) P.Venkata Prasad, S/o Amareswara Rao, aged 35 years,
- (2) V.Ravindra Kumar, S/o Panduranga Rao, aged 34 years,
- (3) N.Baya Manjula Kumari, S/o China Sahab, aged 33 years,
- (4) Janjam Satya Vara Prasad Rao, S/o Tatalu, aged 44 years,
- (5) T.Sreerama Murty, S/o Venkata Varada Managaraju, aged 40 Yrs.
- (6) A.Veera Venkata Sresh Kumar, S/o Gopalakrishnamurty, aged 34,
- (7) S.Ramaswamy Reddy, S/o Tata, aged about 40 years,
- (8) D.Prabhakara Pattabhi-Ramarao, S/o Apparao, aged 38 years,
- (9) T.Harinatha Ramakrishna Reddy, S/o Narayanareddy, aged 48 Yrs
- (10) S.Nageswara Rao, S/o Apparao, aged about 39 years,
- (11) B.Kishore, S/o Late B.Narayana Rao, aged about 39 years,
- (12) V.Prabhakar, S/o Late V.Subrahmanyam, aged 34 years,
- (13) T.Subbarao, S/o Late T.Syama Rao, aged 47 years,
- (14) R.V.Amaranath, S/o R.Ramachandraiah, aged 35 years,
- (15) P.Parameswara, S/o P.Subbarayulu Setty, aged 29 years,
- (16) Ch.Chenchaiiah, S/o Ch.Chaiiah, aged about 48 years,
- (17) G.Gurunadham, S/o Late G.Guravaiah, aged 51 years,
- (18) K.Ramagopal, S/o K.Sankaraiah, aged 30 years,
- (19) N.Ravendra Babu, S/o N.Manthanaiah, aged 33 years,
- (20) K.Jaya Prasad, S/o Subrahmanyam, aged about 38 years,
- (21) J.Venkata Ramana, S/o J.Anjaiah, aged about 33 years,
- (22) T.Saikumar, S/o T.Subbaiah, aged about 38 years,
- (23) N.Naga Prakash, S/o N.Balaiah, aged about 33 years,
- (24) Goli Bala Soury, S/o Gole Anthony, aged about 29 years,
- (25) Thakur Usha Ram, S/o T.Manohar Singh, aged 36 years,
- (26) Pattikonda Hanumanthu, S/o P.Anjanaiah, aged 29 years,
- (27) Dusi Yogeswara Rao, S/o Late D.Chinnaiah, aged 26 years
- (28) Chinnamsetty Satyanarayana, S/o Hanumaiah, aged 39 years,
- (29) S.Balabeevi Reddy, S/o Brahma Reddy, aged about 38 years,
- (30) Mohamed Zafer Sadiq, S/o Md.Gheuse, aged about 37 years,
- (31) BH.V.V.S.S.Janaki Manchar, S/o BH.Suryanarayana, aged 36 Yrs
- (32) P.Rama Krishnuudu, S/o P.Ramarao, aged about 28 years,
- (33) R.V.V.N.V.Krishna Prasad, S/o R.Venkataraju, aged 27 Yrs.,
- (34) K.Satyaji Rao, S/o K.Appala Raju, aged about 30 years,
- (35) M.Satyanarayana, S/o M.Krishna Murthy, aged 20 years,
- (36) J.Joginaidu, S/o Raminaidu, aged about 46 years,
- (37) D.Ch.Pullayya, S/o Nasa Sesharao, aged about 47 years,
- (38) Ch.Vijayakumar, S/o Ch.Achiyya, aged about 40 years,
- (39) K.Ranganayakulu, S/o K.Satti Raju, aged about 52 years,
- (40) Y.Srinivasa Rao, S/o Y.V.V.S.S.Krishnam Raju, aged 52 years,
- (41) M.V.Narasimhacharyulu, S/o Late M.Gopalachary, aged 48 Yrs.
- (42) M.Avathara Murthy, S/o Late M.Suranna, aged 48 years,
- (43) M.Gopala Krishna, S/o Satyam, aged about 49 years,
- (44) T.S.N.Murty, S/o Seshagiri Rao, aged about 51 years,
- (45) A.Veerabhadra Rao, S/o Lingam, aged about 41 years,
- (46) K.Srinivas, S/o Surya Rao, aged about 29 years,
- (47) B.Padma Rao, S/o Papa Rao, aged about 48 years,
- (48) D.Veerabhadram, S/o Veeraraghavulu, aged 48 years,
- (49) R.A.Narasimha Rao, S/o Peddiraju, aged about 39 years,
- (50) Ch.V.R.Krishna Rao, S/o Venkata Rao, aged about 52 years,
- (51) T.Suryaprakasha Rao, S/o Nagabhushanam, aged 47 years,
- (52) K.Sree Rama Murthy, S/o Ramaiah, aged about 49 years,
- (53) Ch.Venkata Rao, S/o Venkata Ratnam, aged about 49 years,
- (54) V.Appalacharyulu, S/o Raja Rao, aged 49 years,
- (55) K.Ramakrishna Rao, S/o Venkateswarlu, aged 45 years,
- (56) Md.Habibul Rahman, S/o Jamin aged about 45 years,
- (57) K.Vasudeva Rao, S/o Satyanarayana Naidu,
- (58) M.Ramachandra Rao, S/o Veeraraghavulu, aged 41 years,
- (59) V.Rama Mohanarao, S/o Surya Rao, aged 54 years,
- (60) U.Satyanarayana, S/o Venkataraju, aged about 47 years,
- (61) G.Veerabhadram, S/o Satyam, aged about 47 years,
- (62) D.Uma Devi, D/o D.S.N.Raju, aged 48 years,
- (63) P.Sita Ramamurty, S/o Narasimha Murty, aged 48 years,
- (64) G.Gouri Sankar, S/o Janardhana Rao, aged about 38 years,
- (65) P.Jagannadham, S/o Dhalisetty, aged about 48 years,

- (66) P.Vasudeva Rao, S/o Jagannadham, aged about 35 years,
- (67) Shaik Ahamed Ausha, S/o Abdul Khader, aged 41 years,
- (68) Doddai Suryaprakash Rao, S/o D.Markandeyulu, aged 48 years,
- (69) B.Kondaiiah, S/o China Narasinga Rao, aged about 47 years,
- (70) M.Ramachandra Rao, S/o M.K.V.Gopal, aged about 48 years,
- (71) V.Venkatessara Rao, S/o Guravaiah, aged 44 years,
- (72) T.P.Ramakrishna, S/o T.P.Kurmachary, aged about 44 years,
- (73) B.Nageswara Rao, S/o Rama Rao, aged about 50 years,
- (74) K.Rama Raju, S/o Rama Raju, aged about 42 years,
- (75) T.Venkateswara Rao, S/o Subbarao, aged 26 years,
- (76) K.Trimurthy, S/o Suryanarayana, aged about 48 years,
- (77) K.Jaganmohan Rao, S/o Satyam, aged about 45 years,
- (78) Boddu Veeraraghava Chowdary, S/o Veeraju, aged 45 years,
- (79) Boppuri Raja Babu, S/o B.Ramabai, aged 35 years,
- (80) Kudupudi Satyanarayana Murthy, S/o Chandrayya, aged 35 Yrs.,
- (81) Yalla Bhodeswara Rao, S/o Veeraswami, aged about 40 years,
- (82) P.Rami Reddy, S/o Subba Reddy, aged 29 years,
- (83) T.Subrahmanyam, S/o Late T.Venkateswara Rao, aged 42 Yrs.,
- (84) K.S.Ali, S/o M.A.Araf, aged about 46 years,
- (85) K.Jyotiremaye, S/o K.Gopichand, aged about 34 years,
- (86) K.S.R.Prasad, S/o Ramabrahmam, aged 47 years,
- (87) P.Purnima, D/o Sai Das, aged 41 years,
- (88) S.Purnachandra Rao, S/o Late S.Guravaiah, aged 22 years,
- (89) P.Srinivasa Rao, S/o Ramakrishna, aged about 27 years,
- (90) G.Sitaramaiah, S/o Suryanarayana, aged about 48 years,
- (91) A.Madhava Rao, S/o Rama Koti, aged about 45 years,
- (92) Ch.Raghava Rao, S/o Lakshminarayana, aged about 37 years,
- (93) K.V.Krishnaji Rao, S/o Venkateswara Rao, aged 49 years,
- (94) M.S.Chowdary, S/o Swamy Vivekananda, aged about 31 years,
- (95) D.Gopal Rao, S/o Rama Krishnaiah, aged about 40 years,
- (96) G.Siva Prasad, S/o C.Rama Rao, aged about 45 years,
- (97) N.Subbash Chandra Bose, S/o Satyanarayana, aged 45 years,
- (98) D.Kumaraswamy Reddy, S/o Subba Reddy, aged 41 years,
- (99) K.Lava Kumar, S/o Naganjaneylu, aged about 47 years,
- (100) Md.Ibrhim Salim, S/o Sk.Adam Saheb, aged about 33 years,
- (101) G.Srinivasa Rao, S/o Kondala Rao, aged about 29 years,
- (102) M.Baltha Raju, S/o Sheuraiah, aged about 49 years,
- (103) P.Srinivasa Rao, S/o Subba Rao, aged about 30 years,
- (104) N.Koteswara Rao, S/o Koti Veera Basavaiah, aged 47 years,
- (105) A.Venka Ratnam, S/o Kutumbaiah, aged about 31 years,
- (106) K.Chandramouleswara Rao, S/o Anjaneyulu, aged 47 years,
- (107) Ch.Rajeswara Rao, S/o Venkata Reddy, aged 40 years,
- (108) Hari Shankar, S/o Krishna Rao, aged about 41 years,
- (109) Ravula Hari Venkata Prasad, S/o Subbarao, aged 38 Years,
- (110) Chinni Sankara Rao, S/o Venkateswarlu, aged 39 years,
- (111) Parla Subba Rao, S/o Krishnamurthy, aged about 51 years,
- (112) D.V.R.R.J.Subba Rao, S/o D.V.Rama Rao, aged 31 years,
- (113) K.K.Kameswara Rao, S/o K.Subba Rao, aged 39 years,
- (114) K.L.Katyayani, D/o Late K.Venkateswara Rao, aged 35 years,
- (115) U.J.L.Rani, D/o Late P.Koteswara Rao, aged 38 years,
- (116) K.V.V.N.Hanumantha Rao, S/o K.Sita Rama Swamy, aged 43 Yrs.,
- (117) K.A.M.Tayar, D/o K.Koteswara Sarma, aged about 37 years,
- (118) B.N.Murthy, S/o B.Suryanarayana Murthy, aged 43 years,
- (119) S.Suresh, S/o S.Raja Gopala Rao, aged about 31 years,
- (120) K.Trimurthy Rao, S/o Rakulu, aged about 47 years,
- (121) M.V.S.Rayudu, S/o Late M.Ranga Rao, aged about 51 years,
- (122) B.Isac Babu, S/o Jayapal, aged about 30 years,
- (123) SK.Nazeeruddin, S/o Haji, aged about 28 years,
- (124) B.V.L.Hemalatha, D/o B.Appa Rao, aged about 30 years,
- (125) N.Madhusudhana Babu, S/o B.Gantaiiah, aged 29 years,
- (126) Ch.Tatabhai, S/o Akkayya, aged about 47 years,
- (127) V.Srinivas, S/o Bhojya, aged 32 years,
- (128) R.Srinivasa Rao, S/o Varada Rajulu, aged about 30 years,
- (129) V.Chittibabu, S/o V.Somaiah, aged about 36 years,
- (130) D.Srinivasa Rao, S/o Nagabhushanam, aged about 28 years,
- (131) Ch.Augustia, S/o Ch.Raja Rao, aged about 29 years,

- (132) G.Ratnakumari, D/o G.V.Venkata Rao, aged about 37 years.
 (133) A.V.Vijaya Lakshmi, D/o G.V.Narayana, aged about 37 years.
 (134) S.Jaga Malleswari, D/o K.Bhava Raju, aged about 37 years.
 (135) N.Kanaka Durga, D/o Vijayakumar, aged about 31 years.
 (136) S.Sheeda Begum, D/o P.Durga Rao, aged about 37 years.
 (137) Munir Ahmed, S/o Late Neeyuz Ahmed, aged about 42 years.
 (138) C.Bhairava Murthy, S/o Suryanarayana, aged about 36 years.
 (139) Kestala Seshagiri Rao, S/o Pentaiah, aged about 32 years.
 (140) Ponakala Venkata Subba Rao, S/o Venkata Rao, aged 38 years.
 (141) Chikkala Krishnanjaya, S/o Mutyalu, aged about 44 years.
 (142) Koripella Thrimurthulu, S/o Suryanarayana, aged 32 years.
 (143) Dusi Srinivasa Rao, S/o Venkata Narasimham, aged 30 years.
 (144) Betineedi Venkata Rao, S/o Rama Desu, aged about 46 years.
 (145) Lingaju Bhagya Laxmi, D/o L.S.R.Brahmam, aged about 35 years.
 (146) Mamidipalli Suryananda Rao, S/o M.V.Subba Rao, aged 51 years.
 (147) Kumili Kesava Narasimha Rao, S/o K.Sanyasi Rao, aged 42 Yrs.
 (148) Mediseti Nageswara Rao, S/o Tatabai, aged 46 years.
 (149) B.Malleswara Prasad, S/o Neelakanteswara Rao, aged 38 years.
 (150) P.Ravikumar, S/o Hanumantha Rao, aged about 35 years.
 (151) Kanikella Subba Rao, S/o Rama Raju, aged about 28 years.
 (152) Sunkara Srinivasa Rao, S/o Subba Rao, aged about 30 years.
 (153) Narala Suryanarayana, S/o Veeraraju, aged about 33 years.
 (154) Pavuluri Nethaji, S/o Kondiah, aged about 37 years.
 (155) Tedala Venkateswara Rao, S/o Narasinga Rayudu, aged 35 years.
 (156) K.Jayantha Rao, S/o Nagaraju, aged about 40 years, aged 40 Yrs.
 (157) DV.S.S.Subrahmanyam, S/o Venkateswarlu, aged 34 years.
 (158) A.Rama Krishna Sarma, S/o Subba Rao, aged 52 years.
 (159) K.Rama Lingeswara Reddy, S/o Baswi Reddy, aged about 44 years.
 (160) K.Aruna Kumar, S/o Veeranna, aged 29 years.
 (161) G.Bala Subrahmanyam, S/o Ch.Satti Raju, aged 38 years.
 (162) Ch.Saikumar, S/o Veera Swamy, aged about 38 years.
 (163) G.V.M.Nagendran, S/o Veerabhadra Rao, aged about 29 years.
 (164) P.Venkataratnam, S/o Bhaskara Rao, aged about 27 years.
 (165) G.Appa Rao, S/o V.Suryanarayana, aged about 48 years.
 (166) V.S.V.S.S.Bhagavan Raju, S/o Subba Raju, aged about 46 years.
 (167) V.Bhujanga Rao, S/o Satyananda Rao, aged about 39 years.
 (168) G.Lakshmana Rao, S/o Simhachalam, aged about 38 years.
 (169) KCH.M.Tilak, S/o Pandu Ranga Rao, aged about 37 years.
 (170) A.S.C.L.Kumar, S/o Mutyala Rao, aged about 39 years.
 (171) M.V.Chalam, S/o Venkata Rao, aged about 36 years.
 (172) D.Venkata Rao, S/o Adinarayana, aged about 50 years.
 (173) R.Ravi Prasad, S/o RV.R.Choudary, aged about 30 years.
 (174) P.Janardhana Rao, S/o P.Veerabhadra Rao, aged about 27 years.
 (175) B.Gangadhara Rao, S/o Subrahmanyam, aged about 50 years.
 (176) V.Raja Sekhar Babu, S/o Mangamma, aged 26 years.
 (177) R.V.Prasada Rao, S/o Satyanarayana Murthy, aged 38 years.
 (178) V.V.Suryanarayana Murthy, S/o Nagabhushanam, aged 47 years.
~~(179) V.V.Suryanarayana Murthy, S/o Nagabhushanam, aged 47 years.~~
 (180) V.Manikyala Rao, S/o Y.Bangarajah, aged 46 years.
 (181) Ch.Rama Krishna, S/o Subba Rao, aged about 37 years.
 (182) N.K.Viswanadham, S/o Adinarayana, aged about 38 years.
 (183) Konala Bapi Reddy, S/o Pedd Kapu, aged about 48 years.
 (183) Dandu Suryanarayana Raju, S/o Tirupathi Raju, aged 48 years.
 (184) Panganamamula Venkata Mohana Rao, S/o P.V.Kesava Rao, aged 46
 (185) Kaddali Venkata Satya Prakash, S/o Anjaneyulu, aged 39 years.
 (186) Thota Naga Bhushana Gangadharam, S/o Subrahmanyam, aged 38 Yrs.
 do hereby verify that the contents hereinabove are true to our best knowledge and believed by legal advise of our Counsel and we have not suppressed any material facts.

Hyderabad.

Date: 9-3-1997.

1. P.V. Prasad.
2. V. Ravindran
3. N.D.H. Kuriyan

4. Sathyavareprasad
5. T. Sree Ramachandran
6. A. V. V. Suresh Kumar
7. S. Ramaswamy Reddy
8. D. P. P. Ramakrishna
9. ~~J. R. Reddy~~
10. S. M. Reddy
11. Bhim
12. V. P. Reddy
13. T. Subramanian
14. R. Subramanian
15. P. Paramaswami
16. C. R. Reddy
17. C. C. Reddy
18. G. R. Reddy
19. N. R. Babu
20. I. Jayaraman
21. J. Venkateshwar
22. T. S. Reddy
23. N. M. Reddy
24. B. S. Reddy
25. C. S. Reddy
26. P. S. Reddy
27. D. S. Reddy
28. Ch. S. Reddy
29. B. S. Reddy
30. M. S. Reddy
31. K. S. Reddy
32. P. R. Reddy
33. R. S. Reddy
34. G. S. Reddy
35. M. S. Reddy
36. J. Joshi

: 27 :

37. P. Chinn
38. Chitragy
39. K. Rangaraj
40. Y. Srinivas Rao
41. M. V. Narasimhan
42. M. Avatara Murthy
43. T. Gopal Krishna
44. T. S. N. Murthy
45. A. Veera Bhaskar
46. K. Srinivasu
47. B. R.
48. M.
49. R. A. Narasimhan
50. Ch. R. Krishna
51. T. Surya Prakash Rao
52. K. R.
53. Ch. R.
54. V. A. R.
55. K. R. R.
56. V. R. R.
57. K. Vasudha
58. V. Rameshwar
59. V. Rameshwar
60. V. Sathyanarayana
61. G. Venkatesan
62. D. Umadevi
63. P. S. H. Ramesh Murthy
64. T. T. R. Sankar
65. P. Jagannathan
66. P. Vasudha
67. Shankar A.
68. R. Surya Prakash
69. S. Kondach
70. T. R.

: 28 :

71. V. Venkateswaraiah
72. T. P. Ramakrishna
73. B. Nagaswami Reddy
74. K. Rama Raju
75. E. C. Rao
76. K. Trimurthy
77. K. Jagannathan Rao
78. B. Renu
79. B. R. G. Babu
80. K. Satyanarayana Murthy
81. Y. Bhaskaranna Rao
82. P. Rami Reddy
83. J. Sanyal
84. M. S. Ali
85. K. Jyothirmay
86. J. Sanyal
87. P. Perumala
88. S. Prabhakar
89. B. V. S. Rao
90. G. Sitaranayana
91. A. Madhava Rao
92. Ch. Ranga Rao
93. K. V. Krishna Rao
94. M. S. Chaudry
95. R. Gopal Rao
96. C. S. Prasad
97. N. S. C. Bose
98. D. K. Sanyal
99. D. Sanyal
100. M. D. Ibrahim Salim
101. G. Srinivas Rao
102. M. R. Balu Raju

: 29 :

- 103. ~~N. Koteswara~~ P. Srinivas
- 104. ~~Es~~ N. Koteswara Rao
- 105. ~~Es~~ C
- 106. ~~Es~~ Ch.
- 107. ~~Es~~
- 108. ~~Es~~
- 109. V. Harasankara Rao
- 110. Nambal
- 111. Ch. Sankar Rao
- 112. Phuns
- 113. DVAR. Subba Rao
- 114. K. C.
- 115. K. L. Kalyayani
- 116. K. V. V. Hanumanth Rao
- 117. K. A. P. Jayaram
- 118. B. W. Muthy
- 119. S. Ganes
- 120. P. T. Srinivas Rao
- 121. C. K.
- 122. Mrs. Raju
- 123. B. S. Rao
- 124. Shaik Wajid Ali
- 125. K. L. Hemalata
- 126. W. Madhusudana Babu
- 127. Ch. G.
- 128. U. Srinivas
- 129. R. Sankar Rao
- 130. U. Chitto Babu
- 131. ~~Es~~
- 132. Ch. Augustin
- 133. G. Ratna Kumari
- 134. A. V. Vijaya Lakshmi
- 135. S. Naga Vallabha
- 136. W. Kanka Durga

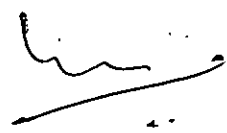
: 30 :

136. S. Shashida Begum
137. Mumtaz Ahmad
138. C. Kumar
140. K. Srinivas
141. C. Krishnamoorthy
142. K. Trivikramulu
143. R. Sundar Rao
144. B. Venkateswara Rao
145. L. Bagyalakshmi
146. M. Rao
147. K. K. Narayana Rao
148. M. A. Rao
149. B. V. Prasad
150. S. K. Kumar
151. K. Subbarao
152. S. S. Rao
153. N. Surya Narayana
154. P. N. Reddy
155. T. Venkata Rao
156. A. Jayaram Rao
157. D. S. S. S. Rao
158. D. N. Reddy
159. K. R. Reddy
160. A. A. Kumar
161. G. Balakrishna Rao
162. Ch. Sai Kumar
163. G. V. M. Nagendran
164. P. V. Rao
165. G. D. Rao
166. V. B. Rao V. V. S. Basu
167. G. Lakshmi Rao V. B. Rao
168. T. Lakshmi Rao

: 31 :

- 171. P. Tanardharker
- 172. B. Gange dhar
- 173. V. R. J. S. Sekhar Babu
- 174. R. V. Prasad Rao
- 175. V. V. Suryanarayana Murthy
- 176. T. Chandrasekhar
- 177. Ch. Ramakrishna
- 178. H. K. Viswanatha
- 179. V. B. P. Reddy
- 180. L. S. R. T.
- 181. P. V. Mohan
- 182. K. V. Prasad.
- 183. T. H. Bhushan
- 184.
- 185.
- 186.

SIGNATURES OF THE APPLICANTS.



COUNSEL FOR THE APPLICANTS.

-32-

8037
A-1

DEPARTMENT OF TELECOMMUNICATIONS
(GOVERNMENT OF INDIA)

OFFICE OF THE GENERAL MANAGER TELECOM DISTRICT, HYDERABAD - 500 001.
NO: SP-112/TTA/95-96/8 DATED AT HYD-001 THE. 01-11-95.

Subj: Officiating arrangements in the cadre of TTAs.

- Ref:- 1. CGMT AP Circle telegram No.TA/STB/16-1/Selectlist.
dt. 13.10.94.
2. CGMT AP HD LR.No. LA/EST/48-6/94/I, DT. 31-10-94.

-cc:hdcc-

In accordance with the orders contained in the above cited Telegram No. DGM (A) is pleased to promote the following Technicians as Telecom. Technical Assistants on adhoc basis for a period not exceeding 180 days from the date of assumption of charge in the pay scale of Rs.1320-2040 plus adhoc allowances against the posts sanctioned vide GMTD Lr.No. ES-302/11/94-5/21, dt. 31-10-94.

In respect of the officials working on Non-recruiting units (i.e., other than G.M.F.D. HD) the promotion may be given effect to after creation of the existing posts as TTAs.

Sl. No. NAME (SHI/SMT.) Sl. No. Unit wkg. REMARKS

1.	K. RAFIQ AHMED	4327	DE EWSD MDF SFD	
2.	R. BHAGYAVATHI, SC	4359	L. 82 MDF SD	
3.	K. RAMESH GOUD	4380	SDE E10B (M) SFD. 1	
4.	M. VENKATESHWAR RAO	4405	SDE XBM SFD	
5.	B. RAGISWAR RAO - 73	4391	SDE E10B (M). 1 SFD	
6.	K. SATYANAND	4411	L. 27.7 SD	
7.	T. E. SREEDHARAN	4399	-do-	
8.	R. SADIHANA	4405	FDX. 1 SFD	
9.	M. RAJANI KUMARI	4386	-do-	
10.	A. MADHUSUDHAN RAO, SC	4396	D. TAX SFD	
11.	M. MURALI KRISHNA	4420	SDE E10B EGD	
12.	D. MANJULA	4440	SDI D. TAX SFD	
13.	P. SREEVALLI	4424	DE TRS(M)	
14.	B. RAVINDRA REDDY	4640	JEEDIMETLA	
15.	F. N. D. MALLESWARI	4641	SDE LINGAMPALLY	
16.	TAHER BAIG	4643	SDE TELE. TELE. HD	
17.	N. NARAYANA MURTHY	4644	SDE ELEC. 1 CTO HD	
18.	A. V. VIJAYA LAKSHMI	4646	DE NRC SD	
19.	M. SUDHEER, SC	4648	SDOT VSPM	
20.	K. SAMBA MURTHY	4649	SDE RROC HD	
21.	A. ANANTHATHAN, SC	4650	-do-	
22.	S. NAGAMALLESHWARI	4651	DE NRC CTO SD	
23.	D. KUSUMA KUMARI	4653	SDOT VSPM	
24.	N. KANAKA DURGA	4654	DE NRC CTO SD	
25.	P. M. SATYANARAYANA, SC	4656	SDI INSTN. DTO COMP., KOTI	
26.	D. B. MUKUNDA RAO, SC	4657	SDOT MDCL	

27.	M. RAJENDR, SC	4658	SDE INSTLN. HD
28.	K. KAMESWAR RAO	4659	DET (QA) CMG
29.	C.H.S. JOHNSON	4660	SDE E10B SFD @GLC
30.	D. SAIYA VARA PRASAD	4662	TMG HD
31.	A. K. BARUA	4665	M/W (M) T.B. SFD
32.	B. PURUSHOTHAM SINGH	4667	SDE ELEC. I CTO HD
33.	R. V. BHASU PRASAD	4668	SDEP LINGAMPALLY
34.	G. V. HARI MANTHA RAO	4670	SDE RROC HD
35.	E. V. V. RAGHAVACHARYULU	4674	DIR. Q. A. HCL COMPLEX HD
36.	S. RAGESWAR RAO, SC	4675	DE AT SW. T&D CIRCLE
37.	P. PRABHAKAR, SC	4678	SDE CXL MTCE. (MUX. II) SFD-4.
38.	P. SUPRAMANIAM RAJU	4679	SDE ELEC. I HD
39.	B. SARGATAH	4683	SDOT VKB
40.	S. K. GHOUSE AHMED	4426	SDEP MBD
41.	K. SRITHARI	4444	SDE E10B (M) SFD
42.	N. S. S. RAJIA RAO	4495	SDE E10B MDF SFD
43.	M. SUBRAMANYESHWARI	4445	SDE MDF MBD
44.	M. SCHLENDER REDDY	4516	SDE OFEI MBD
45.	J. N. MALLIKARJUNA RAO	4446	SDE E10B (I) SFD
46.	K. PADMASRI	4447	DE TKS. MTCE. SFD
47.	V. V. L. N. MURTHY	4526	SDEP SNT
48.	MD. ANKUSHWALI	4515	SDEP NCM
49.	RAHIMUDDIN	4466	SDOP (S) SFD
50.	T. VENKATESHWARLU, II	4448	EWSD (M) SFD
51.	G. SARATA	4527	SDE CRS
52.	M. PRAMEELA	4450	SDEP LEV. I SFD
53.	D. RAMESH BABU	4429	SDE X. BAR SFD
54.	MD. NISAR AHMED	4514	LEV. 7 SD
55.	K. SRINIVAS RAO	9871	SDEP SD
56.	MD. H. AHMED SIDDIQUI	4468	SDEP. II GWD
57.	V. LAXMI PRASANNA	4430	SDE TKS. TECH
58.	Y. G. V. K. R. S. SAI PRASAD	4519	SDE E10B MTCE SFD
59.	P. DEVENDER	4528	SDE E10B MTCE SFD. II
60.	K. MOHAN DAS	4432	ADET E10B SFD
61.	G. TAKDIR BASHA	4470	E10B AMEERPET RLU
62.	T. PRABHAKER	4529	SDE E10B (I) SFD
63.	J. ANJI REDDY	4511	SDEP. II GWD
64.	M. VENKATESHWARLU	4471	SDE SYS. X GWD
65.	M. RAJENDRA REDDY	4500	SDEP NCM
66.	B. RAMESH BABU	4530	SDE XBM L. 83 SD
67.	C. KRISHNA RAO	4433	SDEP L. 1 SFD
68.	V. RADHA RANI	4472	SDEP SNT
69.	G. KUMAR	4492	SDOP. I CMR
70.	K. SITARAMULU	4523	SDE E10B SD
71.	M. SAMADHANAM, SC	4506	SDE PABX SFD
72.	R. KISHORE KUMAR	4549	SDE NCM
73.	J. V. S. R. VARMA	4475	SDE MDF PABX GWD
74.	A. VIJAYA BHASKER RAO	4531	SDEP MBD
75.	S. K. MASOOM	4477	SDE E10B(M)SD
76.	P. SHAKIR	1532	SDE OFEI MBD
77.	SYED WASIT	4507	SDOP (W) SFD
78.	P. KRISHNABAH	4497	SDE CRS HD
79.	G. BHOMALAH, SC	4510	SDEP SFD
80.	G. SURYA PRAKASH	4553	SDEP CRS HD
81.	Y. MALLIKARJUNA RAO	4478	EWSD MICE. MDF SFD

82.	I. VIJAYA KUMAR	4522	SDOP. 11 SD
83.	A. ESHWARAMMA	4534	SDE CRS HD
84.	CH. RAJASHAKER REDDY	4479	SDE AC & ELEC. HD
85.	I. GAJESH	4517	SDE E10B GWD
86.	MD. GHOSL	4480	DE EWSO SFD
87.	A. S. HARISHCHANDRA PRASAD	4494	SDI PABX SFD
88.	K. RAMESH	4535	SDOP. 111 SD
89.	M. NARSIMHA. I, SC	4460	SDEP. 11 GWD
90.	N. SHASHIKALA	4536	SDE CRS HD
91.	B. NARSINGA RAO, SC	4486	SDE XBM L. 83 SD
92.	N. KABIR DAS	4537	SDE EWSO SFD
93.	A. CHANDRA MOULI	4503	SDE A/C ELEC SFD
94.	D. BIKSHAPATHI	4461	SDE E10B MDF SFD
95.	S. CHANDRA SEKHAR	4538	SDEP CMR
96.	A. VENKATESHA CHARI	4539	SDOP. 111
97.	SUBHAGYAM, SC	4483	SDE E10B SFD
98.	J. ARJUN RAO, SC	4484	DE E10B SFD
99.	R. NARSIMHA. II, SC	4485	SDE E10B GWD
100.	G. RAJESHWAR	4473	SDE E10B(M)SFD
101.	MD. IFTIKARUDDIN	4487	SDE E10B (M) SFD. I
102.	P. NAGASATYAMANIL	4521	SDE DTAX SFD
103.	V. SIVANANDA KUMAR	4488	SDE E10B(M)SFD
104.	V. K. RAVINDRA NATH	4415	SDE NCM
105.	H. S. K. MOULI ALI	4686	SDE ELEC. I HD
106.	N. NARSING RAO, SC	4667	-do-
107.	K. SUBBA RAO	4692	SDEP LINGAMPALLI
108.	I. PANDARI NATH	4694	SDOI VKB
109.	A. V. SUBRAMANYAM	4695	SDE TLX. (E) SFD
110.	E. N. SHAFI	4697	SDE BROC
111.	C. LAXMAN DAS	4329	SDE D. TAX MTCE.
112.	D. SATYANARAYANA	8310	SDE TKS. TECH.
113.	SHAIK HABIB	5478	SDE TKS. TECH.
114.	MD. KHURSHID SHARIEF	8326	E10B MDF SD
115.	T. PRAEASH RAO	8366	SDE TKS. TECH.
116.	CH. JAKARDHAN REDDY	4627	SDE RLU SRN
117.	T. MALESIA, SC	4024	SDE AC & PP SD
118.	K. DURGA RAO	5200	SDE SNT
119.	SYED RAHA MOINUDDIN	8127	SDE TKS. TECH
120.	A. SATYANARAYANA	4864	SDE AC & PP SD
121.	B. LAXMI NARAYANA, SC	8232	SDE E10B MDF SD. 11
122.	A. NARSIAH	8093	SDE E10B. 11 SD
123.	G. JAKARDHAN	7287	SDE PCM (M) SD
124.	CH. SUGARNA KUMARI, SC	4546	SDE L. 3 SFD
125.	D. NARSINGA RAO, SC	4547	SDE L. 3 SFD
126.	M. NAGESHWAR RAO, SC	4548	SDE L. 1 SFD
127.	T. SAROJINI	4551	DE TKS. (M) SFD
128.	P. NAGAMANI	4555	SDE E10B. I SD
129.	J. AESOPH, SC	9802	SDE EDX. I
130.	G. SURENDER	9803	SDE LC SFD
131.	R. NAGABHUSHANAM, SC	9818	SDE E10B (M) SFD
132.	V. NARAYANASWAMY	7617	SDEP MBD
133.	B. BALAVERA NARAYANA	9876	SDE L. 7 SD
134.	K. S. CH. NAGESHSHU	5814	SDOT HD
135.	E. JAYA RAJU, SC	9305	SDOT VKB
136.	SANGEETHA GHOSH ROY	9311	E10B. I (M) SD

137.	K. L. MATHESHAM, SC	9812	SDE EWSD (M) SFD
138.	K. JOSEPH	9813	SDE E10B(M)SFD
139.	K. SHANKARAJAH	9820	SDEP L.3 SFD
140.	J. GIRIDHAR RAO	4881	SDOP SRN
141.	L. B. V. S. DEVA SAHAYAM, SC	7422	SDE TLX(E)_SFD
142.	L. A. SHAMUKA SUNDARAM	4873	SDE AC & PP SD
143.	AHMED SARDAR	9815	SDE E10BSFD.11
144.	J. RAJGANAYAKULU	9848	V.O
145.	V. HANUMANTHU	9817	SDE E10B MDF SFD
146.	AZIZ AHMED KHAN	5654	SDEP SFD
147.	P. MOHD KHAN	7410	SDOP.11 CMR
148.	M. L. RAMCHAND, SC	7594	SDE MDF E10B SD
149.	P. V. INDIRA RAMANA	9849	SDEP L.3 SFD
150.	M. VIJAYA LAKSHMI	9850	SDEP MBD
151.	K. SUGUNA	9851	SDE Comp.111 SFD
152.	B. SIVA KUMARI	9852	SDE E10B SFD
153.	T. V. R. PAVAN KUMAR	9364	SDE EWSD (1)SFD
154.	V. THANDAVA KRISHNA	9353	SDE E10B (M) GWD
155.	G. RADHA KRISHNA REDDY	9822	SDE E10B(M)SFD
156.	A. PADMAJA	9863	SDE PCM (M).11 SD
157.	V. SRIKANTH	9825	SDE E10B GWD
158.	T. SRINIVAS RAO	9854	SDE.11 GWD
159.	CH. SIVA SATYANARAYANA	9821	SDE SYS.X GWD
160.	K. V. SRINIVAS, SC	9855	SDEP CMR
161.	R. ANANTH RAO	9830	SDEP CMR
162.	V. APPA RAO	9831	SDE E10B.11 SD
163.	K. SRINIVAS RAO	9832	SDE E10B.11 SD
164.	R. MADHUSUDHAN REDDY	9856	SDOP.111 SD
165.	C. NISHUJA RAMANI	9835	SDE X.BAR SD
166.	S. RAMA KUMAR	9857	SDEP CMR
167.	C. SAVITRI, SC	9836	SDE E10B MDF SFD
168.	K. RAVENDRA	9837	SDE E10B (M) MBD
169.	V. SUBHAKER BABU, SC	9862	SDOP SAX.11 CMR
170.	G. RAJAJAH, SC	9838	SDE E10B (M) SFD
171.	C. V. RATNAM	9839	SDE E10B MDF SFD
172.	V. KANAKA RAJU	9840	SDEP VSPM
173.	A. SUGUNAKAR RAO, SC	9859	SDE TMG HD
174.	Y. SUBHASH CHANDRA REDDY	9841	SDE L.3 SFD
175.	B. GOPI KRISHNA RAO	9842	SDOT HD.
176.	M. LAKSHMAIAH, SC	9843	SDOT SD
177.	J. V. PRAKASH RAO, SC	9860	SDEP MBD
178.	Y. NAGAJAH	9865	SDOT SD
179.	K. LAKSHMI VARDHAN	9847	SDE CRS
180.	S. M. HUSSAIN	9876	SDE RROC HD
181.	A. UMA MAHESWARI	9877	SDEP(1)SNT
182.	A. ANURADHA	9878	SDE E10B (M). EGD
183.	K. M. ISMAIL	4375	SDEP.11 GWD
184.	G. NAGARATNA MANI	4508	SDE LC MDF SFD
185.	A. YADAJAH	4622	DE Carr.VFT & (1) HD
186.	M. DURGA PRASAD REDDY	4428	SDE A/C T.B. SFD
187.	M. BALA RAJAJAH	7595	SDEP EGD
188.	T. TRIPATHI REDDY	4593	SDOT SHAMSHABAD
189.	SAT BABA	9801	SDOT KOMPALLY
190.	R. SUBHADRA	9875	SDOT LINGAMPALLY

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1	M. SRINIVASA REDDY	4451	SDE E10B.I SD
2	T. SRINIVAS	9879	SDE E10B SFD

THE TERMS AND CONDITIONS :-

3 This officiating/adhoc promotion as TTA is purely temporary and is to be terminated on joining of regular incumbents or on the completion of days which ever is earlier.

The adhoc/service rendered as TTA will not count for the purpose of seniority.

Before serving these orders the Unit Officer may ensure that there are no vigilance/disciplinary cases are pending/contemplated against the officials.

The officials are required to work in new technology area and form the cadres of restructured posts.

If any of the above officials promoted under OTBP Scheme these officials are deemed to have been reverted to their basic grade from one year prior to the date of their promotion under OTBP Scheme.

The date of assumption of charge may be intimated to Staff Section, to all concerned.

[Signature]
11/11/95

ASSISTANT GENERAL MANAGER (A)
3. G.M. TELECOM DISTRICT, HYD-001

to :-

- The officials.
- PFs.
- Unit Officers.
- AM NORTH/SOUTH/CENTRAL.
- AO PAY MAIN²/NORTH/SOUTH/CENTRAL.
- SDE (ESTT)/CGMT AP CIRCLE HD.
- All Recognised Union Secretaries in HTD.
- CC & SPARE.

11-6

(55) (52) (84) - 36.A - (42)

DEPARTMENT OF TELECOMMUNICATIONS
OFFICE OF THE TELECOM DISTRICT ENGINEER, VIZIANAGARAM.

Memo, no. E.6/93-96/TTAs/99... dated at VZM the 24.7.96.

The Telecom District Engineer, Vizianagaram is pleased to promote following officials as Telecom Technical Assistant in a temporary post in the scale of Rs. 1320-30-1560-EB-40-2040 with effect from the date noted against the name of the official. These orders are issued in accordance with the instructions contained in TDE/VZM no, RE.8/TTA/Rectt/corr/95-96.. dtd 27.6.96.

Sl.no.	Official's Name	Designation	Station	W.E.F. Date.
53	1. Sri T.S.Prakasharao	TTA	AUTO-VZM	24.2.96..
55	2. " P.Sitaramamurthy	TTA	S.D.E.(Ph&Tks)-VZM.	28.4.96..
54	3. " P.Jagannadham	TTA	A.E.(G).Tele.Exch-CVD	28.4.96..
54	4. " G.Gourishankar	TTA	A.E.(G).Tele.Exch-VR	28.4.96..
56	5. " P.Saiprasad	TTA	A.E.(Co-axial)-VZM.	03.6.96..
56	6. " P.Vasudevarao	TTA	S.D.O.T.-BOB.	16.6.96..
52	7. smt. D.Umadevi	TTA	S.D.E.Ph&Tks)-VZM.	16.6.96..

The terms of the appointment are as follows:-

1. The post is temporary but likely to become permanent in the event of its becoming permanent, his claim for permanent absorption will be considered in accordance with the rules in force.
2. The appointment may be terminated by a month's notice by the appointing authority without assigning any reasons. The appointing authority, however, reserves the right to terminate the services of the appointee forthwith or before expiry of the maximum stipulated period of notice by making payment to him a sum equivalent to the pay and allowances for the portion of unexpired portion thereof, as the case may be.
3. The appointment carries with the liability to serve in any part of Andhra Pradesh circle and in special circumstances any part of India. The appointee shall be liable for field services with in India in times of war of national emergency.
4. Other conditions of service will be governed by the relevant orders in force from time to time.
5. Request for transfer to another unit will ordinary not be entertained.
6. The candidates belonging to scheduled casts/scheduled tribes should inform about the change of religion if any, to the appointing authority immediately.
7. The appointee cannot seek a transfer to any other unit until he is promoted.
8. The appointment order is issued subject to the cross verification of the original educational certificates.
9. Options for pay fixation of pay if any may be exercised within one month of receipt of this memo.

Telecom District Engineer
VIZIANAGARAM.

Copy to:-

1 to 7. To the officials.

Through Controlling officers.

8 to 14 .PF of the officials.

15. S.D.E.(Ph&Tks)-VZM.
16. S.D.O.T.-BOB.
17. A.E.(G) Tele.Exch. -Garividi.
18. A.E.(G)- " " IParvathipuram
19. A.E.(Coaxial)-VZM.
20. D.E.(MW) Southern Telecom Sub Region.Vijayawada.

15 to 19 officers are requested to handover the appointment orders to above officials under proper acknowledgment.

DE(MW)-STSR-VJ. requested to deliver the orders to the officials in case TTA post is sanctioned for the Coaxial Station-VZM. Otherwise, the fact may be intimated to this office for further action.

21. CGMT-HD. For information pl.

22. GMT/VM area.VM. For favor of information

23. AAO(WA) %TDE-VZM. 24. Pre check unit. % TDE-VZM.

Department of Telecommunications

Office of the Telecom District Manager, Tirupati - 517 501

Memo No. E/TTA/I/176 dated 7-10-1996

The Telecom District Manager, Tirupati is pleased
~~XXXX~~ to transfer Sri J. Venkataramana, Technician on
deputation in Auto-Insulation, Telephone Exchange, Nellore
into the restructured cadre of Telecom Technical Assistants
with effect from 18-5-1996 in the Pay Scale of Rs. 1320-30-1560-
EB-40-2040 on successful completion of TTA Induction Training
in Switching branch from 8-1-1996 to 15-3-1996 at CTTC, Kakinada.

Sub-Divisional Engineer
% T.D.M., Tirupati.

Copy to:-

1. The Official concerned through the S.D.E. Switching
Installation, Telephone Exchange, Nellore.
2. The S.D.E., Switching Installation, Telephone Exchange,
Nellore.
3. Sr. Accounts Officer, Telecom Installation Unit, Room No.354,
3rd Floor, Suryalok Complex, Gunfoundry, Hyderabad - 500 001
for pay fixation etc.,
4. The Chief G.M. Telecom, Hyderabad - 1.
5. The G.M., Telecom, Secunderabad - 3.
6. The P.F. of the official.

T-4

The present scale of pay Rs.260-480 for Telephone Operators and allied cadres is the same as for the principal operative & cadres in the Department of Posts having Comparable work and responsibilities. The existing relativities in the two Departments at this level should continue.

Based on the recommendations of the Sarin Committee, the Department has studied the technical cadres. As a result a scheme of rationalisation has been evolved that provides for laying down higher qualification for recruitment, commensurate with the skill required for the job and with better pay scales. The staffing norms are also proposed to be tightened so as to bring down eventually the staff telephone ratio. It is proposed that below ~~xxxxxxx~~ the level of Junior Engineer, there should be a cadre of Technical Assistant for indoor equipment and another cadre of Technician for outdoor plant maintenance. The scheme of rationalisation, which involves basic changes, is said to be under consideration of Government. Technology in the field of Telecommunications is changing rapidly and it is necessary to train the existing man-power suitably to be able to cope with the changing requirements. As the proposed scheme will not only affect various cadres within the Department but will also disturb relativities vis-a-vis comparable cadres in the Department of Posts and elsewhere, this aspect should be kept in view by Government in any scheme or rationalisation affecting major cadres.

The Department is in favour of upgradation of the pay scale of Junior Engineers on the ground that with rapid development in technology, the duties and responsibilities of Junior Engineers will require more skill. The posts of Junior Engineer in Telecommunications Department are at present in the same pay scale as similar posts in other Engineering Departments. According to ~~by~~ the Department, their duties and responsibilities will become more complex and technical with the proposed rationalisation of the multiple technical cadres into two levels of Technical Assistant and Technician. Government may examine what scale of pay will be suitable for these posts. Till then the existing relativities at this level may continue.

The recruitment qualification of the Linemen and Wiremen should be raised. The posts of Linemen/Wiremen have been on par with the Postmen for whom the revised pay scale is Rs.825-1200. The same scale should apply to Linemen/Wiremen also. (In another Chapter, the Pay Commission has examined the duties of Postmen & Linemen and recommended that these posts should be upgraded from the level of the scale of Rs.210-220 to - 225-308).

The Scale of pay of Telegraphists and the Telegraph Assistants should continue to be on par.

Posts in the Telecommunication Stores Organisation need not be considered into Non-Industrial Category.

years for widows/divorced

: 8 :

TRAVELLING ALLOWANCE & DAILY ALLOWANCES:

Pay Range	Travelling Allowance			Daily Allowances		
	A Class Cities	B1 Class Cities	Other than A&B1	A Class Cities	B1 Class Cities	Other than A&B1
Rs. 5100 & above	80	65	60	175	150	135
Rs. 2800 - 5100 below	75	60	50	150	120	105
Rs. 1900 - 2800 below	65	50	40	125	90	75
Rs. 1400 - 1900 below	55	45	35	95	65	50
Rs. 1100 - 1400 below	50	40	30	65	50	40
Rs. Below 1100	35	25	20	40	30	25

Chapter-30

Fixation of pay in proposed scales.

Para 30.2

The pay of employees may be fixed in the proposed scales of pay in the following manner:-

For all employees, an amount representing 20% of basic pay in the existing scale subject to a minimum of Rs. 50/- may be added to the existing emoluments. Pay may thereafter be fixed in the proposed scale at the stage next above the emoluments thus computed. If the minimum of the proposed scale is more than the amount so arrived at, the pay may be fixed at the minimum of the proposed scale. For this purpose, the term "existing emoluments" will include the following:-

- Basic pay in existing scale.
- Dearness pay, additional dearness pay, adhoc dearness allowance appropriate to the basic pay admissible at index average 608 (1960-100).
- amounts of first and second instalments of interim relief admissible on the basic pay referred to in (a) above.

TLA

21/03/2000 12:11 PM
21/03/2000 12:11 PM
21/03/2000 12:11 PM

Dak Bhavan,
New Delhi. 110 01

Dated the 11th July 1991

- All Heads of Telecom. Circles
- CGM, Telephones, Calcutta/Madras/Delhi/Bombay
- All CGMs, Telecom. Projects Circles/Maintenance Regions
- CGM A.L.T.T.C. Ghaziabad/ T.T.C. Jabalpur
- CGM Telecom. Factories, Calcutta/Bombay/Jabalpur
- CGM Telecom. Stores Calcutta
- CGM Satellite Project, New Delhi.
- CGM Truck Force N/E, Gwahati.
- CGM Railway Electrification Circle, Nagpur.
- CGM T&D Circle Jabalpur
- CGM QA Circle, Bangalore.
- CGM Data Network, Hoida,

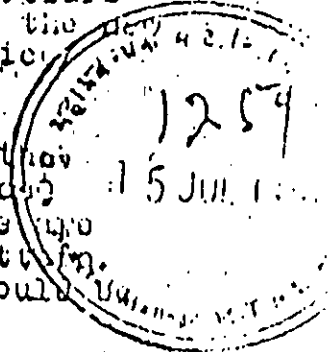
Subject:-Restructuring of Groups 'C' and 'D' and biennial cadre review in these grades in the Department of Telecommunications.

Reference is invited to this office letters of even numbers dated 16.10.90 regarding biennial cadre reviews, introduction of new technical cadres in Group C, introduction of new operating cadres, change of designation of certain operating cadres in Group C and restructuring of Groups 'C' and 'D' and biennial cadre reviews, and recruitment in the Department of Telecom. The training programme for the employees to be inducted in the new restructured cadres is likely to start in June/July, 1991 and before action is to be initiated to identify and induction in the new restructured cadres to the extent justified departmental employees are selected as per recruitment and sent for training. The procedure given below may also be followed:-

(1) For some time the telecom. circles and the installations would have officials of both existing and restructured cadres. Depending upon the needs of each office/installation and the number of restructured posts justified and officials available, the Chief General Managers would decide how the structure would be introduced in a particular office/installation.

(2) The preferred arrangement would be to move those restructured or the existing staff from one installation to another so that the majority of staff at one place are belonging to the restructured or the existing pattern. It may not be possible in many cases but attempts should be made to the extent administratively feasible.

(3) The Chief General Managers would have to make every endeavour to ensure that more and more offices and installations are brought under the new duty structure at the



(4) The following cadres are declared as waiting cadres and there shall not be any recruitment to these cadres other than the uptake or departmentally.

- {a} Lineman.
- {b} Wireman.
- {c} Cable Splicers.
- {d} Mechanician.
- {e} Transmission Assistant.
- {f} Wireman Operator.
- {g} Auto Exchange Assistant.
- {h} Phone Inspector.

However, the departmental employees selected through departmental examinations held upto 31.5.91 will be given the required training and recruited to the above cadres. No departmental examination will be held for recruitment to the above cadres after 14.6.91.

(5) There shall not be any recruitment from the open market in any of the existing or restricted cadres of Groups C and D except in the cadre of JTO in the Department of Telecom. All the existing employees in the basic feeder cadres are recruited and eligible employees are accommodated in the restricted cadres.

(6) Departmental recruitment to the following cadres has been suspended till further instructions:-

- {a} Telecom. Operating Assistant (Phone).
- {b} Telecom. Operating Assistant (Genl.).
- {c} Telecom. Operating Assistant (Telegraph).
- {d} Telecom. Operating Assistant (Telegraph Genl.).

However, change of cadres to these cadres may be allowed and no also compassionate appointments may be given.

(7) Ban on engaging casual labourers, skilled, unskilled and unskilled continues since 1.4.1985.

(8) For the purpose of sanctioning posts in the now sanctioned cadres, the following procedure will be adopted:-

Phone Mechanics.

a) Work out the number of vacancies in the Lineman/Wireman cadre when is the difference between the sanctioned and posted strength.

b) In case annual review of job/allowance in these cadres is not conducted work out the justified strength based on the latest norms as on 1.6.91. If the additional posts between the sanctioned strength and justified strength work out to more than 50% of the sanctioned posts, it would be regulated as 50% of the sanctioned posts. Thereafter the sanction factor of 6% in the basic cadre and 20% in the supervisory cadre will have to be applicable (please refer to para 16 below).

... can be sent for pre-appointment training in batches after selection as per the recruitment rules to the extent administratively convenient.

- (d) The posts of Phone Mechanics will be created to the extent of net vacancies in the linemen/wiremen cadre and such selected and trained linemen/wiremen may be posted against these posts. The norms presently are

1 Phone Mechanic = 2 Linemen/Wiremen,
Telecom. Technical Assistant.

Same procedure as applicable to linemen/wiremen may be followed except that the norms for creating TTA posts are:

2 TTA = 3 Technicians

1 TTA = 1 PI/TA/WO/AMA.

Sr. Assistant Superintendent Telegraph Traffic.

The procedure to be followed is the same as applicable to Phone Mechanic except that the reduction factor is not applicable. However, the norms presently are:-

1 ASTT = 0.7 Sr. ASTT

Sr. Telecom. Operating Assistant.

- (a) The 4 streams, i.e., general, phones, telegraph and telegraph general will be separate and posts will be sanctioned separately in the 4 streams.

- (b) The procedure for sanction of posts in the new cadre will be the same as in the case of Phone Mechanic.

- (c) Norms are such that one post of restructured cadre is equal to 2 posts in the original cadre.

(d) The new restructured cadres of Phone Mechanic, Technical Assistant, Telecom. Operating Assistant (Phones)/(Telegraph)/(Telegraph Genl.) are SSA (any Sanctioning Area) cadres while the Senior Assistant Telegraph Traffic cadre is the circle cadre.

(e) Justification of new restructured posts is to be done and then sanctioned SSA wise except Sr. ASTT which will be circlewise.

(f) The CCMs will ensure that under no circumstances shall there be any surplus official in any existing cadre on account of sanction of posts in the new restructured cadres. Reduction of posts in feeder cadre.

(g) The departmental officials will be selected for restructured posts as per recruitment rules which will be separately.

-42-

49

(13) After selection, officials will be deputed for training in order of seniority in the select list.

(14) On successful completion of training and success in the post-training examination to be conducted in the training centre, the officials will be appointed in the new restructured cadres in their parent recruitment units to the extent of posts available. The rest if any, will continue in the old cadres till posts in the new cadres are made available.

(15) The officials shall get the salaries of the new posts after they have assumed the charge of the new posts.

(16) Since OTEP and biennial cadre review schemes are applicable to the existing cadres involved in restructuring except the cadre of ASTT, there shall be reduction factor of 6% in the basic cadres and 20% in the supervisory cadres while computing the justified posts. However, in case of computation of posts of ASTT, the reduction factor will not be applied.

(17) This issues with the concurrence of Finance
Office vide their U.O. No. 1575/91-FA.I dated 5.7.91.

(Bach Prakash)
Asstt. Director General (TE)
Deptt. of Telecom.

No. 2/-4/87 TE.II

dated 11.7.91.

Copy to:-

1. Chairman, Telecom. Commission, New Delhi.
2. All Members of Telecom. Commission, New Delhi.
3. All Advisors of Telecom. Commission
4. Addl. Secretary(T), Telecom. Commission
5. Sr. DGS, TEC, Karamchand Lal Bahvan, New Delhi.
6. All DSG, Telecom. Directorate, New Delhi.
7. Director, ST I/ST II/PA.I/TE/DE/TSO, Telecom. Dto.
8. ADG, (PA.I)/TE, Telecom. Dto.
9. PAT/TE PA.I/SEA/NOG/SEN/FFS/F.I/. . . /T.1/T.2
Sections, Telecom. Dto.

(P.S. Gupta)
Section Officer(TE.II)

π c l

43-A-IV

50

Govt. of India.

TELECOMMUNICATIONS: A

Min. of Commns.

O/o General Manager, Telecom., Triveni Complex, Abids, Hyderabad-500 001.

No. TA/EST/15-1/II.

Dated at HD-1, the 10-4-1981

To

- All Telecom. District Engineers/
Divisional Engineers, Telecom./
Phone in A.P. Circle.
- All Directors, Telecommunications, A.P.
- The Telecom. District Manager, Vijayawada.
- The General Manager, Telecom. District, Hyderabad.

Sub: Pay Scales for Junior Engineers, Telecommunications.

A copy of the letter No. 47-5/86-PAT dated 30-3-'87 received from the Dept. of Telecommunications, New Delhi is herewith forwarded for information, guidance and necessary action. (The copies of the letters referred to therein are not enclosed as they have been superseded)

Encl: As above.

(Signature)
(G. SURYANARAYANA)
Assistant Director (Est.)
Office of G.M. Telecom., A.P.,
Hyderabad-500 001.

Copy to:

1. The Chief Accounts Officer I & II, Circle Office, Hyderabad.
2. All Sections/ Officers in Circle Office.
3. The Assistant Director (Staff), Circle Office. The details of the posts of Junior Engineers as per para 4.2 of the D.G.'s letter that are to be placed in the lower pay scale are enclosed for taking necessary action.
4. The Circle Secretary, J.L.T.A., A.P. Circle, Hyderabad.

Prm/-

(Signature)

44-33

(9)

Government of India
Ministry of Communications
Department of Telecommunications.

No. 47-5/86-PAT

Dated: 30-3-1987.

To

All Head of Circles/telephone Districts/
Administrative Offices.

Sub: PAY SCALES FOR JUNIOR ENGINEERS TELECOM.

This issues in supersession of this office letters of even number dated 24-3-1987 and 26-3-1987.

2. Pay scales for Junior Engineers Telecom. had been notified through Ministry of Finance No. F. 15(1) IC/86 dated 13th September, 1986 and had provided for abolition of the existing Selection Grade in the JEs Cadre and its substitution by a functional grade at a higher level. Scales for the two grades are as follows:

(i) Rs. 1400-40-1800-EB-50-2300

(ii) Rs. 1640-60-2600-EB-75-2900

3. As per the said notification, 35% of the total number of posts of J.E. Telecom. would have been in the lower grade and the remaining 65% in the higher grade.

4. In partial modification of the earlier notification, it has now been decided that the existing posts of Junior Engineers will be placed in the two grades as detailed in following paragraphs:

4.1 Posts in the higher pay scale (Rs. 1640-2900) will be redesign as Junior Telecom. Officers (JTOs). Posts in the lower pay scale (Rs. 1400-2300) will continue to be called JEs (Telecom.).

4.2 The following posts will be placed in the lower pay scales of:

- i) JEs (Wireless)
- ii) JEs (Stores)
- iii) JEs (Planning/Estimates, etc.) in Divisional Offices.
- iv) JEs Phones (Indoor/Outdoor) relating to Maintenance/In-
Acceptance Testing of Rural Exchanges.
- v) JEs Phones (Outdoor) of Telecom. Circles other than
 - a) JE Phones (Outdoor) in Telephone Divisions; and
 - b) JE Phones (Outdoor) in Metro, Major and Minor Telephone Districts.
- vi) JEs (Test Room) for quality assurance, excluding JEs
(Test Laboratories).

...2.

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-45-

NOTE: Test Rooms in para (vi) above cover test rooms under G.M.J. QA handling material testing and not to Test Desks in Exchanges.

4.3 All other existing posts of JEs including those of JEs (Group) and JEs (Telecom) will be placed in higher pay scale. The revised scales will be effective retrospectively from 1-1-1986.

4.4. In future, direct recruitment will be made only to the cadre of JTOs and not to that of JEs Telecom. The recruitment rules for JTOs will be notified separately in due course. Such direct recruitment will commence only after all the present incumbents and others due to be absorbed in the Cadre of JEs in accordance with para 4.5 below are absorbed into that of JTOs in accordance with para 4.7 below.

4.5. For the time being, there will be no further recruitment to the Cadre of JEs. However, all candidates (directly recruited or deputed) who have already been selected against vacancies (existing or anticipated) and awaiting appointment will continue to be appointed as JEs if they have not been so absorbed.

4.6. The posts of JTOs will be filled up by existing incumbents and others in the Cadre of JEs Telecom in the following order:

- a) Officials belonging to the Selection Grade of the JEs Telecom as on 1.1.1986.
- b) Remaining officials in the order of seniority.
- c) Others to be appointed as JEs Telecom in accordance with para 4.5 above.

4.7. All vacancies in the cadre of JTOs arising due to expansion, promotion of officers to the Group 'B', retirement, etc. will be filled by officials from the JEs Telecom as indicated above till all present incumbents are absorbed in terms of para 4.5 above have been absorbed.

4.8. After categorisation of posts into higher and lower categories, there will be a transition period during which some JTOs may be working in the lower category posts or some JEs Telecom may be working in the higher category posts. Readjustment of staff between the two categories will be done gradually as per administrative convenience.

4.9. There will be no separate selection Grade for JTOs.

4.10. Promotion to Group 'B' posts will be from the Cadre of JTOs in accordance with the existing rules of promotion to Group 'B' in JEs Telecom. (through qualifying/competitive examinations). However, till all existing incumbents in JEs Grade and others (referred to in para 4.5 above) are absorbed in the cadre of JTOs, the JEs Telecom will also be eligible to be promoted to Group 'B' posts on the same basis as at present.

-48-

5. Action may please be taken immediately by all concerned to apportion the existing posts of JEs in the two specified categories and then to fill up the posts of JTOs from the incumbents of Junior Engineers (Telecom.).
6. This action may be completed by end April, 1987.
7. The rules regarding promotional prospects of the departmental candidates to the posts of JEs and JTOs will issue separately in due course.
8. This issues with the concurrence of Finance vide U.O. No. 1038/87-FA-I dated 30-3-1987.

Sd/-
(S.W. KHANKHOJE)
ASSTT. DIRECTOR GENERAL (TE)

Prm/-*

15.7/87-TE-15 at A 26.11.87

π-2

6.22.1994 10:14

P. 1

Govt. of India
Deptt. of Telecommunications
(T.2 Section)
Dax Bhawan, Bhandari Marg
New Delhi-110001.

040-811663

No. 50-26/93/T.2

Dated 20th June, 1994.

To

The All Heads of Telecom Circles/
Metro Distts/Maintenance Region/Project
Circles/Heads of all other Administrative Units.

Subject Revision of scale of pay in the cadre of Assistant
Super. Telegraph Traffic in the Deptt. of Tele-
communications Date of effect 1.1.1996.

Sir,

Kindly refer to this office letter number
22-1/93-TE.2/Pt.I dated 6.4.1992 wherein orders were
issued to revise the pay scale of ASSTT from Rs.1400-
40-1600-50-2300-EB-60-2600 to Rs.1640-60-2600-ED-75-2900
with effect from 1.4.1991.

2. Now, it has been agreed to by the Telecom.
Commission with the approval of Ministry of Finance,
Deptt. of Expenditure, to change date of effect of
revision of pay scale to 1.1.1996 from 1.4.1991.
Pay fixation as on 1.1.1996 will be done under CCS
RP Rules 1906 treating the scale of Rs.1640-2900 as
replacement scale of Rs.425-720 (old). All other
conditions of the letter referred to in Para-I, shall
remain unchanged.

3. This issued with the concurrence of Finance
Advisor vide their No. 976/94 Dated 20.6.1994.

Yours faithfully,

(D.N. Upadhyaya)
Director (TSO)

20/6
..2..

Copy for kind information to-

1. Chairman, Telecom. Commission, New Delhi.
2. All members of Telecom Commission, New Delhi
3. All Advisers, Telecom. Commission, New Delhi
4. Asst. Secretary (T), Telecom Commission, New Delhi
5. All DDGs in Telecom Directorate, New Delhi
6. Copy to Registrar, Hon'ble CAT Ernakulam with
respect to OA 1609/92 dated 17.9.1993.
7. Directors (STT)/ST. II/ST. II/P. I/DE/TE/BSF
Telecom Directorate, New Delhi.
8. PAT/TE. I/TE. VI/T. I/SEN/CCO/STN/TFS/FA. I/Sections
9. All Unions/Associations/Representatives

(B. S. Menon)
Section Officer

~~48-37~~ ~~A-VI~~ (55)

GOVERNMENT OF INDIA
DIRECTORATE GENERAL, ALL INDIA RADIO

No. 8/5/93-SIV(A)/ New Delhi, dated 23rd May, 1995.

Subject: Revision of pay scales in respect of Engineering
Assistant of All India Radio and Doordarshan in
pursuance of Supreme Court order dated 25.11.94.

A copy of Ministry of I&B's letter No. 310/15/93-B(D),
dated 15th May, 1995, on the above subject is forwarded herewith
for immediate further necessary action. A compliance report
indicating the action taken may be forwarded to the Directorate
within a fortnight.

G. Sharma
(GAYATRI SHARMA)
BY: DIRECTOR OF ADMIN. (R)
FOR DIRECTOR GENERAL

To

1. Chief Engineer(N2)/ (E2)/ (W2)/ (S2), Akashvani and
Doordarshan, New Delhi/Calcutta/C Bombay/Madras
2. Heads of Station/Offices of All India Radio.
3. Shri D.P. Sharma, President, Association of Radio &
Television Engineering Employees, Post Box No. 422,
New Delhi-110001.
4. Shri V.K. Bhasin, President, AIR&Doordarshan Technical
Employees Association Post Box No.736, New Delhi-110001.

COPY of letter No. 310/15/93-B(D), dated 15th May, 1995

Subject:- As above.

Sir,

I am directed to say that in pursuance of the judgement of
the Hon'ble Supreme Court in Civil Appeal /94 dated 25.11.94
the Hon'ble Court had passed an order on O.A.No. 654/89
dated 20.11.90 the Pres. had planned to revise the pay scales

2/-

~~444~~

Grade	Period	Effective Date
Engineering Assistant	11-0-77	1.1.1978
Engineering Assistant	2000-3200	1.1.1986

2. The officers who held and are holding above mentioned grades during the respective period are entitled to the benefit of arrears of pay as a result of this revision and fixation with effect from the date as mentioned in para (i) above.

3. This is done with the concurrence of Integrated Finance Branch of Ministry of I&E vide letter U.O. No. 791/95-Fin.-I, dated 15.5.1995.

sd/..

(Shyamalima Banerjee)
Joint Secretary to the Govt. of India

11-2

7/11/1995

-50- (A.R.) 3

A-VI 57

No. 213/6/74-STE.I
Government of India
Department of Communications
POSTS & TELEGRAPHS BOARD

To be published
in Part II, Section 3,
Sub-Section(I) of the
Gazette of India.

'Dak Tar Bhawan'
Sardar Square,
Parliament Street,
New Delhi-1
Dt. 17-2-1975.

G.S.R..... In exercise of the powers conferred by the proviso to article 309 of the Constitution and in supersession of the Indian Posts and Telegraphs (Telegraph Traffic Supervisors) Recruitment Rules, 1968, the President hereby makes the following rules for the Recruitment and Training of candidates for the cadre of Telegraph Traffic Supervisors in the Posts and Telegraphs Department, namely:-

1. Short title and commencement:- (1) These rules may be called the Telegraph Traffic Supervisors (Recruitment and Training) Rules, 74.
~~Amendment Rules, 1977 (P-23/c)~~

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Classification and scale of pay:- The classification of the post and the scale of pay attached thereto shall be as specified in columns 2 and 3 of the Schedule annexed hereto.

3. Method of recruitment, age limit and other qualifications:-
The method of recruitment to the said post, age limit, qualifications and other matters relating thereto shall be as specified in columns 4 to 12 of the said Schedule.

4. Disqualifications :- No person ...

(a) who, has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person,

shall be eligible for appointment to the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and there are other grounds for so doing, exempt any person from the operation of this rule.

5. Training and bond:- (1) the selected candidates (both direct recruits and departmental candidates) shall, before appointment, undergo training for such period as may be specified by the Director General of Posts and Telegraphs. *8 month, theoretical & 1 month practical trg as per 18/11*

(2) The direct recruits shall, before proceeding for training, execute a bond in such form as may be specified by the Director-General of Posts and Telegraphs for serving the Government for a period of five years from the date of appointment.

6. Service under Posts and Telegraphs (Territorial Army).

Contd....2/-

1 2 :

Signal Units:- All candidates (both direct recruits and de-
partmental candidates) shall, if so required, be liable to
serve in the Posts and Telegraphs (Territorial Army) Signal
units for periods specified in the Territorial Army Act, 1948,
(56 of 1948) and the rules made thereunder.

7. Power to relax:- Where the Central Government is of opinion
that it is necessary or expedient so to do, it may, by order and
for reasons to be recorded in writing, relax any of the provisions
of these rules with respect to any class or category of persons.

8. Savings:- Nothing in these rules shall affect reservations and
other concessions required to be provided for the Scheduled Castes,
the Scheduled Tribes and other special categories of persons in
accordance with the orders issued by the Central Government from
time to time in this regard.

THE SCHEDULE

59

Name of Post.	Classification.	Scale of pay.	Whether Selected ion post or non-selection post.	Age for direct recruit-ment.	Educational and other qualification required for direct recruits.
1	2	3	4	5	6

Telegraph Traffic Supervisors. General Central Services. Class III 425-15-500-EB Not applicable. 15-550-20-640-EB-20-700-25-750. Non-gazetted, Non-Ministerial

Substituted as Group C Vide P. 118/c

A candidate must have attained the age of 19 years and must not have attained the age of 27 years on the 1st day of July of the year in which applications for recruitment are called for.

A candidate must have -
(a) (i) obtained a degree in Engineering in Mechanical, Electrical, Telecommunication, Electronics or Radio Engineering from a recognised University or equivalent or (ii) passed B.Sc. or an equivalent examination of a recognised Indian University with Physics or Mathematics or both, provided that if the candidate had taken only physics or Mathematics in B.Sc. or the equivalent examination, he must have passed the Intermediate, Higher Secondary or any other equivalent examination of a recognised Indian University or Board with Physics or Mathematics not taken in the B.Sc. or equivalent; or
(b) passed a four year diploma course (after Matriculation of a recognised equivalent examination) or three year diploma course (after Matriculation of a recognised equivalent examination) or two years diploma course (after Higher Secondary or a recognised equivalent examination) in Mechanical, Electrical, Telecommunication or Radio Engineering from an Institution recognised by the Central Government for purposes of employment in Government service.

12

-- 4 --

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	Period of probation, if any.	Method of recruitment whether by direct recruitment or by Promotion/transfer, grades from which promotion/deputation/transfer to be made.
7	8	9

13

Not applicable.

Two years.

- (i) 25 per cent by direct recruitment.
- (ii) 75 per cent by promotion of departmental candidates through a competitive examination.

14

:- 5- :

In case of recruitment by promotion, deputation/ transfer, grades from which promotion/deputation/transfer to be made.

10

Through selection on the basis of a departmental competitive examination open to Class III officials in the Telegraph Traffic W-ing, namely:-

- (i) Telegraph Masters.
- (ii) Lower Selection Grade Telegraph Masters.
- (iii) Lower Selection Grade Clerks.
- (iv) Assistant ~~Tele~~ Telegraph Masters.
- (v) Telegraphists.
- (vi) Clerks.

having a minimum of 5 years approved service in a Class III cadre.

(vii) Clerical Staff working in COK G.M. Phones, who are also eligible for TTS Group's exam (Pl see P. 11/c in this regard)

& LDCs/UDCs of Telecom Centre office with 10th Syll 27/11/80
of service in Telecom Centre office (Pl see P. 15/c) 27/11/80

: 6 :

If a CTC exists what is its
composition

Circumstances in which the U.T.S.C. is to be
consulted in making recruitment.

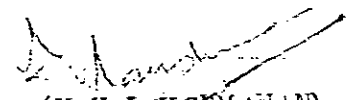
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The selection of candidates by direct recruitment
shall be made by a Board consisting of -

Not
applicable.

- (i) the Director of Telegraphs
(or in a circle where there is no Director of
Telegraphs, by the Head of the Circle) or a
By General Manager or District Manager; and
(ii) two officers of the Senior Time Scale
Class I to be nominated by the Head of the
circle or District concerned.


(K.V. LAKSHMANAN)
Asstt. Director General (STN)

To

The General Manager,
Government of India Press,
New Delhi.

No. 213/6/74-STB.I

Dated New Delhi-1, the 17/9 January, 1975.

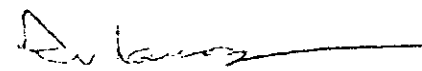
796 ADP (H) ADP Telecom

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Forwarded in advance for information to:

Telecommunication

1. All the Heads of Circles.
2. All the Heads of Telephone Districts, and
3. All other Heads of other Administrative Offices.



(K.V. LAKSHMANAN)
Asstt. Director General (STN)

Copy also forwarded for information to:-

1. The Secretary General, Federation of National P&T. Organisation, Civil Grove, New Delhi.
2. The General Secretary, A.I.T.T.E. Union class III, P&T. House, 9, Pusa Road, New Delhi.
3. The Secretary General, A.I.T.T.E. Union class III, P&T. House, 9, Pusa Road, New Delhi. / N.F.P.T.E
4. The Cabinet Secretariat (Department of Personnel).

P.T.O.

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Employment Card
1992.

Last date.14.12.92.

DEPARTMENT OF TELECOMMUNICATIONS
PROVIDING VITAL INFRASTRUCTURE FOR NATION BUILDING"
TELECOMMUNICATIONS: INDIA TRADESH
OFFICE OF THE CHIEF GENERAL MANAGER, TELECOMMUNICATIONS,
A.P.CIRCLE, HYDERABAD-500,001.

RECRUITMENT OF THE RANKS OF JUNIOR ENGINEERS (CIVIL/ELECTRICAL)
DEPARTMENT OF TELECOMMUNICATIONS-1992.

Number of vacancies:	UR	SC	ST	EX.SM.	TOTAL
General	4	2	2	1	9
ST	-	-	6	-	6

(Vacancies are subject to change)

Pay: Rs. 1440-40-1800-EB-50-2400 plus allowances as admissible.

Not more than 7 years as on 01.07.1992. The candidates belong to General and Ex-Servicemen are eligible for the relaxation in age limit as applied by the Government. The age is relaxable for Departmental employees upto 10 years in accordance with the instructions issued by the Central Government. The employees of the Department of Telecom and Civil of the Department of Posts will be treated as Departmental employees.

EDUCATIONAL QUALIFICATIONS: Candidates who have obtained Diploma in Civil Engineering after a full time course of three years from a recognised Institute/Board/University and which has been recognised by Central Government or State Govt. are eligible for applying to the post of Junior Engineer (Civil). Similarly candidates with 3 years Diploma in Electrical/Electronics Engineering are eligible for applying the post of Junior Engineer (Electrical). Candidates with higher qualification in the respective disciplines are also eligible.

METHOD OF SELECTION: Through a Competitive Examination to be conducted on 24th January 1993. (SUNDAY)

ADMINISTRATIVE CENTRE: HYDERABAD, TEJAPATHI & VEJAYAWADA.

This recruitment can either be changed or cancelled at the discretion of the Telecom. Deptt. for change of centre will not be entertained.

FORM: Form No. 10/- (Paper-I only) in the form of Indian Post Form No. 10/- in the favour of Accounts Officer (Finance), O/o The Chief Engineer, Telecom. A.P. Hyderabad. The in any other form or of any other type will be not be accepted. General and Ex-Servicemen candidates should also submit a certificate of service for consideration will be admissible.

REMARKS: All applications must be submitted.

DISQUALIFICATION: No person

who has entered into or contracted a marriage with person having a spouse living or who, having a spouse living has entered into or contracted a marriage with any person shall be eligible for appointment as Junior Engineer (Civil/Electrical).

DISTRIBUTION AND APPLICATION EXCHANGE: Applicants should have registered their names with any one of the Taluk and exchange located in A.P. The registration should be current on the last date for submission of application.

DATE OF EXAMINATION: DAY OF THE WEEK, the 24th January 93.

EXAMINATION: Level Engineering (I) Time (IST) 10.00 AM to 12.30.

Paper-I, Engineering (I) Time (IST) 10.00 AM to 12.30 PM. Paper-II, English

Time (IST) 12.30 PM to 02.00 PM.

Candidates will have to appear to answer Paper-I and General Knowledge

part of Paper-II in Hindi or English.

REMARKS: Candidates should send their applications as per the prescribed format and complete in all respects enclosing the duly filled

application form and other documents, if any.

Count...2.....

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TRUE COPY/XEROX COPY OF CERTIFICATES:

The candidates shall affix his/her signature on all true copies/Xerox copies of certificates, apart from getting them attested from a Gazetted officer/magistrate.

DATE OF RECEIPT OF APPLICATIONS:

Completed applications should be sent to the Chief General Manager, A.P. Tel-cos. Circle, Doorsandhar Bhavan, Nampally Station Road, Hyderabad-500 011, up to or before 14.12.92. Applications received after this date will be rejected and no further correspondence will be entertained.

REQUIREMENTS: 1. Two spare photographs.

2. Fee Rs. 30/-

3. Attested copy of Matriculation Certificate/Date of birth certificate in proof of age.

4. Caste Certificate in case of SC/ST candidates.

5. Discharge certificate in case of Ex-Serviceman.

6. Diploma/Engineering Degree Certificate in support of Educational qualifications.

7. No. of certificates from the present employer.

8. Two self-addressed unstamped envelopes of 25 cm x 14 cm size.

9. Attested copy of employment exchange card.

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12.22-2/82-15-11
Government of India
Ministry of Communications
Department of Telecommunications
TS-11 Section

910-Sanchar Bhavan,
Dated New Delhi, the 23rd August, 93.

To

All Heads of Telecom Circles,
All Heads of Telephone Districts,
All Heads of other Administrative Offices.

Subject: Revision of pay scales of Draughtsmen in
the Deptt. of Telecom. (Telecoms Wing).

In pursuance of Court/CAT judgements and in view of representations received from the Draughtsmen of the Telecom Wing of the Department of Telecom. for introduction of grades and pay scales at par with those obtained in C.P.W.D., the matter has been under the consideration of the Telecom Commission for quite some time past. The case has been examined in consultation with Ministry of Finance and in supersession of previous orders on the subject under No. 15-1/84-TS-11 dated 5.2.85 and dated 23.4.85, I am directed to convey the sanction of the Telecom Commission for introduction of three grades in the pre-revised pay scales of Rs. 330-560, Rs. 425-700 and Rs. 530-750 designated as Draughtsman Grade III, Draughtsman Grade II and Draughtsman Grade I respectively. Henceforth, in the Telecom. Wing of the Department of Telecom. there will be 3 grades of Draughtsmen viz. Grade III, Grade II and Grade I in the scale of Rs. 330-560, Rs. 425-700 and Rs. 530-750 in the ratio of 60:30:10. The number of posts for Grade II and Grade I have to be worked out on Circle basis as these are Circle cadres.

2. The existing Draughtsmen will be placed in the new grades i.e. Draughtsmen in the pay scale of Rs. 260-490 into Draughtsman Grade III in the pay scale of Rs. 330-560 and Higher Grade Draughtsmen in the pay scale of Rs. 425-700 into Draughtsman Grade II in the pay scale of Rs. 425-700. In case there are more officials in Rs. 425-700 grade over and above the ratio indicated above due to implementation of CAT judgements, etc. such higher posts will be treated as personal to the incumbents and these posts will be downgraded on his vacating the same.

3. In case of Draughtsmen whose pay scales had already been revised earlier in pursuance of CAT judgements but have not derived the same benefit as indicated in this order, they may also be extended the benefit of revision of scales as ordered now.

4. The revised pay scales will be admissible to these officials notionally from 22.8.1973 and actual financial benefit from 10.11.1973 or from the date of their appointment/promotion in each grade whichever is later.

Contd....2.

5. Eligible officials with 4(four) years regular service as Draughtsman(Higher Grade) in the scale of Rs.425-700 shall be placed in the scale of Rs.550-750 as Draughtsman Grade-I on ad-hoc basis limited to the ratio of 10% as indicated above on their appointment to the grade after identifying the posts pending finalisation of Recruitment Rules.

6. Pay in the revised pay scales shall be fixed under FR.22(a)(ii) as it existed on relevant date read with Audit Instruction (i) below FR.22.

7. The revision of the scales of pay as ordered in para 2 above is subject to the condition that those Draughtsman who receive such monetary benefits on the revision of pay shall give an undertaking in writing that they will refund the amount received on such revision, in case the L.P.A. No.109/84 pending in the Division Bench of Delhi High Court (COI Vs. Dharam Vir Sahadev and 2 others) is decided in favour of the Government. This stipulation has been laid down by the Hon. Supreme Court of India while disposing of the SLP filed by the Department in the above case vide Supreme Court order dated 16.4.1993 in CC19204/93.

8. As the amount paid to the officials as per this order is liable for recovery in the event of judgement pending in the LPA in the Delhi High Court goes in favour of the department, details of payments made from time to time may be maintained by the field units.

9. This issues with the concurrence of Ministry of Finance, Department of Expenditure vide their U.O.No.12(26)IC/92 dated 28.6.1993 and Telecom Finance vide their U.O. No.2557/93-FA-1 dated 19-3-1993.

Hindi version will follow.

(Budh Prakash)
Asstt. Director General(TE)

Copy for information to:-

1. Director of Audit, PRT Delhi.
2. Pay & Accounts Office (Hrs) D.O.T., New Delhi.
3. FA-1/Admn-I/CSE/CWG/TE-I/PAI/TPS/TF Section of the D.O.T. N.D.
4. MCS/STN Section for revision of the Recruitment Rules for Draughtsman in the Deptt. of Telecom. in line with CPWD recruitments.
5. Ministry of Finance with reference to his U.O.No.12(26)IC/92 dated 28.6.93.
6. Record File of TE-II Section.
7. All recognised Unions/Associations of the Deptt. of Telecom.

Date of Appointment 27-11-68, 1st Lt.

Dept. promotion 1.2.77 11 Lt.

1st Lt. promotion 1.2.77 11 Lt.

(Gervasis Kulampallil)
Section Officer(TE-II)

III Recd. Sec. 24-5-80 Sec. 24/

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Tele Tech

GS Writs to Shri V.P. Singh, Hon'ble Prime Minister vide AGT/200/90

dated 22-1-90

Respected Sir,

We the members of Bharatiya Telecommunication Technicians Union (BTTU), affiliated to the Bharatiya Telecom Employees Federation and BMS, congratulates you on your assumption as the Prime Minister of India. We assure you of our fullest support in the fulfilment of the aspiration of the people of India.

The Technicians and Technical Supervisors of the Telecom Department, are too much frustrated at the Govt. in the past, disingenuous in the case of pay scale, promotion etc.. The Govt raised their qualification from Matriculate to 3 year Diploma in Engineering in the year of 1983 through Gazett notification. The Technicians will have to undergo One Year vigorous Departmental Training before appointment. But unfortunately the Department kept them in a pay scale 975-1660 with the other Matriculate Cadres of the Department, whose Departmental Training is only 3 months, that also not (in technical nature. Our Union is agitating against this injustice since a decade. The Department appointed a number of committees to study and submit their reports. But the recommendations of the committees were not honoured.

The assurance of the Former Communication Ministers Shri. Arjun Singh and Vasant Sathe at both the floor of Lok Sabha and Rajya Sabha were also not honoured.

The IVth C.P.C, when recommended 1400-2300 to all their counterparts, working at various departments kept the telecom Technicians alone on 975-1660, as the department informed them that there is a proposal for restructuring (para 10.67). The C.P.C, in para 10.68 stated that the Govt. may decide what scale will be suitable for these cadres (extract of para 10.67) and 10.68 of the CPC enclosed).

Respected Sir, on 7th Nov. 1986, when you were the Hon'ble Finance Minister of India, the issue of Junior Engineers and Technicians were raised by a number of respected MPs in the Lok Sabha (Lok Sabha Debates, Friday Nov. 7, 86) and the then Hon'ble Minister Comn replied that, immediately after a job evaluation the scale will be implemented. On page 324 para 2 of this Debates, Shri. Arjun Singh stated that "The other point that was raised by Mr. Gupta was the issue as to from which date these recommendations regarding the pay scales will be come effective. On this issue I have had a discussion with the Finance Minister and I am glad to inform the house that the Finance Minister has agreed that these will be given retrospective effect from 1-1-86". And after the Govt. appointed N.P.C. to evaluate the job. The N.P.C. highly evaluated the job and the points given to the technicians cadre, during 1987 was much more than the points of the cadres at present drawing 1320-2040 scale in Telecom.

Sir, it is unfortunate to state that the assurance of the Minister had only implemented to the Junior Engineers on the plea that their Union is affiliated F.N.T.O and kept the Technicians in dark.

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Tele Tech

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The department had also dishonoured a number of agreements reached before the CLC (C). Copies of some of the agreements dated 5-8-86, 10-11-86 and 7-3-88 are enclosed herewith for your kind information.

The Technicians and Technical Supervisors are installing and maintaining all the sophisticated equipments of the Telecom Department as per the need of the hour. Their work is purely skill and they are the back bone of the Dept. The Karnataka and Himachal Pradesh Govts were fixed the pay scale of Diploma holders as 1640-2900. Considering all these the demand of 1400-2300 and 1640-2900 to Technicians and Technical Supervisors respectively, who are undergoing One Year Training and also undergoing a number of refresher trainings for the period from 2 days to three and a half months, as and when required to upkeep the highly valuable equipments of the Telecom Department, is genuine, reasonable, legitimate and justified. The revision of pay scale to Technicians is a burning problem in Telecom.

We are awaiting for you kind intervention in this matter. We are sure that your good self will spare some of your precious time, in extending justice to this down-tradden cadre seen.

Once again we assure you our fullest co-operation in shouldering your responsibilities in building a Great Nation.

With kindest regards,

Yours most obediently,
Sd/- (K. MADHAVAN NAIR)
General Secretary

(Similar representation has also submitted to Shri Madhu Dandawate Hon'ble Min. of Finance Vide AGT/201/90 of 23-1-90).

G.S. Writes to Shri K.P. Unnikrishnan, Hon'ble Minister of Communication vide AGT/202/90 dated 23-1-90

Respected Sir,

We the members of Bharatiya Telecommunication Technicians Union (B T T U) affiliated to Bharatiya Telecom Employees Federation and B M S Congratulates and welcom your appointment on the Minister of Communication. The Technicians and Technical Supervisors of the Telecom Department have high hopes on your assumption and quite confident that your good-self will do justice to this cadre.

Sir, the Technicians and Technical Supervisors are too much frustrated due to indifferent attitude of the previous Govt. The IVth C.P.C. has not studied and recommended a reasonable pay scale to this cadre. In their report on para 10.67 stated that the Deptt of Telecom informed us that there is a proposal of restructuring for JEs, Technicians and some other Technical Cadres. In para 10.68, they stated the 'the Govt may decide what scale will be suitable for these cadres'. (Extract enclosed)

During 1986, when the JEs and Technicians were on agitation jointly, a number of our respected M.Ps were raised this issue in the floor of Lok Sabha (Lok Sabha Debates Friday

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February 1992

Letters to DOT/Govt.

Ref. No. AGT/70/92 dated 17 Jan. 92. Addd to Chair-
man Telecom. with copies to All Members, Advisor
(H.R.D.), DDO (SRT) (Trg.) & CLC (C).

IMPLEMENTATION OF RESTRUCTURING SCHEME

Recd our letter No. AGT/70/92 dated 17 Jan. 92 and also other several letters on the subject.

You are fully aware that our Union is repre-
senting more than 95% Technicians & Techni-
cal Supervisors in the Deptt. In our letters we have
clearly informed you that the present proposals of

restructuring through lengthy training, Comp. exam
for a single pay scale than what this cadre
was eligible from Oct. 1983 (the date of revision of
recruitment qualification) will be a further insult
for this cadre and hence we have REJECTED this
scheme totally. It will distribute our seniority, pro-
motion etc. and also our eligibility of revised pay
scale at least from 1.1.86 (the date the Central
Govt. employees identified with the IVth CPC
report). Our Union is NOT ready to accept the
designation TTA after all these hurdles. WE WANT
REVISION OF PAY SCALE TO TECHS &
TECH SUPS. Now it is learnt that the DOT with-
out considering our demands, directed all CGMs
to start TTA Trg immediately without considering
the others assurances/agreements by various Comm
Mins & and also of the DOT. Our Union strongly
CONDEMNED it and informed you that we will
resist it with TTA Trg & NAIL. Our Union has
already been directed our members to BOYCOTT
the Trg. Comp. Exam etc.

In view of the above, our Union humbly
request you to direct all concerned, to STOP the
proposals of Trg. & Comp. Exam for TTA
immediately and allot a justimed pay scale to the
cadre first. It is mentioned for your information
that, if the Deptt will go ahead with its self style
decision and relieved anyone for the TTA Trg. etc
the Deptt. will only be responsible for the conse-
quence.

We respect an early reply on the subject, to
avoid an immediate STOP OF WORKS by this
Union in the Deptt for the sake of our NATION as
a whole.

Thanking you.

Ref. No. AGT/73/92 dated 28 Jan. Addd to Chair-
man telecom & copy to All members, Advisor
(H.R.D.), concerned DDOs, & CL (C).

RESTRUCTURING/REVISION OF PAY SCALE
Further to our Union letter No. AGT/70/92
dated 17 Jan. 92 AGT/71/92 dated 17 Jan. 92 and
also several other letters on the subjects.

1. Our Union, once again request you to refer
the Memorandum of Settlement reached with our
Union and the Deptt before the CLC (C) dated
5.8.86, to 11.86 and the Minutes of discussion
held in the chamber of the Dy. CLC (C) dated
7.3.88. You are also requested to refer your own
apparel No. 39-21/87-SRT dated 6 Mar. 88 (this will
clear you, how our Union deferred our 21 days
Tool Down Agitation and what was the base for
signing a Minutes of discussion on 7.3.88), before
implementing any scheme on the subject.

2. We cannot accept the present scheme as it
is not based on the above agreements. Moreover
the Deptt. had not consulted our Union before
submitting the note to the Cabinet for approval. It
is violation of the Terms of Settlement dated
5.8.86 (item ii) referred above.

The Deptt. had not taken any effective steps
to revise the pay scale to Technicians & Tech Sups
from Oct. 1983 i.e. from the date of revision of
recruitment qualification. Now, our union hum-
bly request you to allot a pay scale 1400-2300 and
1400-2900 to Techs & Tech Sups at least from
1.1.86, as par with their counterparts working at
various Central Govt. Deptts i.e. from the date of
implementation of IVth CPC, in the manner it was
done in the case of JEs (JTOs), before deputing
any one for further training etc., If the Deptt.

further delays the im-
mediate, genuine & justifi-
able with no other go, will la-
Union Action by stopp-
discussed with you by
92 by the GS B.T.U.
convenient date, in the

It is also men-
tion that our Union will
tent Court of Law for
breach of Terms of Set-
Sec 18 (1) and (3) and
Department will only
consequences.

We except a fav-
before 7 Feb. 92

Thanking you.

No. AGT/74/92 dated
with a copy to chair-
man

RESTRUCTURING OF TECHNICIANS & VISORS

References you
dated 15/17 Jan. 92
com Commission was
1. In this connec-
tion information that
all the agreements
our Union by your pr-
to Techs and Tech Sup-
ning to depote the
phons in Engineering
training (that also will
successful training, th-
and will be placed in
others, having more
BE etc., and less qua-
have to pass a comp-
come eligible to unc-
complete all these hu-
1320-2040 the last ma-
10 years further. It wi-
It will severely affect o-

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FEBRUARY, 1992

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...of our legal...
...our Union...
...National Wide Trade...
...dated 24 Jan...
...Secy. Gen. from...
...the Deptt.

It is also mentioned for your kind information that our Union will also move to the Competent Court of Law for punishment of accused for breach of Terms of Settlement as laid-down under Sec 18 (1) and (3) and 20 of ID Act 1947. The Department will only be responsible for all the consequences.

We except a favourable reply on the subject before 7 Feb. 92.
Thanking you

OT74/92 dated 28 Jan. 92 Add to CLC (C)
Copy to chairman Telecom Commission

RESTRUCTURING/REVISION OF PAYS SCALE OF TECHNICIANS AND TECHNICAL SUPERVISORS

Reference is made to No. 3 (2)/92-Contd dated 15/1 Jan. 92 and to the Chairman Telecom Commission with a copy to our Union.

In this connection, it is mentioned for your information that the DOT had dishonoured the agreements/understanding reached with the Union in your presence, in the case pay scale of Techs and Tech Sups. Now the Deptt is planning to depute the Technicians having only Diploma in Engineering qualification for a 13 weeks training (that also without any T.A.DA) and after successful training, they will be designated as TTA and will be placed in the pay scale 1320-2040. All Techs, having more qualification like BSc. MSc. etc., and less qualification than diploma will be asked to pass a competitive Examination to be eligible to undergo the 13 weeks trg. To complete all these hurdles and to get a pay scale of 2040 the last many of them, to say for at least 5 years further, it will be an insult for our cadre and severely affect our interest seriously. The re-

vision of qualification of this Cadre was raised as 1 Year Engineering Diploma OR Matriculate with 5 years experience through Gazette of India dated 15/11/1983 and this Cadre was eligible for a better pay scale than what the Deptt is proposing now from that date without any hurdles. As far as the revision of qualification by the Deptt, it is mentioned in it, a lower qualified (than Diploma) i.e. a Departmental employee will have to success a competitive Exam for getting selection as Technician. After selection this candidate, along with the outside direct recruit having prescribed recruitment qualification or more, will have to undergo the same lengthy One Year training on same syllabus to become a Technician. And after joining the Deptt as Tech irrespective of basic qualification all are performing all types of installation and maintenance of all sophisticated Telecom equipments. Till to date the Deptt had not identified their nature of work based on basic qualification. As such, for getting a lower pay scale than what their counterparts are drawing at various Central Govt. Deptts, forcing this employees to undergo with so many hurdles is totally unfair, illegal and injustice. It is not only a breach of their own agreements reached before the CLC (C) but also a violation of the Verdict of the Hon'ble Supreme Court "Equal pay for Equal Work". We are not interested for a redesignation as TTA. We want a revised pay scale for Techs & Tech Sups from 1.1.86.

The argument of Deptt like change of Technology in the Deptt etc are vague and uncalled-for. The change of technology in this Deptt is a continuous process. Whatever technology introduced, all are handled by the present Techs & Tech Sups only. This cadre is undergoing a number of refresher trg during the service. Now also they are prepared to undergo any further training, provided the reasonable and agreed pay scale is allotted to them from 1.1.86 and after depute for any trg with T.A. & D.A.

The Deptt in the name of restructuring, is doing the present of JEs (JTOs) on the plea that their present qualification has been revised

FEBRUARY, 1992

from Diploma to BSc, without considering any new academic qualification without any trip or Comp exam etc. simply changing their designation as JTOs. The benefit has also extended to them from 1-1-86. Not only that the Deptt had also allotted a promotion to this cadre after completion of total 12 years of service. For this purpose, their whole services rendered as PSP/JE/JTO will be counted while considering for a promotion only after 16 years of service that also after allotting the new designation 'TTA' Where is the justice?

The Deptt repeatedly mentioning that the present scheme is an approved one from the Cabinet. But our Union cannot accept the same as it is totally affect, this cadre adversely. We are sure that the Deptt had miserably failed to submit the Cabinet Note for approval based on their own agreements and also based on the assurances of various Commn Mins in the both Lok Sabha and Rajya Sabha also. The Deptt of Telecom had no hesitation to sign any terms of settlements under Sec 12(3) with the trade Union, before the Labour Ministry. And after they will take their own decision and say that settlements are not all binding on them, they are also least worried on the obligations laid down under Sec 18(1) & (3) and Sec 25 of ID Act 1947. Our union always maintained a policy by implementing our assurance to the Deptt only after signing an agreement before you.

We are enclosing the following documents for your ready reference from which you can very well understand the terms of settlements:-

- 1) Extract from IVth CPC Report (Annex 'A')
- 2) Memorandum of settlement under Sec 12(3) of ID Act 1947 dated 5-8-1986 (Annex 'B').
- 3) Memorandum of settlement under Sec 12(3) of ID Act 1947 dated 10-11-86 (annex 'C')
- 4) Minutes of discussion before Dy CLC (C) dated 9-4-87 through which the Dy CLC suggested to give some interim

relief pending decision to this cadre as the issue is long pending (Annex 'D')

- 5) Copy of DOT letter /No 39-21/87-SRT dated 6-3-88 (Annex 'E').
- 6) Minutes of the Discussion dated 7-3-88 (Annex 'F') (Item No. 5 above clearly proves that the agreement dated 7-3-88 was prepared and signed by the Deptt & the Union based on the assurances by the Hon'ble Min for Commn and the Secretray Commn dated 6-3-88).
- 7) Proceeding of Meeting dated 22 Jul 88 before CLC (C) (Annex 'G').
- 8) Proceeding of Meeting in the room of Sh. B.S. Murthy, Member (TP) dated 24 Jul 88 (Annex 'H').

Even after all the agitation and several agreements, the Deptt is not ready to implement their own agreements and not ready to extend justice with this cadre. Still they wanted to keep this more qualified, more trained and highly skilled employees with other lower qualified, less trained non-technical cadres of the deptt in the case of pay scale.

In these circumstances explained above, very painfully it is mentioned for your kind information that, we are not finding any other go for getting justice to this cadre except launching a severe Nation Wide Agitation by stopping our Technical nature of works.

Sir you are aware that we are affiliated to a Nationalist Trade Union, BMS. We want to apply our intellegency peacefully in the Deptt for the development of our Mother Land. But how far we will work in this deptt as slaves. It is also mentioned for your kind information that the entire responsibility for our proposed agitation will be of the Deptt of Telecom only.

With kind regards.

No. GEN/02/92 dated 28 Jan 92 addd to DD/C(SR).

REGULAR MEETINGS TO CIRCLE UNION WITH CGM LEVEL

It is brought to the notice of our CHQ that some Circle Heads (CGMs) are not giving Regular

Meeting to our C recognised union in settling the g frustration amou sults unnecessary torate by the CH closing a copy of dated 12-11-91 to Circle, addresse ated to our Fede of our Circle S enclosing a copy Circle letter add these letters w. frustration amo the Employers nces of its Emp

In view c direct all conce the appropriate without any del ous relation w functioning of

Thankin GEM/01/92 da

CLC(C) Lette addd to the (CHQ, BTTU

Sub:-Restruct nicians and te

Kindly

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FEBRUARY, 1992

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CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERABAD.

O.A.S.R.No. 2392 of 1996. -with M.A.S.R.No. 2393/96

(As per Hon'ble Shri Justice M.G. Chaudhari, Vice-Chairman)

Date: August 14, 1996.

Between:

1. P. Venkata Prasada.
2. V. Ravindra Kumar.
3. N. Daya Manjula Kumari.
4. Janjam Satya Vara Prasada Rao.
5. T. Preerama Murthy.
6. A. Veera Venkata Sresh Kumar.
7. S. Ramaswamy Reddy.
8. D. Prabhakara Pattabhi Rama Rao.
9. T. Harinatha Ramakrishna Reddy.
10. S. Nageswara Rao, S/o Apparao.
11. B. Kishore.
12. V. Prabhakar.
13. T. Subbarao.
14. R. V. Amarnath.
15. P. Parameswara.
16. Ch. Chenchaiiah.
17. G. Gurunadham.
18. K. Ramagopal.
19. M. Raveendra Babu.
20. J. Jaya Prasad.
21. J. Venkata Ramana.
22. T. Saikumar.
23. T. Roga Prakash.
24. Goli Balu Reddy.
25. Thakur Usha Rao.
26. Pattikonda Hanumanth.
27. Dusi Yogeswara Rao.
28. Chinnametty Satyanarayana.
29. S. Balabasvi Reddy.
30. Mohamed Zafer Sadiq.
31. Bh. V. V. S. S. Janaki Manohar.
32. P. Rama Krishnudu.
33. R. V. V. N. V. Krishna Prasad.
34. K. Srinivasa Rao. Srinivasa Rao.
35. M. Satyanarayana.
36. J. Joginaidu.
37. D. Ch. Pullayya.
38. Ch. Vijaya Kumar.
39. K. Ranganayakulu.
40. Y. Srinivasa Rao.
41. M. V. Narasimacharvulu.
42. M. Avathara Murthy.
43. M. Gopala Krishna.
44. T. S. K. Murthy.
45. A. Veerabhadra Rao.
46. K. Srinivas.
47. B. Padma Rao.
48. J. Veerabhadram.
49. R. A. Narsimha Rao.
50. Ch. V. R. Krishna Rao.
51. Mr. T. Suryaprakash Rao.
52. K. Sree Rama Murthy.
53. Ch. Venkata Rao.
54. V. Appalacharyulu.
55. K. Ramakrishna Rao.
56. M. Habibul Karman.
57. K. Vasudeva Rao.
58. M. Ramachandra Rao.
59. V. Rama Mohana Rao.
60. U. Satyanarayana.
61. G. Veerabhadram.
62. D. Uma Devi.
63. P. Sita Kumamurthy.
64. G. Gouri Sankar.
65. P. Jagannadham.
66. P. Vasudeva Rao.
67. Shaik Chamao Ausha.
68. Doddi Suryaprakash Rao.
69. S. Kondaiiah.
70. M. Ramachandra Rao.
71. V. Venkateswara Rao.
72. T. P. Ramakrishna.
73. B. Nageswara Rao.
74. K. Rama Raju.
75. E. Venkateswara Rao.
76. K. Trimurthy.
77. K. Jagannathan Rao.
78. Boddu Veeraraghava-
Choudary.
79. Boppuri Raja Babu.
80. K. Satyanarayana Murthy.
81. Y. Bheemeswara Rao.
82. P. Rami Reddy.
83. T. Subrahmanyam.
84. M. S. Ali.
85. K. Jyotiremaye.
86. K. S. K. Prasad.
87. P. Purnima.
88. S. Purnachandra Rao.
89. P. Srinivasa Rao.
90. G. Sitharamaiah.
91. A. Madhava Rao.
92. Ch. Raghava Rao.
93. K. V. Krishnaji Rao.
94. M. S. Choudary.
95. D. Gopal Rao.
96. C. Siva Prasad.
97. N. Subbasa Chandra Bose.
98. D. Kumaraswamy Reddy.
99. K. Lava Kumar.
100. M. G. Ibrahim Salim.
101. G. Srinivasa Rao.
102. M. Baltna Raju.
103. P. Srinivasa Rao.
104. N. Koteswara Rao.
105. A. Venkata Ratnam.
106. A. Chandramouleswarao.
107. Ch. Rajeswararao.
108. Hari Sankar.
109. R. Harivenkata Prasad.
110. Chinnai Sankara Rao.

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| 111. Parla Subba Rao. | 162. Ch. Sanikumar. |
| 112. D.V.A.R.J. Subba Rao. | 163. G.V.M. Nagendran. |
| 113. K.K. Rameswara Rao. | 164. P. Venkataratnam. |
| 114. K.L. Katyayani. | 165. G. Appa Rao. |
| 115. U.J.L. Rani. | 166. V.S.V.S.S. Bhagavan Rao. |
| 116. K.V.V.A. Hanumantra Rao. | 167. V. Bhujanga Rao. |
| 117. K.A.M. Teyaru. | 168. G. Lakshmana Rao. |
| 118. B.N. Murthy. | 169. K. Ch. M. Tilkak. |
| 119. S. Suresh. | 170. A.S.C.L. Kumar. |
| 120. K. Trimurthy Rao. | 171. M.V. Chalam. |
| 121. M.V.S. Nayudu. | 172. D. Venkata Rao. |
| 122. B. Isaac Babu. | 173. M. Ravi Prasad. |
| 123. SK. Nazzeeruddin. | 174. P. Janardhana Rao. |
| 124. B.V.L. Hemalatha. | 175. B. Gangadhar Rao. |
| 125. K. Madhu Sudhakara Babu. | 176. V. Raja Sekhar Babu. |
| 126. Ch. Tatabhai. | 177. K.V. Prasada Rao. |
| 127. V. Srinivas. | 178. V.C. Suryanarayana Murthy. |
| 128. R. Srinivasa Rao. | 179. Y. Moikyala Rao. |
| 129. V. Chittilabu. | 180. Ch. Rama Krishna. |
| 130. D. Srinivasa Rao. | 181. N.K. Viswanadham. |
| 131. Ch. Augustin. | 182. Konala Bapi Reddy. |
| 132. G. Ratnakumari. | 183. D. Suryanarayana Rao. |
| 133. A.V. Vijaya Lakshmi. | 184. P. Venkata Monna Rao. |
| 134. S. Naga Malleswari. | 185. K.V.S. Prakash. |
| 135. N. Kanaka Turga. | 186. Thota N.E. Gangadharan. |
| 136. S. Smeeda Begum. | |
| 137. Muni Ahmed. | |
| 138. G. Sairava Murthy. | |
| 139. K. Seshagiri Rao. | |
| 140. P. Venkata Subba Rao. | |
| 141. Ch. Krishnanjaya. | |
| 142. K. Trimurtulu. | |
| 143. D. Srinivasa Rao. | |
| 144. B. Venkata Rao. | |
| 145. D. Bhagya Laxmi. | |
| 146. M. Suryananda Rao. | |
| 147. K. Kesava Narasimha Rao. | |
| 148. M. Rageswara Rao. | |
| 149. B. Malleswara Prasad. | |
| 150. P. Ravikumar. | |
| 151. K. Subba Rao. | |
| 152. S. Srinivasa Rao. | |
| 153. N. Suryanarayana. | |
| 154. P. Motnaji. | |
| 155. Tadala Venkateswara Rao. | |
| 156. K. Jayantha Rao. | |
| 157. D.V.S.S. Subramanyam. | |
| 158. A. Rama Krishna Sarma. | |
| 159. K. Rama Lingeswara Reddy. | |
| 160. K. Aruna Kumar. | |
| 161. G. Sata Subramanyam. | |

A n d

...APPLICANTS/APPLICANTS

1. The Union of India, rep. by its Secretary, Telecommunications, Sanchar Bhavan, Ashoka road, New Delhi.
2. The Chairman, Telecom Commission, Sanchar Bhavan, Ashok road, New Delhi-I.
3. The Chief General Manager, Telecom Circle, Sanchar Bhavan, A.P., Hyderabad.

...RESPONDENTS/RESPONDENTS

...3...

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O.A.SR. No. 2392/96 with M.A.SR No.2393/96, Date 14-8-1996.

O R D E R

As per Hon'ble Sri Justice M.G.CHAUDARI VICE-CHAIRMAN

1. Sri M. Keshava Rao for the Applicant Sri V. Rajeswara Rao standing counsel for the Respondent.
2. Leave refused to Applicant No.2 to 186 to joint with applicant No.1 on M.A.
3. Acard Mr. Keshava Rao Leaved counsel for the applicant on the officer on limitation in filing the O.A. The ~~arg~~ argument was held at length. The learned counsel Honever, Now seeks withdrawal of the O.A. Accordingly the C. A. is allowed to the withdrawn. counsequently M.A. also stands withdrawn. No order as to costs.
4. It is however made clear that as the O.A. is withdrawn and as we have not recorded my finding on merits the Applicant will not be stopped by reason of this order from apitaining the same. Question subject to the limitation and accordance with the raw and the rules. It is also made clear that as leave is not granted M.A. which is withdrawn to applicant Nos ~~52x12~~ 2 to 186 to join the signle O.A. they are not precluded from filing individual O.As. It so advised subject to k limitation and in accordance with law and the rules.

Certified to be True copy

Court Officer.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERABAD.

O.A.No.909/1997.

Date of decision: 17-12-1998.

between:

1. P.Venkata Prasad,
S/o Amareswara Rao,
aged about 35 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., E-10B Instn., 4th floor,
Sanchar Bhavan, Rajahmundry, E.G.District.
2. V.Ravindra Kumar,
S/o Panduranga Rao,
aged about 34 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones-II,
Sanchar Bhavan, Rajahmundry, E.G.District.
3. N.Daya Manjula Kumari,
D/o China Saheb,
aged about 33 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones-II, Sanchar Bhavan,
Rajahmundry, E.G.District.
4. Janjam Satya Vara Prasada Rao,
S/o Tatalu, aged about 44 years,
Occ: Telecom Technical Assistant,
O/o S.D.E. Phones-II, Sanchar Bhavan,
Rajahmundry, E.G.District.
5. T.Sreerama Murty, S/o Venkata Varada-
Manga Raju, aged about 40 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones-II, Sanchar Bhavan,
Rajahmundry, E.G.District.
6. A.Veera Venkata Sresh Kumar,
S/o Gopala Krishna Murthy,
aged about 34 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones-II, Sanchar Bhavan,
Rajahmundry, E.G.District.
7. S. Ramaswamy Reddy, S/o Tata (Alias) Kamayya,
aged about 40 years, Occ: Telecom Technical Asst.
O/o S.D.E. Phones-II, Sanchar Bhavan,
Rajahmundry, E.G.District.
8. D.Prabhakara Pattabhi Rama Rao,
S/o Appa Rao, aged about 38 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones, Sanchar Bhavan,
Rajahmundry, E.G.District.
9. T.Harinatha Ramakrishna Reddy, S/o Narayana Reddy,
aged about 48 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones, Sanchar Bhavan, Rajahmundry, E.G.Dt.
10. S.Nagessara Rao, S/o Apparao, aged about 39 years,
Occ: Telecom Technical Asst., O/o S.D.E.(Ele),
Sanchar Bhavan, Rajahmundry, E.G.District.

11. B.Kishore, S/o Late B.Narayana Rao,
aged about 39 years,
Occ: Telecom Technical Assistant,
O/o S.D.E.(MaRR), O/o SD.O.(Complaints),
Near Head Post Office, Nellore-524 001.
12. V.Prabhakar, S/o Late V.Subrahmanyam,
aged about 34 years,
Occ: Telecom Technical Assistant,
O/o S.D.O. Phones, Near Head Post Office,
Nellore-524 001.
13. T.Subbarao, S/o Late T.Syama Rao,
aged about 47 years,
Occ: ~~Technical~~ Telecom Technical Assistant,
O/o S.D.E. Phones, Telephone Exchange,
Nellore-524 002.
14. R.V.Amaranath, S/o R.Ramachandraiah,
aged about 35 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones, Telephone Exchange,
Nellore-524 002.
15. P.Parameswara, S/o P.Subbarayulu Setty,
aged about 29 years,
Occ: Telecom Technical Assistant,
O/o S.D.E.(Phones), Telephone Exchange,
Nellore-524 001.
16. Ch.Chenchaiiah, S/o Ch.Chaiah,
aged about 48 years,
Occ: Telecom Technical Assistant,
O/o Telephone Exchange, Viajamur (Post),
Nellore district.
17. G.Gurunadham, S/o Late G.Guravaiah,
aged about 51 years,
Occ: Telecom Technical Assistant,
O/o S.D.E.(Installations),
Thikkanna Telephone Bhavan, Nellore.
18. K.Ramagopal, S/o K.Sankaraiah,
aged about 30 years,
Occ: Telecom Technical Assistant,
O/o S.D.E. (Installations),
Thikkanna Telephones Bhavan, Brindavanam,
Nellore-524 001.
19. N.Ravendra Babu, S/o N.Manthanaiah,
aged about 33 years,
Occ: Telecom Technical Assistant,
O/o S.D.O. Phones, Near Head Post Office,
Nellore-524 001.
20. K.Jaya Prasad, S/o Subrahmanyam,
aged about 38 years,
Occ: Telecom Technical Assistant,
O/o S.D.O., Phones, Near Head Post Office,
Nellore-524 001.
21. J.Venkata Ramana, S/o J.Anjaiah,
aged about 33 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Installations,
Telephone Exchange, Nellore-524 001.

: 3 :

22. T.Saikumar, S/o T.Subbaiah,
aged about 38 years,
Occ: Telecom Technical Assistant,
O/o Telephone Exchange,
Kavali, Nellore district-524 201.
23. N.Naga Prakash, S/o N.Balaiah,
aged about 33 years,
Occ: Telecom Technical Assistant,
O/o S.D.E.(Phones),
Telephone Exchange, Nellore-524 001.
24. Goli Bala Soury, S/o Gole Anthony,
aged about 29 years,
Occ: Telecom Technical Assistant,
O/o S.D.E. E-108 II, E-108 Exchange,
Khammam - 507 001.
25. Thakur Usha Ram, S/o T.Manohar Singh,
aged about 36 years,
Occ: Telecom Technical Assistant,
O/o Telephone Exchange, New Palavancha,
Khammam district-507 115,
26. Pattikonda Hanumanthu, S/o P.Anjanaiah,
aged about 29 years,
Occ: Telecom Technical Assistant,
O/o Telephone Exchange, MAX-I,
Valampeta, Visakhapatnam-1.
27. Dusi Yogeswara Rao, S/o Late D.Chinnaiah,
aged about 26 years,
Occ: Telecom Technical Assistant,
O/o Telephone Exchange,
Anadalavalasa, Srikakulam district-532 187.
28. Chinnamsetty Satyanarayana, S/o Hanumaiah,
aged about 39 years,
Occ: Telecom Technical Assistant,
O/o Telephone Exchange, Bhadrachalam,
Khammam district-507 111.
29. S.Balabeevi Reddy, S/o Brahma Reddy,
aged about 38 years,
Occ: Telecom Technical Assistant,
O/o Telephone Exchange, Madhira,
Khammam district- 507 203.
30. Mohamed Zafer Sadiq, S/o Md.Ghouse,
aged about 37 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Installations,
Telephone Bhavan, Kakinada, E.G.District.
31. BH.V.V.S.S.Janaki Manchar, S/o BH.Suryanarayana,
aged about 35 years,
Occ: Telecom Technical Assistant,
O/o M.B.M., Kakinada, E.G.District.
32. P.Rama Krishnudu, S/o P.Ramarao,
aged about 28 years,
Occ: Telecom Technical Assistant,
O/o Telephone Exchange, Pithapuram,
E.G.District.

33. R.V.V.N.V.Krishna Prasad, S/o R.Venkata Raju,
aged about 27 years,
Occ: Telecom Technical Assistant,
O/o Telephone Exchange, Kakinada,
E.G.District.
34. K.Satyaji Rao, S/o K.Appala Raju,
aged about 30 years,
Occ: Telecom Technical Assistant,
O/o C.T.O., Kakinada, E.G.District.
35. M.Satyanarayana, S/o M.Krishna Murthy,
aged about 20 years,
Occ: Telecom Technical Assistant,
O/o Carries Station, Kakinada, E.G.District.
36. J.Joginaidu, S/o Raminaidu,
aged about 46 years,
Occ: Telecom Technical Assistant,
O/o Auto Exchange, Kakinada, E.G.District.
37. D.Ch.Pullayya, S/o Nasa Sesharao,
aged about 47 years,
Occ: ~~Technician~~ Telecom Technical Assistant,
O/o S.D.E., Phones, Telephone Exchange,
Kakinada, E.G.District.
38. Ch.Vijayakumar, S/o Ch.Achiyya,
aged about 40 year,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones-I, Telephone Exchange,
Kakinada, E.G.District.
39. K.Ranganayakulu, S/o K.Satti Raju,
aged about 52 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones-I, Telephone Exchange,
Kakinada, E.G.District.
40. Y.Srinivasa Rao, S/o Y.V.S.Krishnam Raju,
aged about 45 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones, Auto Exchange,
Kakinada, E.G.District.
41. M.V.Narasimhacharyulu,
S/o Late M.Gopalachary,
aged about 48 years,
Occ: Telecom Technical Assistant,
O/o Instructor, CTC., Kakinda, E.G.Dist.
42. M.Avathara Murty, S/o Late M.Suranna,
aged about 48 years,
Occ: Telecom Technical Assistant,
O/o S.D.E. Phones, Auto Exchange, (MAX-I),
Kakinada, E.G.District.

43. M.Gopala Krishna, S/o Satyam,
aged about 49 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Telephones,
Auto Exchange, Kakinada, E.G.District.
44. T.S.N.Murty, S/o Seshagiri Rao,
aged about 51 years,
Occ: Telecom Technical Assistant,
O/o S.E.D. Telephones, Auto Exchange,
Kakinada, E.G.District.
45. A.Veerabhadra Rao, S/o Lingam,
aged about 41 years,
Occ: Telecom Technical Assistant,
O/o S.E.D. Telephones, Telex Bldgs.,
Kakinada, E.G.District.
46. K.Srinivas, S/o Surya Rao,
aged about 29 years,
Occ: Telecom Technical Assistant,
O/o S.D.E. Telex Bldgs,
Kakinada, E.G.District.
47. B.Padma Rao, S/o Papa Rao,
aged about 48 years,
Occ: Telecom Technical Assistant,
O/o S.D.E. Telephones, Telephone Bhavan,
Kakinada, E.G.District.
48. D.Veerabhadram, S/o Veeraraghavulu,
aged about 48 years,
Occ: Telecom Technical Assistant,
O/o S.D.E. Phones, Telephone Exchange,
Kakinada, E.G.District.
49. R.A.Narasimha Rao, S/o Peddiraju,
aged about 39 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones, Kakinada, E.G.District.
50. Ch.V.R.Krishna Rao, S/o Venkata Rao,
aged about 52 years,
Occ: Telecom Technical Assistant,
O/o S.D.E. Phones-I, Kakinada, E.G.District.
51. T.Suryaprakasha Rao, S/o Nagabhushanam,
aged about 47 years,
Occ: Telecom Technical Assistant,
O/o C.T.T.C., Kakinada, E.G.District.
52. K.Sree Rama Murthy, S/o Ramalah,
aged about 49 years,
Occ: Telecom Technical Assistant,
O/o S.D.E./Tunks, Guntur.
53. Ch.Venkata Rao, S/o Venkata Ratnam,
aged about 49 years,
Occ: Telecom Technical Assistant,
O/o J.D.E., Phones, Tanuku, W.G.District.
54. V.Appalacharyulu, S/o Raja Rao,
aged about 49 years,
Occ: Telecom Technical Assistant,
O/o S.D.C., Telecom., Bheemavaram,
West Godavari District.
55. K.Ramakrishna Rao, S/o Venkateswarlu,
aged about 45 years,
Occ: Telecom Technical Assistant

O/o S.D.O., Telecom, Palakol,
W.G.District.

56. MD.Habibul Rahman, S/o Jamin,
aged about 45 years,
Occ: Telecom Technical Assistant,
O/o S.D.E./MPJ, Mandapeta, E.G.District.
57. K.Vasudeva Rao, S/o Satyanarayana Naidu,
aged about 40 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., C-DOT, MEM, Kakinada,
East Godavari District.
58. M.Ramachandra Rao, S/o Veeraraghavulu,
aged about 41 years,
Occ: Telecom Technical Assistant,
O/o S.D.E. Phones, Kakinada, E.G.District.
59. V.Rama Mohanarao, S/o Surya Rao,
aged about 34 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones, MAX-I, Kakinada, E.G.Dist.
60. U.Satyanarayana, S/o Venkataraju,
aged about 46 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones, MAX-I, Kakinda, E.G.Dist.
61. G.Veerabhadram, S/o Satyam,
aged about 47 years,
Occ: ~~xxxx~~ Telecom Technical Assistant,
O/o S.D.E., Phones, MAX-I, Kakinda, E.G.Dist.
62. D.Uma Devi, D/o D.S.N.Raju, aged about 47 years,
Occ: Telecom Technical Assistant,
O/o S.D.E. Phones, & Trunks, MAX-I, Vizianagaram.
xxx
63. P.Sita Ramamurthy, S/o Narasimha Murty,
aged about 48 yeafs,
Occ: Telecom Technical Assistant,
O/o A.E., Phones & Trunks, Vizianagaram.
64. G.Gouri Sankar, S/o Janardhana Rao,
aged about 38 years,
Occ: Telecom Technical Assistant,
O/o Telephone Exchange, Bobbili-535 558,
Vizianagaram district.
65. P.Jagannadham, S/o Dhalisetty, aged about 48 years,
Occ: Telecom Technical Assistant,
O/o Telephone Exchange, Chipurupalli-535 128,
Vizianagaram district.
66. P.Vasudeva Rao, S/o Jagannadham,
aged about 35 years, Occ: Telecom Technical Assistant,
O/o Telephone Exchange, Bobbili-535 558,
Vizianagaram district.
67. Shaik Ahamad Ausha, S/o Abdul Khader,
aged about 41 years, Occ: Telecom Technical Assistant,
O/o S.D.E. Trunks, Kakinada, E.G.District.
68. Doddi Suryaprakash Rao, S/o D.Markandeyulu,
aged about 48 years, Occ: Telecom Technical Assistant,
O/o S.D.O., Trunks, Samalkot, E.G.District.
69. B.Kondaiah, S/o China Narasinga Rao,
aged about 47 years, Occ: Telecom Technical Assistant,
O/o S.D.E. Trunks, Kakinda, E.G.District.

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70. M.Ramachandra Rao, S/o M.K.V.Gopal, aged about 48 years, Occ: Telecom Technical Assistant, O/o Auto Exchange, Kakinada, E.G.District.
71. V.Venkateswara Rao, S/o Guravaiah, aged about 44 years, Occ: Telecom Technical Assistant, O/o C.D.O.T., Tadepalligudem, W.G.District.
72. T.P.Ramakrishna, S/o T.P.Kurmachary, aged about 44 years, Occ: ~~Technical~~ Telecom Technical Assistant, O/o S.D.E., MARR., C.T.O., Srikakulam.
73. B.Nageswara Rao, S/o Rama Rao, aged about 50 years, Occ: Telecom Technical Assistant, O/o C.D.D.T., Tadepalligudem, W.G.District.
74. K.Rama Raju, S/o Rama Raju, aged about 42 years, Occ: Telecom Technical Assistant, O/o S.D.E.Phones, Tadepalligudem, W.G.District.
75. T.Venkateswara Rao, S/o Subba Rao, aged about 26 years, Occ: Telecom Technical Assistant, O/o S.D.E. Phones, Tadepalligudem, W.G.District.
76. K.Trimurthy, S/o Suryanarayana, aged about 48 years, Occ: Telecom Technical Assistant, O/o S.D.O.T., Tanuku, W.G.District.
77. K.Jaganmohan Rao, S/o Satyam, aged about 45 years, Occ: Telecom Technical Assistant, O/o Telephone Exchange, Samalkota, E.G.District.
78. Boddu Veeraraghava Chowdary, S/o Veeraju, aged about 45 years, Occ: Telecom Technical Assistant, O/o Telephone Exchange, Kakinada, E.G.District.
79. Boppuri Raja Babu, S/o B.Ramabai, aged about 35 years, Occ: Telecom Technical Assistant, O/o S.D.O. Telecom, Tuni, E.G.District.
80. Kudupudi Satyanarayana Murthy, S/o Chandrayya, aged about 35 years, Occ: Telecom Technical Assistant, O/o S.D.O.T., Mandapeta, E.G.District.
81. Yalla Bhodeswara Rao, S/o Veeraswami, aged about 40 years, Occ: Telecom Technical Assistant, O/o S.D.O.T., Mandapeta, E.G.District.
82. P.Rami Reddy, S/o Subba Reddy, aged about 29 years, Occ: Telecom Technical Assistant, O/o D.E. Witching Installations Division-II, Opp: Micro/vave Tower, Labhipet, Vijayawada.
83. T.Subrahmanyam, S/o Late T.Venkateswara Rao, aged about 42 years, Occ: Telecom Technical Assistant, O/o S.D.E.(P) L-23, Ashoknagar, X-Dar, Guntur.
84. K.S.Ali, S/o M.A.Araf, aged about 46 years, Occ: Telecom Technical Assistant, O/o ADE(P) L-23, Ashoknagar, X-Bar, Guntur.
85. K.Jyotiremaye, S/o K.Gopichand, aged about 34 years, Occ: Telecom Technical Assistant, O/o SDE(P) L-23, Ashoknagar, X-Bar, Guntur.
86. K.S.R.Prasad, S/o Ramabrahman, aged about 47 years, Occ: Telecom Technical Assistant, O/o SDE(P) L-23, Ashoknagar, X-Bar, Guntur.
87. P.Purnima, D/o Sai Das, aged 41 years, Occ: Telecom Technical Assistant, O/o SDE(MDF), Ashoknagar, Guntur.
88. S.Purnachandra Rao, S/o Late S.Guravaiah, aged about 22 years, Occ: Telecom Technical Assistant, O/o SDE(P) L-22, Kothapet, Guntur.

: 8 :

89. P.Srinivasa Rao, S/o Ramakrishna, aged about 27 years,
Occ: Telecom Technical Assistant,
O/o SDE(P) L-22, Kothapeta, Guntur.
90. G.Sitaramaiah, S/o Suryanarayana,
aged about 48 years, Occ: Telecom Technical Assistant,
O/o S.D.E. MDT, Ashoknagar, Guntur.
91. A.Madhava Rao, S/o Rama Koti, aged about 45 years,
Occ: Telecom Technical Assistant,
O/o SDE, 11-22, Kothapet, Guntur.
92. Ch.Raghava Rao, S/o Lakshminarayana,
aged about 37 years, Occ: Telecom Technical Assistant,
O/o SDE - Telex O.D., Kothapet, Guntur.
93. K.V.Krishnaji Rao, S/o Venkateswara Rao,
aged about 49 years, Occ: Telecom Technical Assistant,
O/o SDE-Telex, Indoor, Kothapet, Guntur.
94. M.S.Chowdary, S/o Swamy Vivekananda,
aged about 31 years, Occ: Telecom Technical Assistant,
O/o S^{DE}, Telegraphs, Numbur Extn., Guntur.
95. D.Gopal Rao, S/o Rama Krishnaiah,
aged about 40 years, Occ: Telecom Technical Assistant,
O/o S^E (Installation), Guntur.
96. G.Siva Prasad, S/o C.Rama Rao,
aged about 45 years, Occ: Telecom Technical Assistant,
O/o S^E A/T, Switching, Vijayawada.
97. N.Subbash Chandra Bose, S/o Satyanarayana,
aged about 45 years, Occ: Telecom Technical Assistant,
O/o S^{DE}(P) L-22, Kothapet, Guntur.
98. D.Kumaraswamy Reddy, S/o Subba Reddy,
aged about 41 years, Occ: Telecom Technical Assistant,
O/o SDE(Installation) Machavaram, Vijayawada.
99. K.Lava Kumar, S/o Naganjaneylu,
aged about 47 years, Occ: Telecom Technical Assistant,
O/o under S.D.E. M.A.R.R. C.M.Nagar, Guntur.
100. Md. Ibrahim Salim, S/o Sk.Adam Saheb,
aged about 33 years, Occ: Telecom Technical Assistant,
O/o J.T.O. (O), S.D.C.T., Guntur.
101. G.Srinivasa Rao, S/o Kondala Rao,
aged about 29 years,
Occ: Telecom Technical Assistant,
O/o J.T.O. (Jr), SDOT, Guntur.
102. M.Baltha Raju, S/o Shouraiiah,
aged about 49 years,
Occ: Telecom Technical Assistant,
O/o SDE/A.C., Guntur.
103. P.Srinivasa Rao, S/o Subba Rao,
aged about 30 years,
Occ: Telecom Technical Assistant,
O/o S^{DE}, Mangalagiri.

104. N.Koteswara Rao, S/o Koti Veera Basavaiah,
aged about 47 years, Occ: Telecom Technical Assistant,
O/o S^UE. S.D., Guntur.
105. A.Venkata Ratnam, S/o Kutumbaiah,
aged about 31 years, Occ: Telecom Technical Assistant,
O/o S.D.o., Phones, OppL Library,
Koretapadu, Guntur.
106. K.Chandramouleswara Rao, S/o Anjaneyulu,
aged about 47 years, Occ: Telecom Technical Assistant,
O/o S^UE., Phones External, Opp: Library,
Kuretipadu, Guntur.
107. Ch.Rajeswara Rao, S/o Venkata Reddy,
aged about 40 years, Occ: Telecom Technical Assistant,
O/o S.D.O.T., Guntur.
108. Hari Shankar, S/o Krishna Rao,
aged about 41 years, Occ: Telecom Technical Assistant,
O/o A.E.(P) C-2, Kothapet, Guntur.
109. Ravula Hari Venkata Prasad, S/o Subba Rao,
aged about 38 years, Occ: Telecom Technical Assistant,
O/o S.D.E.(D) (Instls), O/o M.G.R.(Instlnp, Vijavawada.
110. Chinni Sankara Rao, S/o Venkateswarlu,
aged about 39 years, Occ: Telecom Technical Assistant,
O/o S^U, Bapatla.
111. Parla Subba Rao, S/o Krishnamurthy,
aged about 51 years, Occ: Telecom Technical Assistant,
O/o Telephone Exchange, Chilakaluripet, Guntur Dist.
112. D.V.R.R.J.Subba Rao, S/o D.V.Rama Rao,
aged about 31 years, Occ: Telecom Technical Assistant,
O/o S^UE Phones, Eluru, W.G.District.
113. ~~K.K.K.~~ K.K.Kameswara Rao, S/o K.Subba Rao,
aged about 39 years, Occ: Telecom Technical Assistant,
O/o S^UO Phones, Eluru, W.G.District.
114. ~~K.L.~~ Katyayani, D/o Late K.Venkateswara Rao,
aged 35 years, Occ: Telecom Technical Asst.,
O/o S^UE Phones, Eluru, W.G.District.
115. U.J.L.Rani, D/o Late P.Koteswara Rao,
aged about 38 years, Occ: Telecom Technical Assistant,
O/o S^UE Phones, Eluru, W.G.District.
116. K.V.V.N.Hanumantha Rao, S/o K.Sita Rama Swamy,
aged about 43 years, Occ: Telecom Technical Assistant,
O/o S^Ud^U Ocexial, Eluru, W.G.District.
117. ~~K.A.M.~~ Tayar, D/o K.Koteswara Sarma,
aged about 37 years, Occ: Telecom Technical Assistant,
O/o SDE ~~Coexial, Eluru~~ Trunks, Eluru, W.G.District.
118. B.N.Murthy, S/o B.Surya Narayana Murthy,
aged about 43 years, Occ: Telecom Technical Assistant,
O/o SDE Trunks, Eluru, W.G.District.

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119. S.Suresh, S/o S.Raja Gopala Rao,
aged about 31 years, Occ: Telecom Technical Assi
O/o S O Phones, Eluru, W.G.District.
120. K.Srimurthy Rao, S/o Rakulu,
aged about 47 years, Occ: Telecom Technical Assi
O/o SDE Phones, Eluru, W.G.District.
121. M.V.S.Rayudu, S/o Late M.Ranga Rao,
aged about 50 years, Occ: Telecom Technical Assi
O/o SDE Phones, Eluru, W.G.District.
122. B.Isac Babu, S/o Jayapal,
aged about 30 year, Occ: Telecom Technical Assis
~~Occ~~ O/o SDE Groups, Eluru, W.G.District,
123. SK.Nazeeruddin, S/o Haji, aged about 28 years,
Occ: Telecom Technical Assistant,
O/o SDE Groups, Eluru, W.G.District.
124. B.V.L.Hemalatha, D/o B.Appa Rao,
aged about 30 years, Occ: Telecom Technical Assi
O/o SDE Phones, Eouru, W.G.District.
125. N.Madhusudhana Babu, S/o B.Gantalah,
aged about 29 years, Occ: Telecom Technical Assis
O/o SDE Groups, Eluru, W.G.District.
126. Ch.Tatabhai, S/o Akkayya,
aged about 47 years, Occ: Telecom Technical Assis
O/o SDE Groups, Eluru, Bhimadole, W.G.District.
127. V.Srinivas, S/o Bhojya, aged 32 years,
Occ: Telecom Technical Assistant,
O/o SDE Groups, Bhimadole, W.G.District.
128. R.Srinivasa Rao, S/o Varada Rajulu,
aged about 30 years, Occ: Telecom Technical Assis
O/o SDE Groups, Bhimadole, W.G.District.
129. V.Chittibabu, S/o V.Somaiah,
aged about 36 years, Occ: Telecom Technical Assis
O/o SDE Groups, Bhimadole, W.G.District.
130. D.Srinivasa Rao, S/o Nagabhushanam,
aged about 28 years, Occ: Telecom Technical Assis
O/o SDE Groups, Bhimadole, W.G.District.
131. Ch.Augustia, S/o Ch.Raja Rao,
aged about 29 years, Occ: Telecom Technical Assis
O/o S.D.O.Telecom, Tadepalligudem, W.G.District.
132. G.Ratnakumari, D/o G.V.Venkata Rao,
aged about 37 years, Occ: Telecom Technical Assis
O/o D.E.N.R.C., C.T.O., 3rd floor, Secunderabad.
133. A.V.Vijaya Lakshmi, D/o G.V.Narayana,
aged about 37 years, Occ: Telecom Technical Assis
O/o D.E., N.R.C., C.T.O., 3rd floor, Secunderabad.
134. S.Jaga Malleswari, D/o K.Bhava Raju,
aged about 37 years, Occ: Telecom Technical Assis
O/o D.E., N.R.C., C.T.O., 3rd floor, Secunderabad.

135. N.Kanaka Durga, D/o Vijayakumar,
aged about 31 years, Occ: Telecom Technical Assistant,
O/o D.E., N.R.C. C.T.O., 3rd floor, Secunderabad.
136. S.Shaeeda Begum D/o P.Durga Rao,
aged about 37 years, Occ: Telecom Technical Assistant,
O/o D.E. N.R.C. C.T.O., 3rd floor, Secunderabad.
137. Munir Ahmad, S/o Late Neeyuz Ahmed,
aged about 42 years, Occ: Telecom Technical Assistant,
O/o S.D.E. (Elec.II), Secunderabad.
138. C.Bhairava Murthy, S/o Suryanarayana,
aged about 36 years, Occ: Telecom Technical Assistant,
O/o S.D.E.(KLPM), Sanchar Bhavan,
Rajahmundry, E.G.District.
139. Kestala Seshagiri Rao, S/o Pentaiah,
aged about 32 years, Occ: Telecom Technical Assistant,
O/o SDE, E-10E(I), 4th floor, Sanchar Bhavan,
Rajahmundry, E.G.District.
140. Ponakala Venkata Subba Rao, S/o Venkata Rao,
aged about 38 years, Occ: Telecom Technical Assistant,
O/o SDE, Carr & VFT Instln, Syamalanagar,
Rajahmundry, E.G.District.
141. Chikkala Krishnanjaya, S/o Mutyalu,
aged about 44 years, Occ: Telecom Technical Assistant,
O/o S.D.E. Phones-II, Telephone Exchange,
Rajahmundry, E.G.District.
142. Koripolla Thrimurthulu, S/o Suryanarayana,
aged about 32 years, Occ: Telecom Technical Assistant,
O/o S.D.E. Phones-II, Sanchar Bhavan,
Rajahmundry, E.G.District.
143. Dusi Srinivasa Rao, S/o Venkata Narasimham,
aged about 30 years, Occ: Telecom Technical Assistant,
O/o S.D.E., Communication Installation,
Syamala Nagar, Rajahmundry, E.G.District.
144. Betineedi Venkata Rao, S/o Rama Desu,
aged about 46 years, Occ: Telecom Technical Assistant,
O/o SDE Phones-II, Sanchar Bhavan,
Rajahmundry, E.G.District.
145. Lingoju Bhagya Laxmi, D/o L.S.R.Brahmam,
aged about 35 years, Occ: Telecom Technical Assistant,
O/o S.D.E.Phones, Sanchar Bhavan,
Rajahmundry, E.G.District.
146. Mamidipalli Suryananda Rao, S/o M.V.Subba Rao,
aged about 51 years, Occ: Telecom Technical Assistant,
O/o S.D.E. Trunks, Rajahmundry, E.G.District.
147. Kumili Kesava Narasimha Rao, S/o K.Sanyasi Rao,
aged about 42 years, Occ: Telecom Technical Assistant,
O/o S.D.E., Elec. Sanchar Bhavan, Rajahmundry,
E.G.District.
148. Medisetti Nageswara Rao, S/o Tatabai,
aged about 46 years, Occ: Telecom Technical Assistant,
O/o S.D.O.P., Rajahmundry, E.G.District.

149. B.Malleswara Prasad, S/o Neelakanteswara Rao,
aged about 38 years, Occ: Telecom Technical Assistant,
O/o Telephone Exchange, Razole, E.G.District.
150. P.Ravikumar, S/o Hanumantha Rao,
aged about 35 years, Occ: Telecom Technical Assistant,
O/o Auto Exchange, IInd floor, Sanchar Bhavan,
Rajahmundry, E.G.District.
151. Kanikella Subba Rao, S/o Rama Raju,
aged about 28 years, Occ: Telecom Technical Assistant,
O/o J.T.O. Telephone Exchange, Kothapeta,
E.G.District-533 223.
152. Sunkara Srinivasa Rao, S/o Subba Rao,
aged about 30 years, Occ: Telecom Technical Assistant,
O/o S.D.E. Installation, Jayadurga buildings,
Opp: Microveve tower, Bandar road, Vijayawada.
153. Narala Suryanarayana, S/o Veerraju,
aged about 33 years, Occ: Telecom Technical Assistant,
O/o J.T.D. IX C-DOT X'ge, Dowleswaram, E.G.Dist-533 125.
154. Pavuluri Nethaji, S/o Kondalah,
aged about 37 years, Occ: Telecom Technical Assistant,
O/o SDE(I) Tikkana-524 001.
155. Tedala Venkateswara Rao, S/o Narasinga Rayudu,
aged about 35 years, Occ: Telecom Technical Assistant,
O/o J.T.O., Telephone Exchange, Gokavaram, E.G.District.
156. K.Jayantha Rao, S/o Nagaraju,
aged about 40 years, Occ: Telecom Technical Assistant,
O/o S.D.O.T., Ravulapalem, E.G.District.
157. D.V.S.S.Subrahmanyam, S/o Venkateswarlu,
aged about 34 years, Occ: Telecom Technical Assistant,
O/o S.D.E. Transmission, Installation,
Rajahmundry, E.G.District.
158. A.Rama Krishna Sarma, S/o Subba Rao,
aged about 52 years, Occ: Telecom Technical Assistant,
O/o S.D.E.-I (Phones) Sanchar Bhavan,
Rajahmundry, E.G.District.
159. K.Rama Lingeswara Reddy, S/o Baswi Reddy,
aged about 44 years, Occ: Telecom Technical Assistant,
O/o JTO - RVL, SDO-RVL, Ravulapalem, E.G.District.
160. K.Aruna Kumar, S/o Veeranna,
aged about 29 years, Occ: Telecom Technical Assistant,
O/o Telephone Exchange, Ravulapalem, E.G.District.
161. G.Bala Subrahmanyam, S/o Ch.Satti Raju,
aged about 37 years, Occ: Telecom Technical Assistant,
O/o Telephone Exchange, Rayavaram, E.G.District.
162. Ch.Saikumar, S/o Veera Swamy,
aged about 37 years, Occ: Telecom Technical Assistant,
O/o J.T.O., Telephone Exchange, Anaparthi, E.G.District.
163. G.V.M.Nagendran, S/o Veerabhadra Rao,
aged about 29 years, Occ: Telecom Technical Assistant,
O/o SDEP, Bhimavaram, W.G.District.

164. P.Venkataratnam, S/o Bhaskara Rao,
aged about 27 years, Occ: Telecom Technical Assistant,
O/o SDOP, Bhimavaram, W.G.District.
165. G.Appa Rao, S/o V.Suryanarayana,
aged about 47 years, Occ: Telecom Technical Assistant,
O/o SDEP, Bhimavaram, W.G.District.
166. V.S.V.S.S.Bhagavan Raju, S/o Subba Raju,
aged about 46 years, Occ: Telecom Technical Assistant,
O/o S.D.E.P., Bhimavaram, W.G.District.
167. V.Bhujanga Rao, S/o Satyananda Rao,
aged about 39 years, Occ: Telecom Technical Assistant,
O/o SDEP, Bhimavaram, W.G.District.
168. G.Lakshmana Rao, S/o Simhachalam,
aged about 38 years, Occ: Telecom Technical Assistant,
O/o SDOT, Bhimavaram, W.G.District.
169. K.Ch.M.Tilak, S/o Pandu Ranga Rao,
aged about 37 years, Occ: Telecom Technical Assistant,
O/o SDOT, Tanuku, W.G.District.
170. A.S.C.L.Kumar, S/o Mutyala Rao,
aged about 38 years, Occ: Telecom Technical Assistant,
O/o SDOT., Tanuku, W.G.District.
171. M.V.Chalam, S/o Venkata Rao,
aged about 36 years, Occ: Telecom Technical Assistant,
O/o SDOT, Tanuku, W.G.District.
172. D.Venkata Rao, S/o Adinarayana,
aged about 50 years, Occ: Telecom Technical Assistant,
O/o SDE., Tanuku, W.G.District.
173. R.Ravi Prasad, S/o R.V.R.Choudary,
aged about 30 years, Occ: Telecom Technical Assistant,
O/o S E., Tanuku, W.G.District.
174. P.Janardhana Rao, S/o P.Veerabhadra Rao,
aged about 27 years, Occ: Telecom Technical Assistant,
O/o SDE, Tanuku, W.G.District.
175. B.Gangadhara Rao, S/o Subrahmanyam,
aged about 50 years, Occ: Telecom Technical Assistant,
O/o SDEp., Tanuku, W.G.District.
176. V.Raja Sekhar Babu, S/o Mangamma,
aged about 26 years, Occ: Telecom Technical Assistant,
O/o SDEP, Tanuku, W.G.District.
177. R.V.Prasada Rao, S/o Satyanarayana Murty,
aged about 38 years Occ: Telecom Technical Assistant,
O/o SDEP, Tanuku, W.G.District.
178. V.V.Suryanarayana Murthy, S/o. Nagabhushanam,
aged about 47 years, Occ: Telecom Technical Assistant,
O/o S E Coxl., (DM S.T.S.R. VJ), Tanuku, W.G.Dist.
179. Y.Manikyala Rao, S/o Y.Bangaraiah,
aged about 46 years, Occ: Telecom Technical Asst.,
O/o SDE Coxl. (DM STSR., VJ), Tadepalligudem, W.G.Dist.

: 14 :

180. Ch.Rama Krishna, S/o Subba Rao,
aged about 37 years, Occ: Telecom Technical Assistant,
O/o SDEP, Tanuku, W.G.District.
181. N.K.Viswanadham, S/o Adinarayana,
aged about 38 years, Occ: Telecom Technical Assistant,
O/o S.D.E., M.W.Mtce., Palakol (DM STER - VJ)
W.G.District.
182. Konala Bapi Reddy, S/o Peda Kapu, Alias Tata Reddy,
aged about 48 years, Occ: Telecom Technical Assistant,
O/o Narasapur Telephones Exg., under SDOT.,
Palakol, W.G.District.
183. Dandu Suryanarayana Raju, S/o Tirupathi Raju,
aged about 48 years, Occ: Telecom Technical Assistant,
O/o S.D.O. Telecom, Palakol, W.G.District.
184. Panganamamula Venkata Mohana Rao,
S/o P.V.Kesava Rao, aged about 46 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Palakol, W.G.District.
185. Kadali Venkata Satya Prakash, S/o Anjaneyulu,
aged about 39 years, Occ: Telecom Technical Assistant,
O/o S.D.E., Phones, Palakol, W.G.District.
186. Thota Naga Bhushana Gangadharam,
S/o Subrahmanyam, aged about 38 years,
Occ: Telecom Technical Assistant,
O/o S.D.E., Phones, Palakol, W.G.District.

...APPLICANTS

A N D

1. The Union of India, rep. by its
Secretary, Telecommunications,
Sanchar Bhavan, Ashoka road,
New Delhi.
2. The Chairman, Telecom Commission,
Sanchar Bhavan, Ashok road,
New Delhi-I.
3. The Chief General Manager, Telecom
Circle, Sanchar Bhavan, Andhra Pradesh,
Hyderabad.

...RESPONDENTS

Counsel for the Applicants: Sri M.Keshava Rao.

Counsel for the Respondents: Sri B.Narasimha Sarma, Sr.CGSC

CORAM:

Hon'ble Sri R.Rangarajan, Member (A)

Hon'ble Sri B.S.Jai Parameshwar, Member (J)



O.A.No.909/97.

(by Hon'ble Sri R. Rangarajan, Member (A))

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Heard the counsels.

There are 186 applicants in this O.A.

They are Telecom Technical Assistants under the Respondents' Organisation. They submit that they are all three year Diploma Holders in Engineering and are presently working as Telecom Technical Assistants in the pay scale of 1320-2040. They request for revision of pay with effect from 1.1.1986.

declaring the action of the Respdts.
This O.A., is filed for/awarding the in not
scale of pay of Rs.1400-2300 to the cadre of
Technicians with effect from 1.1.1986 from the
date of implementation of IV Pay Commission
to them on par with the other Engineering Diploma holders
and giving the pay scale of Rs.1320-2040 to the
cadre of Telecom Technical Assistants from the
date of conversion as highly arbitrary, illegal
and for consequential relief on that basis.

Earlier, a similar O.A.456/97 was
disposed of on 29-9-1998 by this Tribunal.
All the points mentioned in this O.A., had
already been considered taking due note of the
~~of xxxxxx~~ proposal of B.O.T. to the V Pay
Commission for revision of Pay scales of Central
Government Employees which/^{proposal}was not accepted by
the V Pay Commission in terms of the recommendations
in para 62.36, Part-IV, Volume II.

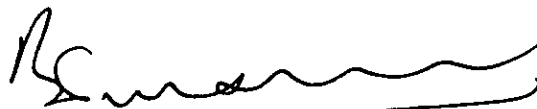
Or *J*

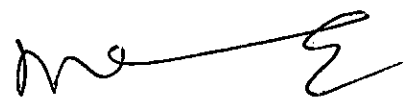
: 16 :

: 2 :

For the reasons stated in the O.A.456/97
this O.A., has to be disposed of on similar
lines. The Directions given in O.A.456/97
squarely holds good in this O.A.,

With these observations, the O.A.,
is disposed of. No costs.


B.S. JAI PARAMESHWAR,
17.12.98 Member (J)


R. RANGARAJAN,
Member (A)

Date: 17--12--1998.

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Dictated in open Court.


18-12-98
D.V.

SSS.

copy to:-

1) D.R (A)

2) SPeal

A
7/1/99

II COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B. S. JAI PARAMESWAR :
M(J)

DATED: 17/12/98

ORDER/JUDGMENT

MA/R.A./G.P.No.

in
OA.NO. 909/97

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
श्रेष्ठ / DESPATCH
- 6 JAN 1999
हैदराबाद न्यायपीठ
HYDERABAD BENCH

(Petition U/s 4(5) (a) of CAT(Procedure) Rules, 1987)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL BENCH AT HYDERABAD

M.A.NÖ. 399 of 1997

in

O.A.Sr.No. 977 of 1997

Between:

1. P.Venkata Prasad,
2. V.Ravindra Kumar.
3. N.Daya Manjula Kumari.
4. Janjam Satya Vara Prasada Rao.
5. T.Sreerama Murty.
6. A.Veera Venkata Sresh Kumar.
7. J.Ramaswamy Reddy.
8. D.Prabhakara Patabhi Rama Rao.
9. T.Harinatha Ramakrishna Reddy.
10. S.Nageswara Rao.
11. B.Kishore.
12. V.Prabhakar.
13. T.Subbarao.
14. R.V.Amaranath.
15. P.Parameswara.
16. Ch.Chenchalaiah.
17. G.Gurunadham.
18. K.Ramagopal.
19. N.Ravendra Babu.
20. K.Maya Prasad.
21. J.Venkata Ramana.
22. T.Saikumar.
23. N.Naga Prakash.
24. Goli Bala Soury.
25. Thakur Usha Ram.
26. Pattikonda Hanumanthu.
27. Dusi Yogeswara Rao.
28. Chinnamsetty Satyanarayana.
29. S.Balabeevi Reddy.
30. Mohamed Zafer Sadiq.
31. BH.V.V.S.S.Janaki Manchar.
32. P.Rama Krishnudu.
33. R.V.V.N.V.Krishna Prasad.
34. K.Satyaji Rao.
35. M.Satyanarayana.
36. J.Jogineidu.
37. D.Ch.Pullayya.
38. Ch.Vijayakumar.

39. K.Ranganayakulu.
40. Y.Srinivasa Rao.
41. M.V.Narasimhacharyulu.
42. M.Avathara Murty.
43. M.Gopala Krishna.
44. T.S.N.Murty.
45. A.Veerabhadra Rao.
46. K.Srinivas.
47. B.Padma Rao.
48. D.Veerabadram.
49. R.A.Narasimha Rao.
50. Ch.V.R.Krishna Rao.
51. T.Suryaprakasha Rao.
52. K.Sree Rama Murthy.
53. Ch.Venkata Rao.
54. V.Appalacharyulu.
55. K.Ramakrishna Rao.
56. MD.Habibul Rahman.
57. K.Vasudeva Rao.
58. M.Ramachandra Rao.
59. V.Rama Mohanarao.
60. & U.Satyanarayana.
61. G.Veerabhadram.
62. D.Uma Devi.
63. P.Sita Ramamurty.
64. G.Gouri Sankar.
65. P.Jagannadham.
66. P.Vasudeva Rao.
67. Shaik Ahamad Ausha.
68. Doddi Suryaprakash Rao.
69. B.Kondalah.
70. M.Ramachandra Rao.
71. V.Venkateswara Rao.
72. T.P.Ramakrishna.
73. B.Nageswara Rao.
74. K.Rama Raju.
75. T.Venkateswara Rao.
76. K.Trimurty.
77. K.Jaganmohan Rao.
78. Boddu Veeraraghava Chowdary.
79. Boppuri Raja Babu.
80. Kudupudi Satyanarayana Murthy.
81. Yella Bhodeswara Rao.
82. P.Rami Reddy.
83. T.Subrahmanyam.

84. K.S.Ali.
85. K.Jyotiremaye..
86. K.S.R.Prasad.
87. P.Purnima.
88. S.Purnachandra Rao.
89. P.Srinivasa Rao.
90. G.Sitaramaiah.
91. A.Madhava Rao.
92. Ch.Raghava Rao.
93. K.V.Krishnaji Rao.
94. M.S.Chowdary.
95. D.Gopal Rao.
96. G.Siva Prasad.
97. N.Subbash Chandra Bose.
98. D.Kumaraswamy Reddy.
99. K.Lava Kumar.
100. Md.Ibrahim Salim.
101. G.Srinivasa Rao..
102. M.Baltha Raju.
103. P.Srinivasa Rao. -
104. N.Koteswara Rao.
105. A.Venkata Ratnam.
106. K.Chandramouleswara Rao.
107. Ch.Rajeswara Rao.
108. Hari Shankar.
109. Ravula Hari Venkata Prasad.
110. Chinni Sankara Rao.
111. Parla Subba Rao.
112. D.V.R.R.J.Subba Rao.
113. K.K.Kameswara Rao.
114. K.L.Katyayani.
115. U.J.L.Rani.
116. K.V.V.N.Hanumantha Rao.
117. K.A.M.Tayaru.
118. B.N.Murrhy.
119. S.Suresh.
120. K.Srimurthy Rao.
121. M.V.S.Rayudu.
122. B.Isac Babu.
123. SK.Nazeeruddin.
124. B.V.L.Hamalatha.
125. N.Madhusudhana Babu.
126. Ch.Tatabhai.
127. V.Srinivas.
128. R.Srinivasa Rao.
129. V.Chittiabbu.
130. D.Srinivasa Rao.

131. Ch. Augustia.
132. G. Ratnakumari.
133. A. V. Vijaya Lakshmi.
134. S. Jaga Malleswari.
135. N. Kanaka Durga.
136. S. Shaeeda Begum.
137. Munir Ahmad.
138. C. Bhairava Murthy.
139. Kestala Seshagiri Rao.
140. Ponakala Venkata Subba rao.
141. Chikkala Krishnanjaya.
142. Koripolla Thrimurthulu.
143. Dusi Srinivasa Rao.
144. Betineedi Venkata Rao.
145. Lingoju Bhagya Laxmi.
146. Mamidipalli Suryananda Rao.
147. Kumili Kesava Narasimha Rao.
148. Mediseti Nageswara Rao.
149. B. Malleswara Prasad.
150. P. Ravikumar.
151. Kanikella Subba Rao.
152. Sunkara Srinivasa Rao.
153. Narala S. Suryanarayana.
154. Pavuluri Nethaji.
155. Tedala Venkateswara Rao.
156. K. Jayantha Rao.
157. D. V. S. S. Subrahmanyam.
158. A. Rama Krishna Sarma.
159. K. Rama Lingeswara Reddy.
160. K. Aruna Kumar.
161. G. Bala Subrahmanyam.
162. Ch. Saikumar.
163. G. V. M. Nagendran.
164. P. Venkataratnam.
165. G. Appa Rao.
166. V. S. V. S. S. Bhagavan Raju.
167. V. Bhujanga Rao.
168. G. Lakshmana Rao.
169. K. Ch. M. Tilak.
170. A. S. C. L. Kumar.
171. M. V. Chalam.
172. D. Venkata Rao.
173. R. Ravi Prasad.
174. P. Janardhana Rao.
175. B. Gangadhara Rao.
176. V. Raja Sekhar Babu.

177. R.V.Prasada Rao.
178. V.V.Suryanarayana Murthy.
179. Y.Manikyala Rao.
180. Ch.Rama Krishna.
182. N.K.Viswanadham.
182. Konala Bapi Reddy.
183. Dandu Suryanarayana Raju.
184. Panganamamula Venkata Mohana Rao.
185. Kadali Venkata Satya Prakash.
186. Thota Naga Bhushana Gangadharam.

...APPLICANTS/
APPLICANTS

A n d

1. The Union of India, rep. by its Secretary, Telecommunications, Sanchar Bhavan, Ashoka road, New Delhi.
2. The Chairman, Telecom Commission, Sanchar Bhavan, Ashok road, New Delhi-I.
3. The Chief General Manager, Telecom Circle, Sanchar Bhavan, Andhra Pradesh, Hyderabad.

...RESPONDENTS/
RESPONDENTS

BRIEF FACTS OF THE CASE:-

The Applicants are filing this O.A. to declare the action of the respondents in not awarding the pay scale of Rs.1400-2300 to the cadre of Technicians w.e.f. 1-1-1986 i.e., from the date of implementation of 4th Pay Commission to the Applicants herein on par with the other Engineering Diploma holders and giving the pay scale of Rs.1320-2040 to the cadre of Telecom Technical Assistants from the date of conversion as highly arbitrary, illegal, contrary to rules, discrimination and violation of Article 14 and 16 of the Constitution of India and consequential direction to the respondents to grant pay scale of Rs.1400-2300 w.e.f. 1-1-1986 i.e., from the date of implementation of Fourth Pay Commission irrespective of the date of conversion as Telecom Technical Assistant and award all other consequential benefits.

(b) The Applicants further submit that the Applicants are working as Telecom Technical Assistants and they are filing this O.A. for the same relief.

2. RELIEF SOUGHT:-

It is therefore prayed that this Hon'ble Tribunal may be pleased to permit the above applicants to file a single O.A. togetherly and pass such other order or orders as this Hon'ble Tribunal may deem fit and proper in the interest of justice.

VERIFICATION

We, the above named applicants are working as Telecom Technical Assistants, do hereby verify and state that the facts stated above are true to our personal knowledge and that we have not suppressed any material facts. Hence, verified.

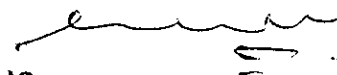
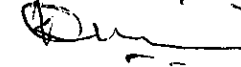
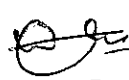
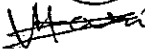
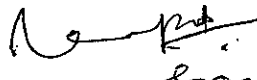
Hyderabad,

Date: 9-3-1997.

1. PV Prasad
2. V. Ravindra Kumar
3. NDT Kumari
4. Sathya Varaprasad
5. T. Sree Ramaswamy
6. A.V.V. Suresh Kumar
7. S. Ramaswamy Reddy
8. D.P.D. Ramakrishna
9. J.P.K. Reddy
10. S. Nagaraj
11. B. K. Reddy
12. V. Prasad Kumar
13. T. S. Reddy
14. R. Kumar
15. P. Parameswara
16. Ch. Chandra

17. G. Cunnadham
18. ~~B. M. V. K.~~
19. NR Babu.
20. I. Jayaraman
21. J. Venkatarao
22. T. Sankaran
23. W. M. M.
24. G. S. S.
25. J. Sankaran
26. P. N. S.
27. D. S. S.
28. Chinnayyan
29. B. S. S.
30. M. S. S.
31. B. S. S. M. S.
32. R. S. S.
33. K. S. S.
34. K. S. S.
35. M. S. S.
36. J. S. S.
37. P. S. S.
38. Chinnayyan
39. K. S. S.
40. J. S. S.
41. H. V. S.
42. H. V. S.
43. T. S. S.
44. T. S. S.
45. A. S. S.
46. K. S. S.
47. B. S. S.
48. H. S. S.
49. R. S. S.
50. Ch. V. S.

51. T. SuryaPrakasara Rao
52. K. Unni
53. Ch. Ug
54. V. A. Chakra
55. ~~B. R.~~ Rao
56. ~~Old~~ Haveri Raj
57. K. Vasu Deva
58. H. Ramachandran
59. U. Ram Mohan Rao
60. U. Sathyavengay
61. G. veerabhadra
62. D. Uma Devi
63. P. Sita Ramaswamy
64. G. Towrisankar
65. P. Jagannathan
66. P. Vasudevan
67. Shankar Ahuja
68. A. Surya Prakash
69. S. Kondach
70. H. Ram Rao
71. V. Venketeswarar
72. T. P. Ramakrishna
73. B. Nageswami
74. K. Ramakrishna
75. E. Q. Rao
76. K. P. Ramiah
77. K. Jagan Mohan Rao
78. B. R. Rao
79. B. Raj Babu
80. K. Sathyavengayana murthy
81. Y. Gheemalwar Rao
82. P. Ram Reddy
83. J. Singh
84. M. S. Ali
85. K. Jyotirmayi

86. 
87. P. Purnanandam
88. S. Purnanandam Rao
89. ~~P. Purnanandam Rao~~
90. G. Sitaranarayana
91. A. Madhava Rao
92. Ch. Raghava Rao
93. K. V. Keshava Rao
94. M. S. Chaudry
95. ~~R. Gopal Rao~~
96. C. S. Prasad
97. N. S. C. Bose
98. D. K. 
99. 
100. M. D. Ibrahim Salim
101. G. Srinivas Rao
102. M. Balakrishna
103. ~~N. Kotabawa Rao~~ P. Srinivasa
104. ~~N. Kotabawa Rao~~
105. 
106. 
107. 
108. V. Hari Sankar Rao
109. 
110. Ch. Ganesh Rao
111. 
112. D. V. Subba Rao
113. K. 
114. K. L. Katayama
115. K. V. Hanuman Rao
116. K. A. T. Tavaru
117. B. W. Murthy
118. S. Suresh
119. P. Thirumala Rao
120. 

: 10 :

121. MVS Rayudu
122. B. Paccu baby
123. Shaik wafeemuddin
124. Bul Hendaning
125. W. madhuxibara babu.
126. Ch. tar
127. V. Finovus
128. R. Samoreasa Rao
129. U. Chitto Babu
130. Rao
131. Ch. Augustian
132. G. Ratna Kumari
133. A. V. Vijaya Lakshmi
134. S. waga Malleshwari
135. N. Kanka Barga
136. S. Shashida Begum.
137. Munir Ahmed
138. C. Carey
139. Kosuri
140. P. V. Subba Rao
141. C. Kesavaiah
142. K. Tranmuthy
143. Bendurey Rao
144. Bell Rao
145. L. Begala Lakshmi
146. M. S. Rao
147. K. K. Rao
148. M. S. Rao
149. B. S. Prasad
150. Q. K. S. Rao
151. K. Subba Rao
152. S. S. Rao
153. N. Surya Narayana
154. P. N. S. Rao
155. T. Ventkata Rao

242x

I undertake to
pay the additional court
fee if the High Court
directed for the same,

TO file a single O.A.

IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL : ADDL. BENCH AT
HYDERABAD.

M.A.No. of 1997

in

O.A.Sr.No. of 1997



Dispense with Petition.

...

RECEIVED COPY

18/26/2

FILED BY:-

M/s. M.KESAVA RAO &
P.AMARENDER.

Counsel for the Applicants.

Moukesh Raut

156. A. Jayant R 20
157. D.V.S.S. Suber
158. ~~D. Suber~~
159. K. K. K. Reddy
160. H. A. Kumar
161. G. Balasubramanyam
162. Ch. Saikumar
163. G. V. V. Nagendran
164. P. K. Reddy
165. G. H. R. Rao
166. ~~V. B. Rao~~ V. V. V. S. Basavaraj
167. ~~G. Lakshmi Rao~~
168. G. Lakshmi Rao V. B. Subrahmanyam
169. L. Ch. H. Tilak
170. A. S. C. Kumar
171. H. V. Chale
172. D. Venkata Rao
173. R. Ravi Prasad
174. P. J. Narasimha
175. B. George Sankar
176. V. R. S. Sekhar Babu
177. R. V. Prasad Rao
178. V. V. Suryanarayana Murthy
179. Y. Hanumanth Rao
180. Ch. Ramakrishna
181. H. K. Vishwanath
182. K. B. P. Reddy
183. L. S. Rao
184. P. V. D. D. Rao
185. K. V. Prasad
186. T. N. Basu

SIGNATURES OF THE APPLICANTS

[Signature]

COUNSEL FOR THE APPLICANTS.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH :: AT HYDERABAD

M.A.No.399 of 1997
IN
O.A.S.R. 977 of 1997

Between:

P.Venkata Prasad and Others

...Applicants

And

The Union of India rep. by its
Secretary, Telecommunications,
Sanchar Bhavan, New Delhi & 2 Others

...Respondents

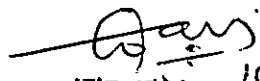
REPLY STATEMENT ON BEHALF OF THE RESPONDENTS

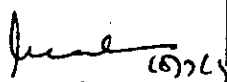
□ □ I, G.V.R.Setty, S/o G.Govinda Setty aged 50 years occupation:
Government Service, R/o. Hyderabad solemnly and sincerely affirm
and state as follows.

2. □ □ I am working as Assistant General Manager(Legal) in the office
of the Chief General Manager Telecom., A.P.Circle, Hyderabad as such
I am well acquainted with the facts of the case. I am filing this affidavit
on behalf of all the respondents and I am authorised to do so.

3. It is submitted that there are 186 applicants in the OA seeking for
grant of Pay Scale of Rs.1400-2300 with effect from 1.1.1986 to the cadre
of Technicians. This matter was rejected by this Hon'ble Tribunal in OA
1030 of 1996 on 28.8.96, as it was barred by limitation

Attestor


10/7/97
LAW OFFICER,
मु. म. प्र. दूरसंचार आ.प्र. का कार्यालय
O/o. C. G. M. Telecom, A. P.
हैदराबाद/Hyderabad-500 001.


Deponent

सह यक महाप्रबंधक (विधि)
Asst. General Manager (Legal)
मु. म. प्र. दूरसंचार का कार्यालय आ.प्र. हैदराबाद-
O/o C.G.M. Telecom, A P. Hyd-1

4. It is submitted that though DOT had recommended for Technicians the Fifth Central Pay Commission had rejected the recommendation of the Department. Following is the extract of the recommendation of the Fifth Central Pay Commission in their report in Volume II Chapter 62 Para 36:

"Technicians in the entry pay scale of Rs.975-1660 are recruited with a minimum qualification of diploma in mechanical or telecommunication engineering, whereas similar persons in the Door Darshan, Railways etc., are placed in the scale of Rs.1400-2300.

THE ADMINISTRATIVE DEPARTMENT HAVE ALSO CITED THIS AS AN ANOMOLY AND FAVOURED ITS REMOVAL.

In the scheme of restructuring, Telecom Technical Assistants are a "walk-in" post for Technicians with the same qualifications and their upgradation has been proposed in the chapter relating to restructuring of Telecom services. Because restructuring has been made attractive enough for a switch over **TECHNICIANS MAY BE GIVEN ONLY REPLACEMENT SCALES RECOMMENDED ELSEWHERE** in this report. In view of the existance of the provision for a competitive examination for Technicians along with others, for the level of JTOs, **WE DO NOT RECOMMEND INTRODUCTION OF AN EXCLUSIVE DIRECT LINE OF PROMOTION BETWEEN THE TWO."**

5. It is submitted that the 186 applicants are working in various

Attestor


विधि अधिकारी 10/7/97

LAW OFFICER

1. म. प्र. दूरसंचार आ.प्र. का कार्यालय
O/o. C. G. M. Tel-com, A. P.
हैदराबाद/Hyderabad-500 001,


Deponent 10/7/97

सहयक सहायक (विधि)
Asst General Manager (Legal)
म. प्र. दूरसंचार का कार्यालय आ.प्र. हैदराबाद-१
O/o C.G.M. Telecom, A.P. Hyd-1

Relieved

to be served
on the applicant
counsel

~~1779~~
1779

In the C.A.T.
Hyd Bench

MA 399/97

Q.A.R. 977/97

Reply Statement

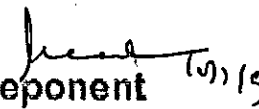


Filed by:—

N. R. Devary
En

Telecom Districts viz: East Godavari, West Godavari, Guntur, Khammam, Nellore, Srikakulam, Visakhapatnam and Vizianagaram. Hence it will be very difficult to implement the judgement if the OA is allowed, as the Pay and Allowances of these applicants are drawn and disbursed by the concerned Telecom Districts.

In view of the above, it is prayed that this Hon'ble Tribunal may be pleased not to allow the applicants file single OA and to dismiss the MA and pass such other order or orders as the Hon'ble Tribunal may deem fit and proper in the circumstances of the case.


Deponent

सह यंत्र महाप्रबंधक (विधि)
Asst General Manager (Legal)
मु.म.प्र. दूरसंचार का कार्यालय आ.प्र. हैदराबाद १
O/o C.G.M. Telecom, A.P. Hyd-1

Solemnly sworn and
signed on this 10th day
of July, 1997 before me

Attestor


निबंध अधिकारी

LAW OFFICER

मु. म. प्र. दूरसंचार आ.प्र. का कार्यालय
O/o. C. G. M. Tel-com, A. P.
हैदराबाद/Hyderabad-500 001.

MA. 399/97 is OA. No. 977/97.

28/4/97.

Heard Mr. M. Keshava
Rao for the applicants
and Mr. Satyanarayana
for Mr. N.R. Devraj
for the respondents.

Notice.

List it on 3/6/97.

Jr
HBSOP
m(D)

D
HRRN
m(B)

4--6--1997.

Heard Sri M. Keshava Rao for
the applicant and Sri N.R. Devraj
for the respondents. Though Notice
was issued on 28-4-1997, the same
was not served as sufficient copies
are not filed by the applicant.
The applicant now submits that
sufficient copies have been filed
yesterday. In view of the above,
List this case on 14-7-1997 for
admission.

Jr
HBSJP
M(E)

D
HRRN
M(A)

SSS.

IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL HYDERABAD: BENCH

नूतन/ORIGINAL

M.A. 399 of 1997

IN

O.A. 977 of 1997

दूर संचार TELECOM

PETITION FOR SEEKING PERMI-
SSION TO ADDITIONAL APPLICA-
TION IN A SINGLE APPLICATION.

AND

Mr. M. Keshava Rao
COUNSEL FOR THE APPLICANTS

AND

Mr. _____
Sr. ADDL. STANDING COUNSEL
FOR C.G. RLYS.

3 MA
Copies not filed

Notice
HDF. 3-6-97

29/4/97

3 M.A. copies
should be filed
for sending
notice

Copies filed
Notice
issued
11/6/97

26/97

21.7.97.

Heard Mr.M. Kehshava Rao for the applicant and Mr.Satyanarayana for Mr.Devaraj for the respondents. Reply has been filed in the O.A. The main objection is that there are 186 applicants in the O.A. and implementation of the judgment in regard to the payment of arrears cannot be ascertained from the concerned authorities if the applicants are clubbed in one O.A.

Learned counsel for the applicant now submits that he is interested only in getting the relief of the general Rule to be followed in regard to the fixation of pay and actual payment of arrears accruing on the basis of that rule, he will take up the matter with the concerned officials directly.

In view of the above, the O.A. is admitted for deciding the General Rule to be followed only and consequent ^{pay} year that will be raised will be a separate proceeding by the applicant. The applicant also submits that similar OAs have already been admitted., but it does not mean that the same order should also be followed in allowing this M.A. in toto. The M.A. is ordered accordingly.

Jo
21.7.97
HBSJP
M(J)

1
HRRN
M(A)

DT.